

RAJYA SABHA

Tuesday, the 5th December, 2023 / 14 Agrahayana, 1945 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair.

BIRTHDAY GREETINGS

MR. CHAIRMAN: Birthday Greetings and she walks in at the right time. Hon. Members, I am pleased to extend birthday greetings to hon. Member of Parliament, Shrimati Rajani Ashokrao Patil. Shrimati Patil is a second term Member of this august House, from 2013 to 2019 and from 2021 till date and further; she had also been a Member of Lok Sabha from 1996 to 1998. From that perspective, she belongs to the category of axed MPs as I belong, who never completed their term. Shrimati Patil belongs to a renowned family of freedom fighters. She is granddaughter of late Shri Vishnu Ganesh Pingle, a founding member of Ghadar Movement and her father was also a veteran freedom fighter and a member of Central Legislative Assembly in 1937. Her mother was also a freedom fighter. Shrimati Rajani Patil is fond of music, theatre and travelling. She is married to Shri Ashok Patil and has two sons, Aditya and Amit and a daughter, Tejaswini Patil.

Hon. Members, on my own and your behalf, I wish her a long, healthy and happy life and to be ever blessed in public life.

Now, papers to be laid on the Table.

PAPERS LAID ON THE TABLE

I. Notifications of the Ministry of Finance

II. Reports and Accounts (2022-2023) of AJNIFM, Faridabad, Haryana and NIPFP, New Delhi and related papers

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

I. (i) A copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) Notification No. SEBI/LAD-NRO/GN/2023/143, dated the 10th August, 2023, publishing the Securities and Exchange Board of India (Foreign

Portfolio Investors) (Second Amendment) Regulations, 2023, under Section 31 of the Securities and Exchange Board of India Act, 1992.

[Placed in Library. See No. L.T. 10100/17/23]

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under Section 166 of the Central Goods and Services Tax Act, 2017, along with Explanatory Memoranda:—

- (1) S.O. 3422 (E), dated the 31st July, 2023, notifying the commencement of the provisions of Sections 137 to 162 (except Sections 149 to 154) of the Finance Act, 2023 with effect from 01.10.2023 and those of Sections 149 to 154 of the said Act with effect from 01.08.2023.
- (2) S.O. 3423 (E), dated the 31st July, 2023, notifying special procedure to be followed by a registered person pursuant to the directions of the Hon'ble Supreme Court in the case of Union of India v/s Filco Trade Centre Pvt. Ltd., SLP(C) No.32709-32710/2018.
- (3) S.O. 3424 (E), dated the 31st July, 2023, notifying special procedure to be followed by a registered person engaged in manufacturing of certain goods.
- (4) G.S.R. 574 (E), dated the 31st July, 2023, amending the Principal Notification No. G.S.R. 903 (E), dated the 26th December, 2022.
- (5) G.S.R. 575 (E), dated the 31st July, 2023, exempting the registered person whose aggregate turnover in the financial year 2022-23 is up to two crore rupees, from filing annual return for the said financial year.
- (6) G.S.R. 577 (E), dated the 31st July, 2023, waiving the requirement of mandatory registration under section 24(ix) of the said Act for person supplying goods through ECOs, subject to certain conditions.
- (7) G.S.R. 588 (E), dated the 4th August, 2023, notifying a special procedure to be followed by the electronic commerce operators in respect of supplies of goods through them by composition taxpayers.
- (8) G.S.R. 589 (E), dated the 4th August, 2023, notifying a special procedure to be followed by the electronic commerce operators in respect of supplies of goods through them by unregistered persons.
- (9) G.S.R. 590 (E), dated the 4th August, 2023, publishing the Central Goods and Services Tax (Second Amendment) Rules, 2023.
- (10) G.S.R. 657 (E), dated the 6th September, 2023, publishing the Central Goods and Services Tax (Third Amendment) Rules, 2023.
- (11) S.O. 4090 (E), dated the 18th September, 2023, appointing common adjudicating authority in respect of show cause notice issued in favour of

M/s Inkuat Infrasol Pvt. Ltd.

- (12) S.O. 4219 (E), dated the 25th September, 2023, amending the Principal Notification No. S.O. 3424 (E), dated the 31st July, 2023.
- (13) G.S.R. 704 (E), dated the 29th September, 2023, notifying the commencement of the Central Goods and Services Tax (Amendment) Act, 2023 with effect from 01.10.2023.
- (14) G.S.R. 705 (E), dated the 29th September, 2023, notifying supply of online money gaming, supply of online gaming other than online money gaming and supply of actionable claims in casinos under sub-section (5) of Section 15 of the said Act.
- (15) G.S.R. 706 (E), dated the 29th September, 2023, amending the Principal Notification No. G.S.R. 1422 (E), dated the 15th November, 2017.
- (16) G.S.R. 707 (E), dated the 29th September, 2023, publishing the Central Goods and Services Tax (Third Amendment) Rules, 2023.
- (17) G.S.R. 798 (E), dated the 26th October, 2023, publishing the Central Goods and Services Tax (Fourth Amendment) Rules, 2023.
- (18) S.O. 4767 (E), dated the 2nd November, 2023, notifying a special procedure for condonation of delay in filing of appeals against demand orders passed until 31st March, 2023.

[Placed in Library. For (1) to (18) See No. L.T. 10229/17/23]

(iii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under Section 166 of the Central Goods and Services Tax Act, 2017 and Section 24 of the Integrated Goods and Services Tax Act, 2017, along with Explanatory Memoranda:—

- (1) G.S.R. 576 (E), dated the 31st July, 2023, notifying "Account Aggregator" as the systems with which information may be shared by the common portal under 158A of the Central Goods and Services Tax Act, 2017.
- (2) S.O. 3420 (E), dated the 31st July, 2023, appointing common adjudicating authority in respect of show cause notices in favour of/against M/s BSH Household Appliances Manufacturing Pvt. Ltd.

[Placed in Library. For (1) and (2) See No. L.T. 10229/17/23]

(iv) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under Section 24 of the Integrated Goods and Services Tax Act, 2017, along with Explanatory Memoranda:—

- (1) G.S.R. 578 (E), dated the 31st July, 2023, notifying all goods or services which may be exported on payment of integrated tax and on which the

supplier of such goods or services may claim the refund of tax so paid.

- (2) S.O. 3421 (E), dated the 31st July, 2023, notifying the commencement of the provisions of Section 123 of the Finance Act, 2021.

[Placed in Library. For (1) and (2) See No. L.T. 10229/17/23]

- (3) G.S.R. 708 (E), dated the 29th September, 2023, notifying the commencement of the provisions of the Integrated Goods and Services Tax (Amendment) Act, 2023 with effect from 01.10.2023.

- (4) G.S.R. 709 (E), dated the 29th September, 2023, notifying the supply of online money gaming as the supply of goods on import of which integrated tax shall be levied and collected under sub-section (1) of Section 5 of the said Act.

- (5) G.S.R. 710 (E), dated the 29th September, 2023, notifying to provide simplified registration Scheme for overseas supplier of online money gaming.

- (6) G.S.R. 797 (E), dated the 26th October, 2023, amending the Principal Notification No. G.S.R. 578 (E), dated the 31st July, 2023.

[Placed in Library. For (3) to (6) See No. L.T. 10230/17/23]

- II. (i)(a) Annual Report of the Arun Jaitley National Institute of Financial Management (AJNIFM), Faridabad, Haryana, for the year 2022-23.

- (b) Annual Accounts of the Arun Jaitley National Institute of Financial Management (AJNIFM), Faridabad, Haryana, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (c) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10226/17/23]

- (ii)(a) Forty-seventh Annual Report and Accounts of the National Institute of Public Finance and Policy (NIPFP), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10225/17/23]

I. Notifications of the Ministry of Finance

II. Reports and Accounts (2022-23) of NHB, New Delhi and PFRDA, New Delhi and related papers

III. Reports and Accounts (2022-23) of various Regional Rural Banks and related papers

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. BHAGWAT KARAD): Sir, I lay on the Table—

I. (i) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. 01/NaBFID/2023-24, dated the 6th October, 2023, publishing the National Bank for Financing Infrastructure and Development (terms and conditions of service of officers and employees') Regulations, 2023, under Section 33 of the National Bank for Financing Infrastructure and Development Act, 2021.

[Placed in Library. See No. L.T. 10272/17/23]

(ii) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. IRDAI/Reg/5/193/2023, dated the 23rd August, 2023, publishing the Insurance Regulatory and Development Authority of India (Re-insurance) (Amendment) Regulations, 2023, under sub-section (3) of Section 114A of the Insurance Act, 1938.

(iii) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. IRDAI/IAC/6/194/2023, dated the 23rd August, 2023, notifying the reconstitution of the Insurance Advisory Committee which will be effective from the date of publication in the official gazette, issued under sub-section (1) of Section 25 of the Insurance Regulatory and Development Authority Act, 1999.

[Placed in Library. For (ii) and (iii) See No. L.T. 10268/17/23]

(iv) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. CO. HRMD No. S9781 / 21.01.000 / 2023-24, dated the 8th November, 2023, publishing the Reserve Bank of India Pension (Amendment) Regulations, 2023, under sub-section 4 of Section 58 of the Reserve Bank of India Act, 1934.

[Placed in Library. See No. L.T. 10273/17/23]

(v) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Financial Services), under sub-section 4 of Section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970:—

- (1) No.AX1/ST/Pension Reg./1524/2022-23, dated the 1st August, 2023, publishing the Bank of Maharashtra (Employees') Pension (Amendment) Regulations, 2023.
- (2) No. BCC:HRM:115:403, dated the 3rd August, 2023, publishing the Bank of Baroda Officer Employees' (Discipline and Appeal) Amendment Regulations, 2023.

- (3) No. PSB/PEN/AMEND/1/2023(E), dated the 4th August, 2023, publishing the Punjab and Sind Bank (Employees') Pension (Amendment) Regulations, 2023.
- (4) No. HRW IRS 228A PS 886 2023, dated the 9th August, 2023, publishing the Canara Bank (Employees') Pension (Amendment) Regulations, 2023.
- (5) No. HO:Pension/Misc/2023(E), dated the 11th August, 2023, publishing the Punjab National Bank (Employees') Pension (Amendment) Regulations, 2023.
- (6) No. HOPSD/Pension/2023-24/67, dated the 31st August, 2023, publishing the UCO Bank (Employees') Pension (Amendment) Regulations, 2023.
- (7) No. Pen/01/2023(E), dated the 11th October, 2023, publishing the Indian Bank (Employees') Pension (Amendment) Regulations, 2023.
- (8) No. 395(E), dated the 11th October, 2023, publishing the Central Bank of India (Employees') Pension (Amendment) Regulations, 2023.
- (9) No. UBI/HR/22300(E), dated the 18th October, 2023, publishing the Union Bank of India (Employees') Pension (Amendment) Regulations, 2023.
- (10) No. HO:HR:TBD:2023-24:319 (E), dated the 19th October, 2023, publishing the Bank of India (Employees') Pension (Amendment) Regulations, 2023.
- (11) No. HO:HR:IL:2023-2024:422, dated the 3rd November, 2023, publishing Bank of India Officer Employees' (Discipline and Appeal) Amendment Regulations, 2023.
- (12) No. HO:HRM:PEN:115:3263, dated the 7th November, 2023, publishing the Bank of Baroda (Employees') Pension (Amendment) Regulations, 2023.
- (13) No. HRMD/PEN/001/2023, dated the 8th November, 2023, publishing the Indian Overseas Bank [Employees'] Pension (Amendment) Regulations, 2023.

[Placed in Library. For (1) to (13) See No. L.T. 10271/17/23]

II. (i) A copy each (in English and Hindi) of the following papers, under Section 42 and sub-section (5) of Section 40 of the National Housing Bank Act, 1987:—

- (a) Thirty-fifth Annual Report and Accounts of the National Housing Bank (NHB), New Delhi, for the year 2022-23, together with the Auditor's

Report on the Accounts.

- (b) Report on the performance of the above Bank for the year 2022-23.

[Placed in Library. See No. L.T. 10258/17/23]

(ii) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 46 of the Pension Fund Regulatory and Development Authority (PFRDA) Act, 2013:-

- (a) Annual Report and Accounts of the Pension Fund Regulatory and Development Authority (PFRDA), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Authority.

[Placed in Library. See No. L.T. 10259/17/23]

III. A copy each (in English and Hindi) of the Annual Reports and Accounts of the following Regional Rural Banks, for the year 2022-2023, together with the Auditor's Reports, under Section 20 of the Regional Rural Banks Act, 1976:-

1. Andhra Pradesh Grameena Vikas Bank, Hanumakonda, Telangana;
2. Andhra Pragathi Grameena Bank, Kadapa, Andhra Pradesh;
3. Arunachal Pradesh Rural Bank, Naharlagun, Arunachal Pradesh;
4. Aryavart Bank, Lucknow, Uttar Pradesh;
5. Assam Gramin Vikash Bank, Guwahati, Assam;
6. Bangiya Gramin Vikash Bank, Murshidabad, West Bengal;
7. Baroda Gujarat Gramin Bank, Vadodara, Gujarat;
8. Baroda Rajasthan Kshetriya Gramin Bank, Ajmer, Rajasthan;
9. Baroda U.P. Bank, Gorakhpur, Uttar Pradesh;
10. Chaitanya Godavari Grameena Bank, Guntur, Andhra Pradesh;
11. Chhattisgarh Rajya Gramin Bank, Raipur, Chhattisgarh;
12. Dakshin Bihar Gramin Bank, Patna, Bihar;
13. Ellaquai Dehati Bank, Srinagar, UT of Jammu & Kashmir;
14. Himachal Pradesh Gramin Bank, Mandi, Himachal Pradesh;
15. J&K Grameen Bank, Jammu, UT of Jammu & Kashmir;
16. Jharkhand Rajya Gramin Bank, Ranchi, Jharkhand;
17. Karnataka Gramin Bank, Ballari, Karnataka;
18. Karnataka Vikas Grameena Bank, Dharwad, Karnataka;
19. Kerala Gramin Bank, Malappuram, Kerala;
20. Madhya Pradesh Gramin Bank, Indore, Madhya Pradesh;
21. Madhyanchal Gramin Bank, Sagar, Madhya Pradesh;
22. Maharashtra Gramin Bank, Aurangabad, Maharashtra;

23. Manipur Rural Bank, Imphal, Manipur;
24. Meghalaya Rural Bank, Shillong, Meghalaya;
25. Mizoram Rural Bank, Aizawl, Mizoram;
26. Nagaland Rural Bank, Kohima, Nagaland;
27. Odisha Gramya Bank, Bhubaneswar, Odisha;
28. Paschim Banga Gramin Bank, Howrah, West Bengal;
29. Prathama U.P. Gramin Bank, Moradabad, Uttar Pradesh;
30. Puduvai Bharathiar Grama Bank, Saram, Puducherry;
31. Punjab Gramin Bank, Kapurthala, Punjab;
32. Rajasthan Marudhara Gramin Bank, Jodhpur, Rajasthan;
33. Saptagiri Grameena Bank, Chittoor, Andhra Pradesh;
34. Sarva Haryana Gramin Bank, Rohtak, Haryana;
35. Saurashtra Gramin Bank, Rajkot, Gujarat;
36. Tamil Nadu Grama Bank, Salem, Tamil Nadu;
37. Telangana Grameena Bank, Hyderabad, Telangana;
38. Utkal Grameen Bank, Bolangir, Odisha;
39. Uttarbanga Kshetriya Gramin Bank, Coochbehar, West Bengal;
40. Uttar Bihar Gramin Bank, Muzaffarpur, Bihar;
41. Uttarakhand Gramin Bank, Dehradun, Uttarakhand; and
42. Vidharbha Konkan Gramin Bank, Nagpur, Maharashtra.

[Placed in Library. For (1) to (42) See No. L.T. 10275/17/23]

MESSAGE FROM LOK SABHA

The Advocates (Amendment) Bill, 2023

SECRETARY-GENERAL: Sir, with your kind permission, I rise to report that the Lok Sabha, at its sitting held on 4th December, 2023, has agreed without any amendment to the Advocates (Amendment) Bill, 2023, which was passed by the Rajya Sabha at its sitting held on the 3rd August, 2023.

REPORT OF THE COMMITTEE ON GOVERNMENT ASSURANCES

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I present the Seventy Seventh Report (in English and Hindi) of the Committee on Government Assurances.

MR. CHAIRMAN: Hon. Members, notice under Rule 267 received from Shri Binoy Viswam does not merit any admittance. Hon. Members, it is not appropriate that when a notice has been declined, the same notice is repeated the next day. ...*(Interruptions)*...

SHRI BINOY VISWAM (Kerala): No, Sir, ...*(Interruptions)*...

MR. CHAIRMAN: Matters raised with permission. Please. ...*(Interruptions)*... Prof. Ram Gopal Yadav - 'Request to include Aheria community in the Scheduled Caste list of Uttar Pradesh.'

MATTERS RAISED WITH PERMISSION

Demand to include Aheria Community in the Scheduled Caste List of Uttar Pradesh

प्रो. राम गोपाल यादव (उत्तर प्रदेश) : श्रीमन्, उत्तर प्रदेश में अहेरिया जाति दलितों में भी दलित के समान है। 1949 से पहले तक गवर्नमेंट ऑफ इंडिया के उस वक्त के ज्वाइंट सेक्रेटरी, भंडारकर साहब ने राज्य सरकारों को एक चिट्ठी लिखी थी कि 1931 और 1941 के सेंसस में जो जातियाँ अनुसूचित जाति में हैं, उनकी सूची भेजी जाए, उन्हीं को अनुसूचित जाति में रखा जाएगा। श्रीमन्, 1931 के सेंसस में क्रमांक 26 पर अहेरिया, क्रमांक 27 पर बहेलिया और क्रमांक 28 पर पासी अंकित थे। इन्हें एक ब्लॉक में रखा गया था। 1941 में भी क्रमांक 59 पर अहेरिया, क्रमांक 60 पर बहेलिया व 5 अन्य जातियाँ एक ही गुप में रखी गईं। अज्ञात कारणों से बाद में इनमें से अहेरिया को अलग कर दिया गया, शेष जातियाँ शैड्यूल्ड कास्ट्स सूची में अब भी हैं। इस जाति के लोगों ने निरंतर प्रयास किए, लेकिन न इनके पास संसाधन हैं, न इनकी बहुत बड़ी संख्या है, इसलिए किसी ने इनको सुना नहीं। अंत में 2016 में उत्तर प्रदेश सरकार के समाज कल्याण विभाग के प्रमुख सचिव ने यहाँ दिल्ली के सामाजिक न्याय और अधिकारिता मंत्रालय को एक पत्र लिखा। उन्होंने लिखा कि अहेरिया जाति को उत्तर प्रदेश की अनुसूचित जाति की सूची में सम्मिलित किए जाने के संबंध में राज्य सरकार द्वारा अनुसूचित जाति व अनुसूचित जनजाति शोध एवं प्रशिक्षण संस्थान, उत्तर प्रदेश से अहेरिया जाति का सर्वेक्षण एवं नृजातीय अध्ययन कराया गया है। संस्थान द्वारा प्रस्तुत की गई अध्ययन आख्या में यह उल्लेख किया गया है कि अहेरिया जाति की सामाजिक, आर्थिक, शैक्षिक एवं धार्मिक स्थिति को देखते हुए इस जाति को अनुसूचित जाति की सूची में सम्मिलित किया जाना उचित है। अहेरिया जाति अनुसूचित जाति की सूची में सम्मिलित किए जाने की सभी पात्रताएँ, अर्हताएँ और योग्यताएँ रखती है और इसको उत्तर प्रदेश में अनुसूचित जाति घोषित किए जाने के लिए प्रदेश की अनुसूचित जाति की सूची में सम्मिलित किए जाने की संस्तुति की जा रही है। अतः अनुरोध है कि उत्तर प्रदेश में निवास करने वाली अहेरिया

जाति को उत्तर प्रदेश की अनुसूचित जाति की सूची में सम्मिलित किए जाने हेतु कृपया आवश्यक कार्रवाई करने का कष्ट करें।

श्रीमन्, सारे शोध के बाद, सारे पैरामीटर्स को पूरा करने के बाद भी ...(समय की घंटी)... इस पत्र के जवाब में यह कहा गया कि फॉर्मलिटीज़ पूरी नहीं होती हैं। रजिस्ट्रार जनरल ऑफ इंडिया ने बिना किसी तरह का शोध कराए हुए यहाँ से एक चिट्ठी लिख दी। सर, स्थिति यह है ...(समय की घंटी)... मैं आपके माध्यम से माननीय गृह मंत्री जी से अनुरोध करूँगा कि वे इस पर विचार करें।

DR. FAUZIA KHAN (Maharashtra): Sir, I associate myself with the matter raised by the hon. Member.

DR. SANTANU SEN (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI JAVED ALI KHAN (Uttar Pradesh): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

DR. JOHN BRITTAS (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

DR. V. SIVADASAN (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the Zero Hour mention made by the hon. Member.

Delay in disbursement of funds dues to MGNREGA scheme in West Bengal

SHRI SAMIRUL ISLAM (West Bengal): Respected Chairman, Sir, the MGNREGA is not just a scheme of the Union Government. It was an Act established in 2005. The

primary focus of this Act is improvement of rural livelihoods. Over the last 20 years, the scheme has become the lifeline for marginalised people in India, with crores of citizens depending on it as this is their right. The programme contributes to rural infrastructure and assets, indirectly addressing the basic demands and employment needs of a large section of people in rural India. However, my concern today is MGNREGA and the neglect faced by the poor people of West Bengal. The Budget allocation for MGNREGA has been reduced to Rs. 60,000 crore in the current fiscal year, 2023-24. West Bengal stands out as the only instance where the Union Ministry for Rural Development has completely withheld its allocation since 2021. The total due towards wages for lakhs of job-card holders alone is around Rs. 3,500 crore, with a total pending due worth Rs. 7,000 crore. These figures highlight the situation where the Union Government has not sanctioned even a penny for the poor people of West Bengal under the scheme named after the Father of the Nation in the current fiscal year. Consequently, over 20 lakh people, dependent on the rural scheme, also known as the 100-day-work scheme, are struggling to access their right to income. Their plight sends an adverse message to society and is breaking the backbone of the rural economy in Bengal. This matter should be a subject of debate in this House, questioning who has the authority to deprive the poor people of Eastern State of Bengal. Sir, I want to remind you that West Bengal is the State that stood first multiple times in implementation of MGNREGA.

Sir, another significant point is that under MGNREGA, the Government should pay wages to labourers within fifteen days after the completion of works. ...(*Time Bell rings.*)... Ironically, labourers from Bengal have not received their dues even after two years. This raises concerns about the adherence to the rules and the impact on the lives of those who are dependent on this vital scheme. Thank you, Sir.

DR. SANTANU SEN (West Bengal): Sir, I associate myself with the matter raised by the hon. Member.

SHRI DEREK O' BRIEN (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI MOHAMMED NADIMUL HAQUE (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI JAWHAR SIRCAR (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI PRAKASH CHIK BARAIK (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI MAUSAM NOOR (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

DR. JOHN BRITTAS (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

DR. V. SIVADASAN (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

MR. CHAIRMAN: The next speaker is Dr. John Brittas - 'Concern over rising concentration of wealth in the hands of few people in India.'

Rising concentration of wealth in the hands of few people in India

DR. JOHN BRITTAS (Kerala): Sir, we are presiding over multiple levels of paradox. On the one count, the Constitution talks about exhorting the Governments to bring policy to reduce the inequalities. On the other count, the policies of the Government are instrumental in surging inequalities.

Sir, the OXFAM India Report, 'Survival of the richest' talked about one per cent of India owning more than 40 per cent of the total wealth, while, the bottom 50 per cent share only 3 per cent. We had a strange phenomenon during the Covid times, 84 per cent of the people lost their incomes, or reduced their incomes drastically whereas the corporate increased their profits. The Government brought down the Corporate Tax and thereby enabling the corporate to benefit at least Rs. 2 lakh crores per year. The OXFAM Report adds that wealth of billionaires surged at an unprecedented rate of Rs. 2.5 crore per minute. Yesterday only, the Finance Minister, while replying in Lok Sabha, stated that more than Rs. 10 lakh crores of loans of the industrialists have been written off. 2300 people have been castigated as wilful defaulters eating up more than Rs. 2 lakh crores. Sir, we all harp on India being the fifth biggest economy; statistics and figures can be fake unless we analyse them. If you just look at the real picture; we are 127th on the ladder, and in per capita GDP, we are behind Sri Lanka and even Bangladesh. On one count, we have increased the numbers, the number of billionaires in the country have gone up and we are third in the world in the count of billionaires. We have almost 169 billionaires in India. Yesterday, the stock exchange had a rally and, at the same time, there was a rally of Dalits and agricultural workers, a stone's throw away from Parliament. They were breathing for sustenance; they were demanding for land reforms; they were demanding for remunerative wages but our Government was looking at the sensex rally because their friends have benefited and their closest friend benefited. The market cap went more than Rs. 12 lakh crores. So, this is the paradox which our country is presiding. The other day, after the election victory, you must have heard the hon. Prime Minister saying that it is the victory of poor, the deprived and the tribals. That was the statement of hon. Prime Minister; Bhupender Yadavji, am I correct? Yes, that was the statement. ...*(Time-Bell rings.)*...

MR. CHAIRMAN: The normal decorum is that you should address the Chair.

DR. JOHN BRITTAS: Do you want to make them a vote bank? ...*(Time-Bell rings.)*...

SHRI JOSE K. MANI (Kerala): Sir, I associate myself with the matter raised by the hon. Member.

SHRI A. A. RAHIM (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI JEBI MATHER HISHAM (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

DR. SANTANU SEN (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI PRIYANKA CHATURVEDI (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI SANDOSH KUMAR P (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

PROF. MANOJ KUMAR JHA (Bihar): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI JAVED ALI KHAN (Uttar Pradesh): Sir, I also associate myself with the matter raised by the hon. Member.

DR. V. SIVADASAN (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

MR. CHAIRMAN: Hon. Member is directed to put on the Table of the House the assertion made by him that "friends were benefited", during the course of the day.

The next speaker is Shri A. A. Rahim; concern over increasing loan app crimes and other fraudulent activities in the country.

Increasing Loan App crimes and other fraudulent activities in the country

SHRI A.A. RAHIM (Kerala): Sir, I am in front of this august House on behalf of the victims and people who lost their valuable lives due to loan app crimes. Recently, there has been a significant surge in loan app crimes in the country. These crimes involve fraudulent activities committed by using digital platforms primarily through mobile applications offering quick and easy loans. This is a matter of grave concern and requires urgent action. Sir, how could loan apps exploit a large number of people in our country? The reasons are increasing unemployment and living expenditure. Common people, especially the youth, are running from bank to bank for ordinary loans, but our nationalized banks are in a competition to provide loans to corporates without granting any loans to the needy masses. Our conventional banking system is denying loans to these poor and needy. The situation will naturally lead the common man to depend on other sources of money. Sir, the main reasons for the increase in the loan apps is the flawed policies of the Government. The situation of people who borrow money through loan apps is very pathetic. Once the payment is left or if they fail to pay the amount demanded by the app owners, the customer is blackmailed and such mafias commit heinous crimes, including circulating deep-fake videos and morphed images by using data extracted from the clients during the registration process. This leads to clients' suicides and other problems. How the Union Government deals with it is that their only response is 'silence'. I urge the Government to expand more credit schemes to nationalized banks. Strengthening the cooperative sector and promoting credit schemes through

cooperative banks are the solutions. Active engagement is also required in the digital arena. For this, awareness should be created among the public about which loans are legitimate and those which are not should be published at regular intervals.

(MR. DEPUTY CHAIRMAN *in the Chair.*)

Service providers like Google, IOS, etc. shall be regulated in this regard. Apps that violate the laws should be identified and punished. This is a problem that affects the lives of the youth and common people. I urge the Government to take urgent action. Thank you.

DR. AMAR PATNAIK (Odisha): Sir, I associate myself with the matter raised by the hon. Member.

SHRI SANDOSH KUMAR P (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI JOSE K. MANI (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

DR. SANTANU SEN (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI PRIYANKA CHATURVEDI (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI JEBI MATHER HISHAM (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

DR. JOHN BRITTAS (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

DR. V. SIVADASAN (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

Need to take proactive steps for farmers in getting fair price for paddy crops

SHRIMATI JEBI MATHER HISHAM (Kerala): Sir, I am deeply obliged for the opportunity. Let me bring to the attention of this House one of the alarming issues that our country is facing today, that is, farmers' suicide. Recently, two farmers in my home State Kerala committed suicide. The suicide note of one of the farmers from Kuttanad was written in Malayalam which said, "The Government is solely responsible for my death." ...(*Interruptions*).. Sir, why did they commit suicide? Farmers sell their paddy to the Government through Supplyco, Kerala State Supplies Corporation. The Government does not disburse the paddy procurement prices to the farmers and there is an inordinate delay in it. Why is this inordinate delay, Sir? It is because instead of making direct payment to the farmers, the Government, the Supplyco, have an impractical loan scheme by which the Supplyco will issue Paddy Receipt Sheet, PRS, to the farmers at that time of procurement and the farmers will have to give this PRS sheet to the bank and they can avail of loans and Supplyco is supposed to make repayment of the loan which does not happen. The Supplyco

makes the payment once the Central Government allots the share of MSP to the State Government. I want to draw the attention specifically to the fact that the Central Government has failed to give Rs.790 crores which is due to the State Government and which is due to the Supplyco. Now, because of the failure, there is no payment being made to banks. Due to that, the CIBIL Score of farmers is also affected and they do not get money on time.

Now, let me get back to the suicide note, Sir. I quote: "It is paddy which I cultivated with my sweat that was given as PRS loan. The Government is solely responsible for repaying this loan and arrears. Banks are not disbursing new loans because Government has defaulted on it. It is because of this, I am taking my life. Therefore, it is only the Government which is responsible for my death." The words in the suicide note are a direct reflection of the plight of farmers of our country and State are facing today. How many more lives of farmers will have to be lost for the Government to wake up and make the payment which is rightfully due to farmers?

Also, paddy farmers in the State are selling their produce to private rice mill owners at a much lower cost. Sir, about 20 per cent of farmers are facing that. ...(*Time-bell rings.*)...If the Government is giving...*

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

DR. SANTANU SEN (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SMT. VANDANA CHAVAN (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the Zero Hour mention made by the hon. Member.

* Not recorded.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the Zero Hour mention made by the hon. Member.

MR. DEPUTY CHAIRMAN: Time is already over, Shrimati Mather Hisham. It is not going on record now. Now, Shri Desai Babubhai Jesangbhai. ...*(Interruptions)*... Please take your seat, Mr. John Brittas. ऑनरेबल मेम्बर्स, आप जो तीन मिनट बोलते हैं, सिर्फ वही रिकॉर्ड पर जाता है। यदि आप उससे अधिक बोलते हैं तो वह रिकॉर्ड पर नहीं जाता है। Please, confine yourself to three minutes. Shri Desai Babubhai Jesangbhai to speak on 'Concern about climate change and its consequences'. Not present. Shri Tiruchi Siva. Shri P. Wilson will associate. ...*(not audible)*... I am going by serial number. Fifth was Smt. Jebi Matherji; sixth was Shri Babubhai Jesangbhai Desai. Now, seventh is Shri Tiruchi Siva. Please start, hon. Siva.

Demand to allocate adequate funds to the state of Tamil Nadu for relief to people suffering due to cyclone and rains

SHRI TIRUCHI SIVA (Tamil Nadu): Mr. Deputy Chairman, Sir, torrential rains which are incessant for the past four days have devastated Chennai, Thiruvallur, Chengalpattu, Kanjivaram and Ranipet in Tamil Nadu. Tamil Nadu witnessed such a rainfall only half-a-century before! Cyclone Michaung, which triggered these rains, have now moved to Andhra Pradesh. But, the impact is so worse that people of Tamil Nadu are put to very big hardship.

Sir, roads have become rivers because of non-stop water flow and rivers have become like a sea. The Koovam and Adayar which used to confluence with sea were not able to push water because of sea water gushing into rivers. All water bodies are overflowing. Many tanks have been breached. Roads have been very badly damaged and eroded everywhere due to running water. However best the infrastructure of the city may be, the fury of nature is so hard and worse, nothing can withstand that. So, all roads have been eroded. The essential needs of the people could not be supplied; though milk vendors and medical facilities can move, but roads are not accessible.

The State Government, under the captainship of Mr. M.K. Stalin, the Chief Minister, and the whole Cabinet are on their heels. The officials of the corporation, workers, doctors, sanitation workers, fire service, rescue teams, electricity board and everyone have been working on a war-footing.

Sir, the foremost responsibility of the State Government is to safeguard the lives of people. Electricity was suspended as a precautionary and temporary measure which saved hundreds of people who, otherwise, would have met with electrocution.

Along with that, essential needs were also supplied by the State Government. But, the impact is so worse that it cannot be repaired at the earliest.

Yesterday, the hon. Home Minister had a telephonic conversation with the Chief Minister and he apprised him of the situation. Now, the State Government has requested for an interim relief of Rs. 5,000 crores. So, I urge upon the Union Government, considering the condition of Tamil Nadu, including five districts and the capital, to kindly release an initial interim relief of Rs. 5,000 crores which would help the State Government in its efforts to safeguard the people of Tamil Nadu.

DR. JOHN BRITTAS (Kerala): Sir, I associate myself with the matter raised by the hon. Member.

SHRI SANDOSH KUMAR P (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI R. GIRIRAJAN (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI N.R. ELANGO (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI VAIKO (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI K.R.N. RAJESHKUMAR (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

DR. SANTANU SEN (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI JEBI MATHER HISHAM (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

DR. V. SIVADASAN (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

Distribution in PM Garib Kalyan Anna Yojana

श्री अजय प्रताप सिंह (मध्य प्रदेश) : माननीय उपसभापति महोदय, मैं सदन का ध्यान मिलेट्स की ओर आकर्षित करना चाहता हूँ। मिलेट्स का नवीन नामकरण हमारे आदरणीय प्रधान मंत्री श्री नरेन्द्र मोदी जी ने श्री अन्न के रूप में किया है। वर्ष 2023 को भारत के प्रयासों के कारण संयुक्त राष्ट्र संघ ने मिलेट्स वर्ष घोषित किया है। प्रधान मंत्री जी ने भारत को मिलेट्स के लिए विश्व केंद्र के रूप में घोषित किया है। मिलेट्स में प्रमुख रूप से ज्वार, बाजरा, कोदो, कुटकी, रागी, सांभा इत्यादि फसलों को शामिल किया जाता है। इन फसलों की खेती भारत के लगभग 12 राज्यों में की जाती है। सिर्फ बाजरे की खेती भारत के लगभग ढाई करोड़ किसान करते हैं। भारत में हमारी जो भोजन की थाली है, उस भोजन की थाली में पहले प्रति व्यक्ति प्रति माह लगभग तीन किलो मिलेट की खपत होती थी। अब यह बढ़कर 14 किलो तक पहुंच गई है। हमारे यहां लगभग 5 से 6 प्रतिशत लोग इसका उपयोग करते हैं और प्रधान मंत्री जी के कारण मिलेट्स की बिक्री में लगभग 30 प्रतिशत तक वृद्धि हुई है। अगर हम भूख के आधार पर दुनिया का विभाजन करें तो एक ग्लोबल साउथ है, जहां भोजन की समस्या है और दूसरा ग्लोबल नॉर्थ है, जहां भोजन की प्रचुरता के कारण बीमारियों का सामना कर रहे हैं। इसका समाधान भी मिलेट्स में ही निहित है। मिलेट्स की खेती के माध्यम से हमारे किसानों की आर्थिक प्रगति का रास्ता प्रशस्त होता है। मिलेट्स की खेती

कम पानी की खेती होती है, एक-दो पानी में ही इसका उत्पादन हो जाता है। इसके कारण हमारे घटते हुए भूजल की सुरक्षा भी की जा सकती है। संक्षेप में मैं यह कहना चाहता हूँ कि मिलेट्स पोषणयुक्त हैं, मिलेट्स हमारे स्वास्थ्य के लिए उपयुक्त हैं, इसलिए मैं आपके माध्यम से सरकार का ध्यान आकृष्ट करना चाहता हूँ कि जो हमारी सार्वजनिक वितरण प्रणाली है, उस सार्वजनिक वितरण प्रणाली में हम मिलेट्स उत्पादों को शामिल करें, जिसके माध्यम से हम भारतवासियों के स्वास्थ्य की रक्षा भी कर सकेंगे और अधिक खपत होने के कारण किसान भी इसके उत्पादन के लिए प्रोत्साहित होंगे। इसके माध्यम से गांव की आर्थिक समृद्धि का मार्ग भी प्रशस्त होगा। बहुत-बहुत धन्यवाद।

DR. JOHN BRITTAS (Kerala): Sir, I associate myself with the matter raised by the hon. Member.

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

LT.GEN. (DR.) D.P. VATS (RETD.) (Haryana): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI DHANANJAY BHIMRAO MAHADIK (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI KAILASH SONI (Madhya Pradesh): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

Frequent attacks and arrest of Indian Fishermen by Sri Lankan Navy

SHRI VAIKO (Tamil Nadu): Mr. Deputy Chairman, Sir, thank you very much for the opportunity given to me. The Sri Lankan Navy is continuously attacking our Tamil fishermen. About 800 fishermen were shot dead and thousands of fishermen were brutally attacked and their boats and fishing trawlers were damaged. Their fishing nets were destroyed in the past. Recently, they have started capturing their boats

and put them into auction. Unfortunately, it has become a serial story. There have been several incidents of Sri Lankan navy personnel even firing at Indian fishermen in the Palk Strait and seizing their boats. Recently, 22 fishermen were arrested by the Sri Lankan Navy. The frequent arrests and seizure of boats have shattered the livelihood of many fishermen.

I would urge upon the Union Government to take urgent steps to secure release of all the fishermen and their boats unconditionally. The Government should also put diplomatic pressure on the Sri Lankan Government for giving compensation under Solatium Scheme to the next of kin who were shot dead and whose boats were damaged by the Sri Lankan Navy. They should hold a high-level talk to find a permanent solution to this non-stop harassment of our fishermen by the Sri Lankan Navy. Aren't Tamil Nadu fishermen the citizens of India? If they are citizens of India, what is our Navy doing there? It is sitting like a lame duck in the Bay of Bengal.

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, I associate myself with the matter raised by the hon. Member.

SHRI DHANANJAY BHIMRAO MAHADIK (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI R. GIRIRAJAN (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Now, Shri G.V.L. Narasimha Rao - Concern over attempts to ridicule *Sanatana Dharma*.

Attempts to ridicule Sanatana Dharma

SHRI G.V.L. NARASIMHA RAO (Uttar Pradesh): Sir, a Minister in the State Government of Tamil Nadu indulged in hate speech against *Sanatana Dharma* and Hindu religion. I quote what he said: “*Sanatana Dharma* is like malaria and dengue; so, it must be eradicated and not opposed.” ..(*Interruptions*)... These are statements by a Minister in a State Government! ..(*Interruptions*)... And, another Minister in the same State Government, the Higher Education Minister, said, “The purpose of formation of I.N.D.I. Alliance is for the eradication of *Sanatana Dharma*.” This is the agenda. ...(*Interruptions*)..

SHRI P. WILSON (Tamil Nadu): Sir, the matter is *sub judice*.(*Interruptions*)...

SHRI G.V.L. NARASIMHA RAO: Is this the kind of anti-India agenda that they want to pursue? ..(*Interruptions*)...

SHRI M. SHANMUGAM (Tamil Nadu): Sir,.... ..(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Please, please. Let him speak. ...(*Interruptions*)..

SHRI G.V.L. NARASIMHA RAO: Sir, another Minister in Karnataka Government who happens to be the son of Congress President and who is also the Leader of the Opposition in Rajya Sabha, has supported those comments. ..(*Interruptions*)... This is the agenda of I.N.D.I. Alliance. Sir, this constitutes hate speech. ..(*Interruptions*)... The hon. Supreme Court in its directions clearly stated that offences under 295A, under 505, 153A, 153B, all constitute hate speech. ..(*Interruptions*)...

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I have a point of order. ..(*Interruptions*)...

SHRI G.V.L. NARASIMHA RAO: Sir, deliberate and *a mala fide* act intended to outrage religious sentiments — this is what it was intended for. ..(*Interruptions*)... There was also an attempt to create public mischief. Therefore, I call upon the Government of Tamil Nadu, to register, on its own, an FIR against the same Ministers who spoke against *Sanatana Dharma* and also dismiss these Ministers from the State Government because what they have publicly stated is a violation of the oath they have taken under the Constitution. ...(*Interruptions*).. The Constitution allows every religion, every member, every sect to practice its faith and to even propagate it. And, here, you have Ministers in the State Governments who are campaigning against *Sanatana Dharma* calling for its eradication! Therefore, Sir, I appeal that cases should be booked against these concerned Ministers and they must be dismissed without any further delay. ..(*Interruptions*)... This is nothing but an act to destroy the fabric of religion in India. This is to destroy the social fabric. ..(*Interruptions*)... If this is an agenda for any political party, that will be dangerous to India. Therefore, I demand an apology from the (*Time-bell rings*)

SHRI PABITRA MARGHERITA (Assam): Sir, I associate myself with the matter raised by the hon. Member.

DR. KALPANA SAINI (Uttarakhand): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI SUBHAS CHANDRA BOSE PILLI (Andhra Pradesh): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI DEEPAK PRAKASH (Jharkhand): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI VIVEK THAKUR (Bihar): Sir, I also associate myself with the matter raised by the hon. Member.

LT. GEN. (DR.) D. P. VATS (RETD.) (Haryana): Sir, I also associate myself with the matter raised by the hon. Member.

DR. ANIL SUKHDEORAO BONDE (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI MAHARAJA SANAJAOBA LEISHEMBA (Manipur): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI IRANNA KADADI (Karnataka): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I too associate myself with the matter raised by the hon. Member.

सुश्री इंदु बाला गोस्वामी (हिमाचल प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करती हूँ।

डा. सुमेर सिंह सोलंकी (मध्य प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूँ।

श्री नरेश बंसल (उत्तराखंड) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूँ।

श्री अजय प्रताप सिंह (मध्य प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूँ।

श्री कैलाश सोनी (मध्य प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूँ।

डा. अनिल जैन (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूँ।

श्रीमती सुमित्रा बाल्मीक (मध्य प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करती हूँ।

श्री विजय पाल सिंह तोमर (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूँ।

श्री रामचंद्र जांगड़ा (हरियाणा) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूँ।

डा. सिकंदर कुमार (हिमाचल प्रदेश) : महोदय, मैं भी नमाननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूँ।

सुश्री कविता पाटीदार (मध्य प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करती हूँ।

श्रीमती दर्शना सिंह (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करती हूँ।

श्रीमती गीता उर्फ चंद्रप्रभा (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करती हूँ।

श्री बाबू राम निषाद (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूँ।

श्रीमती सीमा द्विवेदी (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करती हूँ।

MR. DEPUTY CHAIRMAN: Not going on record now. Your time is over. Please. Now, Shri Binoy Viswam. ..(Interruptions)...

SHRI K.R.N. RAJESHKUMAR (Tamil Nadu): Sir, he is giving totally false information in the House. ..(Interruptions)...

MR. DEPUTY CHAIRMAN: Hon. Binoy Viswam. Your subject is, 'Demand to provide decent wages along with meaningful engagement terms to Government-sponsored scheme workers.'

SHRI K.R.N. RAJESHKUMAR: The hon. Member is giving totally false information in the House.

SHRI BINOY VISWAM (Kerala): Sir, let the House be in order? Please bring the House in order, Sir.

MR. DEPUTY CHAIRMAN: You may start speaking, it will be in order.

SHRI BINOY VISWAM: Let the House be in order.

MR. DEPUTY CHAIRMAN: Please speak.

SHRI TIRUCHI SIVA : Sir, we seek your protection. ...(*Interruptions*)..

MR. DEPUTY CHAIRMAN: There is no discussion. Tiruchi Sivaji, please take your seat. All the Members, who are standing, please take your seats. You may please speak, Binoy Viswamji.

SHRI BINOY VISWAM: Sir, I will speak when the House is in order.

MR. DEPUTY CHAIRMAN: Binoy Viswamji, please speak.

SHRI BINOY VISWAM: Yes, Sir. Thank you, Sir.

SHRI P. WILSON: Sir, kindly expunge that.

SHRI BINOY VISWAM: Sir, my time begins now. I stand before you...
...(*Interruptions*)... Sir, please start my clock now.

MR. DEPUTY CHAIRMAN: It has already begun. The time has already begun.

SHRI BINOY VISWAM: Sir, I have begun just now.

MR. DEPUTY CHAIRMAN: Please speak.

**Demand to provide decent wages along with meaningful engagement terms to all
Government sponsored scheme workers**

SHRI BINOY VISWAM (Kerala): Sir, I stand before you to bring to your notice the plight of workers of Government-sponsored schemes in the country. Their number is in lakhs. They are ASHA workers, Aanganwadi workers and mid-day meal workers.

Sir, this Government and this House have the duty to look deep into their living conditions. Those people are not living; they are simply surviving on paltry wages. We use lofty words for them like 'global health leaders' and warriors of the country. We gave them such names during Covid days. But when it comes to ensuring them proper livelihood, we always forget them. It is high time that we thought about them.

Sir, the ASHA workers, the accredited social health activists, are doing immense service to the nation. In every walk of life, they are the first point of healthcare, social security, etc., but their concerns are not always addressed. Aanganwadi workers form the first meeting point for the children of this country. They teach them, they feed them and they open their eyes to the world, but what do we do for them? Nothing! Similar is the case with the mid-day meal scheme workers. The mid-day meal scheme workers work towards ensuring food security also, but lakhs of them are deprived of even decent wages. It is high time that the Government paid attention to them. We call them volunteers, but deny the right due to workers. We have to treat them as workers. We have to ensure that their wages are fixed, they are paid decent wages, they are treated well and provide decent working conditions to them...*

MR. DEPUTY CHAIRMAN: Your time is over. It is not going on record.

PROF. MANOJ KUMAR JHA (Bihar): Sir, I associate myself with the matter raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I too associate myself with the matter raised by the hon. Member.

DR. SANTANU SEN (West Bengal): Sir, I too associate myself with the matter raised by the hon. Member.

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, I too associate myself with the matter raised by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I too associate myself with the matter raised by the hon. Member.

DR. JOHN BRITTAS (Kerala): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI JOSE K. MANI (Kerala): Sir, I too associate myself with the matter raised by the hon. Member.

* Not recorded

SHRI A.A. RAHIM (Kerala): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI SANDOSH KUMAR P (Kerala): Sir, I too associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI P. WILSON (Tamil Nadu): Sir, I too associate myself with the matter raised by the hon. Member.

DR. V. SIVADASAN (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Now, hon. Member, Shri Sushil Kumar Modi to speak about 'concern over increasing incidents of suicide deaths of students in higher educational institutions'.

श्रीमती रंजीत रंजन (छत्तीसगढ़) : सर, मेरा नाम था ...(व्यवधान)...

Increasing incidents of suicide deaths of students in higher educational institutes

श्री सुशील कुमार मोदी (बिहार) : उपसभापति महोदय, राजस्थान के कोटा में इस वर्ष 26वीं आत्महत्या की घटना घट चुकी है। ...(व्यवधान)...

श्री उपसभापति : प्लीज़, take your seat.

श्री सुशील कुमार मोदी : महोदय, पिछले एक साल में आत्महत्या की 26 घटनाएं कोटा, राजस्थान में घट चुकी हैं। केवल इसी वर्ष नहीं, बल्कि पांच-छह वर्षों से प्रति वर्ष 25 से 30 नौजवान आत्महत्या कर रहे हैं। इतना ही नहीं, आईआईटी, आईआईएम, एनआईआईटी और

देश के जो सर्वोच्च इंजीनियरिंग संस्थान हैं, जो हायर एजुकेशन के इंस्टिट्यूट्स हैं, वहां पर भी प्रति वर्ष बड़ी संख्या में नौजवान आत्महत्या कर रहे हैं। यह सरकार के लिए चिंता का विषय है, चाहे वह केन्द्र की सरकार हो या राज्य की सरकार हो कि आखिर इतनी बड़ी संख्या में नौजवान आत्महत्या करने के लिए क्यों बाध्य हो रहे हैं। कोटा, राजस्थान में जो लड़के मेडिकल और इंजीनियरिंग की कोचिंग के लिए आते हैं, उनके ऊपर उत्तीर्ण होने के लिए इतना प्रेशर होता है, इतना दबाव होता है कि वे आत्महत्या करने के लिए बाध्य हो रहे हैं। इसी प्रकार आईआईटी, आईआईएम वगैरह जो उच्च शैक्षणिक संस्थान हैं, वहां पर भी बढ़ती हुई आत्महत्या की घटनाएं चिंता का विषय हैं।

मैं सरकार से यह मांग करता हूँ कि एक आयोग का गठन किया जाए, जो इस बात की जांच करे कि आखिर इतनी बड़ी संख्या में नौजवान कोचिंग संस्थानों में आत्महत्या क्यों कर रहे हैं। इसके साथ ही साथ जो एक्सपर्ट्स हैं, जो काउंसलर्स हैं, उनकी बहाली की जाए, ताकि जो लड़के डिप्रेशन में चले जाते हैं, उनकी वे काउंसलिंग कर सकें। ऐसे केंद्रों में मेन्टल हैल्थ क्लिनिक की भी स्थापना की जाए, ताकि जो लड़के डिप्रेशन में हैं, वे वहां जाकर अपना इलाज करा सकें या काउंसलिंग प्राप्त कर सकें। साथ ही साथ आईआईटी, आईआईएम वगैरह के खासकर कोचिंग के जो कोर्सेज हैं, उनके बारे में पुनर्विचार किया जाए कि इतना प्रेशर है और इस प्रकार का कठिन सिलेबस है कि उत्तीर्ण होना उनके लिए कठिन हो जाता है। सरकार को उनके पूरे सिलेबस को भी रीडिजाइन करने के बारे में विचार करना चाहिए, खासकर कोटा और अन्य कोचिंग संस्थानों में हर किसी का नामांकन हो रहा है। जो भी लड़के वहां पर आते हैं, कोचिंग संस्थान पैसों के लिए उनका एडमिशन ले लेते हैं, क्योंकि उनसे उनको पैसा मिलता है, तो उसके ऊपर भी रोक लगाई जाए। जो बहुत मेधावी छात्र हैं...।

DR. FAUZIA KHAN (Maharashtra): Sir, I associate myself with the matter raised by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI DHANANJAY BHIMRAO MAHADIK (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

श्री रामचंद्र जांगड़ा (हरियाणा) : महोदय, मैं भी माननीय सदस्य द्वारा उठाये गये विषय से स्वयं को संबद्ध करता हूँ।

MR. DEPUTY CHAIRMAN: Time is over. Dr. Laxmikant Bajpayeeji on the issue of intervention by big business houses in MSME sector.

डा. लक्ष्मीकान्त बाजपेयी (उत्तर प्रदेश) : सर, क्या विषय है?

MR. DEPUTY CHAIRMAN: Issue of intervention by big business houses in MSME sector.

डा. लक्ष्मीकान्त बाजपेयी : सर, हमें तो पता ही नहीं है। यह ज़ीरो ऑवर की सूची में भी नहीं है।

श्री उपसभापति : आपका ज़ीरो ऑवर में यही विषय लिस्टिड है।

डा. लक्ष्मीकान्त बाजपेयी : सर, लिस्टिड नहीं है।

MR. DEPUTY CHAIRMAN: Next is Dr. L. Hanumanthaiah on the issue of 'Demand to take preventive steps to address rising problems of mal-nutrition and anaemia across the country'. ...(*Interruptions*)... Please take your seats. ...(*Interruptions*)... माननीय सदस्यगण, जिनका नाम सूची में है, मैं उसी के अनुसार बुला रहा हूँ। ...(**व्यवधान**)... जिनके नाम सूची में नहीं हैं, उनको मैं नहीं बुला रहा हूँ। जिनके नाम सूची में हैं, मैं उनको ही बुला रहा हूँ। Now Dr. L. Hanumanthaiahji.

Need to take preventive steps to address the rising problems of malnutrition and Anaemia across the country

DR. L. HANUMANTHAIHAH (Karnataka): Mr. Deputy Chairman, Sir, I rise today to urgently address the pervasive issues of mal-nutrition and anaemia plaguing millions of people across the country. Despite economic progress, our nation grapples with alarming rates, particularly affecting vulnerable population like children, women and the marginalised sections of the society. In the latest NFHS Report, the prevalence of anaemia has shown a significant increase in children, aged from 6 months to 5 years, experiencing a jump from 59 per cent to 67 per cent. This is an alarming state of affairs. Women, especially in rural areas, have been suffering from high rate of anaemia, adversely affecting maternal health and contributing to pregnancy complications. An increase in anaemia is seen from 53 per cent to 57 per cent in all

women aged between 15 years to 49 years and an increase of 50.4 per cent to 52.2 per cent is seen in pregnant women due to poverty, lack of education, inadequate healthcare, unequal resource distribution and mal-nutrition problem. Factors such as food insecurity, limited access to clean water and inefficient healthcare infrastructure contribute to unmet nutritional needs. My request to the Government is that addressing these issues is not only a social responsibility but also a pre-requisite for a thriving and resilient nation. The consequences go beyond individual suffering, impacting the workforce, educational outcomes and overall economic productivity of the nation. Therefore, I urge the Ministry of Health and Family Welfare to take immediate steps to address the rising problems of mal-nutrition and anaemia, especially among women and children across the country. Let me unite in our commitment to build a healthier and stronger...(*Time-bell rings.*)...

DR. JOHN BRITTAS (Kerala): Sir, I associate myself with the matter raised by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

DR. SANTANU SEN (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI JEBI MATHER HISHAM (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

DR. V. SIVADASAN (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Time is over, Hanumanthaiahji.

श्रीमती रंजीत रंजन (छत्तीसगढ़): सर, मुझे दो मिनट का समय बोलने के लिए दे दीजिए।
...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Hon. Members, Zero Hour matters are raised with the permission of the hon. Chairman. Merely presence in ballot does not mean admittance. Further, matters already raised are not included again. The next speaker is Dr. Laxmikant Bajpayee.

Issue of intervention by big Business Houses in MSME Sector

डा. लक्ष्मीकान्त बाजपेयी (उत्तर प्रदेश) : माननीय उपसभापति जी, मेरा विषय बहुत महत्वपूर्ण है और समाज के उन सामान्य वर्ग के लोगों के प्रति समर्पित है जो गाँवों, छोटे-छोटे कस्बों और शहरों में सुनार और दर्जी का काम करते हैं। महोदय, धीरे-धीरे एमएसएमई सेक्टर में भी योजनाबद्ध तरीके से बड़े घरानों का प्रवेश हो रहा है। यह ठीक है कि हम किसी को व्यवसाय करने से नहीं रोक सकते हैं, लेकिन अगर टाटा जैसा कोई बड़ा घराना तनिष्क के नाम से ज़ेवर का व्यापार शुरू करेगा, तो गरीब सुनार या सर्राफ़, जो शहरों में या कस्बों में बैठे हैं, वे क्या काम करेंगे? महोदय, कपड़े सिलने का काम भी टाटा और अन्य बड़े घराने इसी प्रकार से लेते जा रहे हैं। यह ठीक है कि हम किसी को व्यवसाय करने से नहीं रोक सकते हैं, लेकिन कहीं न कहीं एमएसएमई सेक्टर का बचाव हो सके और एमएसएमई सेक्टर के अंतर्गत आने वाले छोटे कारीगर, छोटे व्यापारी बचे रह सकें, इसकी व्यवस्था सरकार को करनी चाहिए। मेरा आपके माध्यम से सरकार से ऐसा आग्रह है। माननीय उपसभापति जी, आपने मुझे यहाँ पर बोलने का अवसर दिया है, इसके लिए आपका बहुत-बहुत धन्यवाद।

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

श्री उपसभापति : माननीय श्री बाबूभाई जेसंगभाई देसाई, आप अपने विषय पर बोलिए।

Climate change and its consequences

श्री बाबूभाई जेसंगभाई देसाई (गुजरात) : माननीय उपसभापति जी, सांसद बनने के बाद आपने मुझे सदन में प्रथम बार बोलने का अवसर दिया है, इसके लिए आपका बहुत-बहुत धन्यवाद। आज मैं आपके सामने हमारे समय की एक तत्काल और निर्णायक चुनौती जलवायु परिवर्तन का समाधान करने के विषय पर बोलने के लिए खड़ा हुआ हूँ। हमारा पर्यावरण मानवीय गतिविधियों के कारण अभूतपूर्व परिवर्तनों से गुजर रहा है, जिसके परिणामस्वरूप तापमान में वृद्धि, मौसम के पैटर्न में बदलाव और असंख्य पारिस्थितिक व्यवस्थापन उत्पन्न हुए हैं। वैज्ञानिक सहमति स्पष्ट है कि जलवायु परिवर्तन हमारे पर्यावरण, अर्थव्यवस्था और जीवन शैली के लिए गंभीर खतरा है। यह लगातार अधिक बर्फ पिघलने, मौसम की गंभीर घटनाओं और जैव विविधताओं के नुकसान की गवाह है। यह महज चेतावनी नहीं है, बल्कि एक कठोर वास्तविकता है, जो तत्काल ध्यान देने और कार्यवाही करने की मांग करती है। भावी पीढ़ियों के लिए इसकी सुरक्षा करना हमारी नैतिक जिम्मेदारी है। हमें स्थायी ऊर्जा स्रोतों की ओर बदलाव करना चाहिए, ग्रीन हाउस गैस परिवर्तन को कम करना चाहिए और जिम्मेदार खपत और उत्पादन को बढ़ावा देना चाहिए। इसके लिए सभी क्षेत्रों, सीमाओं और राजनैतिक विचारधाराओं में सहयोग की आवश्यकता है। हमारे पास कानून निर्माताओं के रूप में ऐसी नीतियाँ बनाने की शक्ति है जो नवाचार का प्रोत्साहन करती है, नवीकरणीय ऊर्जा में निवेश करती है और औद्योगिक लोगों को उनके द्वारा पर्यावरण पर किए गए प्रभाव के लिए जवाबदेह बनाती है। आइए, हम अल्पकालिक लाभ से अधिक अपने ग्रह को, यहाँ के लोगों की भलाई को प्राथमिकता दें और एक ऐसे भविष्य की दिशा में काम करें, जहाँ स्वच्छ हवा, स्वच्छ पानी और स्वच्छ जलवायु सुनिश्चित हो एवं जिसका कोई और विकल्प नहीं है।

माननीय उपसभापति जी, आपने मुझे यहाँ पर बोलने का अवसर दिया है, इसके लिए आपका बहुत-बहुत धन्यवाद।

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Now, Shri Biplab Kumar Deo to speak on concern over misuse of technology and Artificial Intelligence to create deep effects. He is not present. Now, Shri Muzibulla Khan.

Demand to start new route for Vande Bharat Express train connecting Bhubaneswar and Hyderabad

SHRI MUZIBULLA KHAN (Odisha): Thank you, Sir. In order to meet Odisha's demand for connectivity, it is very necessary for Odisha to have good train connectivity with various regions. A new Vande Bharat Express train between Puri and Howrah was started. Now, there has been a recent addition with a new Vande Bharat Express train between Puri and Rourkela. Looking at the massive rush at Puri and to further improve connectivity, it is imperative that more Vande Bharat Express trains be introduced in Odisha. The State of Odisha has suffered neglect from the Central Government, as reflected in its poor rail connectivity. Further, the degree of connectivity is very poor across the Odisha region. For instance, there are very few express trains connecting Bhubaneswar and other parts of Odisha. Both the express trains mentioned connect another side of Odisha. A new proposal for connectivity by running trains between Bhubaneswar and Hyderabad is there. With the introduction of Vande Bharat train between two hubs will reduce travel time by seven hours. Major complaint is of dearth of trains running between two locations. Introduction of new trains will further improve connectivity. As a result, passengers will get relief as it will give a much-needed push to the connectivity. Thank you.

DR. JOHN BRITTAS (Kerala): Sir, I associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Thank you. Now, Shrimati Sangeeta Yadav. Concern over problems faced by mentally-challenged people.

श्रीमती संगीता यादव (उत्तर प्रदेश): सर, मैंने ज़ीरो ऑवर के लिए नाम नहीं दिया है।

श्री उपसभापति : माननीय सदस्या, आप जिस विषय पर यहाँ बोलने के लिए अपना नाम देती हैं, उस विषय का ध्यान रखें और बोलें। प्लीज़।

श्रीमती संगीता यादव : सर, साँरी, आज मैंने इसे नहीं देखा था। मेरा विषय कल लगा था।

MR. DEPUTY CHAIRMAN: Now, Dr. Radha Mohan Das Aggarwal.

**Demand for the provision of salaries and allowances to local representatives
of the constituency**

डा .राधा मोहन दास अग्रवाल (उत्तर प्रदेश) : माननीय उपसभापति महोदय, भारत के संविधान में यह व्यवस्था है कि व्यक्ति काम के बदले में वेतन पाए और समान काम के बदले में समान वेतन पाए, लेकिन दुर्भाग्यपूर्ण है कि इस देश में जनप्रतिनिधियों के साथ ही दोहरा आचरण किया जा रहा है। राष्ट्रपति महोदय, उपराष्ट्रपति महोदय, केन्द्र के मंत्रिगण, राज्य के मंत्रिगण, माननीय सांसदगण, माननीय विधायकगण, इन सबने संवैधानिक तरीके से कानून बना कर अपने-अपने वेतन, अपने-अपने भत्ते और अपनी-अपनी पेंशन की व्यवस्था की हुई है। हम लोगों ने यह व्यवस्था संविधान प्रदत्त माध्यमों से की है, लेकिन दुखद है कि इस देश में लाखों की संख्या में ऐसे जमीनी जनप्रतिनिधि हैं, ग्राम प्रधान से लेकर मेयर तक, जो धरातल पर बहुत महत्वपूर्ण काम करते हैं। हम यहाँ विकास की जो भी योजनाएँ बनाते हैं, धरातल पर उनको लागू करने का काम वे ही करते हैं। वे जनता के प्रत्यक्ष संपर्क में रहते हैं। लगातार जन समस्याओं को लेकर उन्हें 24 घंटे काम करना होता है। हमने इन बड़े जनप्रतिनिधियों के लिए संविधान के तौर-तरीके से वेतन, भत्ते और पेंशन की व्यवस्था कर दी। शायद भारत अकेला ऐसा देश होगा, जिसने संवैधानिक रूप से 73वें और 74वें संशोधन के माध्यम से ग्रामीण और शहरी क्षेत्रों में लोकतंत्र का विकेंद्रीकरण किया और स्थानीय निकायों को चलाने के लिए संवैधानिक रूप से जनप्रतिनिधियों की व्यवस्था की, उनके अधिकार दिए, उनके दायित्व दिए, लेकिन उनको जो कुछ नहीं दिया, वह यह था कि उनका वेतन नहीं दिया, उनका भत्ता नहीं दिया और उनकी पेंशन नहीं दी। मैं इस सदन से जानना चाहता हूँ कि इस सौतेले और दोहरे आचरण का आधार क्या है? जो छोटे जनप्रतिनिधि होते हैं, क्या उनके परिवार नहीं होते, क्या उनके माँ-बाप नहीं होते? क्या उन्हें अपने माँ-बाप की चिंता नहीं करनी होती, अपने बच्चों की चिंता नहीं करनी होती? आखिर किन कारणों से आज तक हमने संवैधानिक रूप से उनके लिए यह व्यवस्था नहीं की? स्थानीय आधार पर सरकारें और मुख्य मंत्री दया की तरह उनको वेतन और भत्ता देते हैं तथा ब्यूरोक्रेसी उनको नियंत्रित करती है। इस देश में यह दोहरा आचरण समाप्त होना चाहिए। अगर हम संविधान संशोधन लाकर जनप्रतिनिधियों को लाए थे, तो हमें उस कानून में यह व्यवस्था करनी चाहिए थी कि हम उन्हें आर्थिक रूप से समर्थ बनाते। हमने यह काम नहीं किया। हमने लोकतंत्र का मजाक उड़ाया है। हमने उन्हें अधिकारियों के आधार पर छोड़ दिया है। इसलिए उपसभापति महोदय, मैं आपके माध्यम से सरकार से माँग करता हूँ, सरकार से मेरी अपेक्षा है कि 73वें और 74वें संशोधन में सरकार संविधान संशोधन करे और अपने सारे स्थानीय जनप्रतिनिधियों के लिए वेतन, भत्ते और पेंशन की ...**(व्यवधान)**... **(समय की घंटी)**...

DR. JOHN BRITTAS (Kerala): Sir, I associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

श्री उपसभापति : माननीय श्री विक्रमजीत सिंह साहनी। Demand to Implement Uniform National Level Parameter for Release of Prisoners. Not present. माननीय सदस्यगण, जब आप जीरो ऑवर देते हैं, तो उसके महत्व को समझना भी चाहिए और उस वक्त मौजूद भी रहना चाहिए और अगर हाउस में हैं, तब आपका ध्यान उस पर नहीं है, तो यह आपके लिए self introspection का विषय है। ...**(व्यवधान)**... आप बैठिए। ऐसा कोई प्रोविजन नहीं है। राघव जी, आप रूल्स को जानते हैं, फिर भी आप पूछ रहे हैं। प्लीज़। Dr. Fauzia Khan, on 'Request to Address the Issue of Missing Women in India'.

Need to address the issue of missing women in India

DR. FAUZIA KHAN (Maharashtra): Thank you, Sir. The issue of missing women in the country is alarming with 10,61,648 women missing alone in the years 18 and above and 2,50,430 girls below 18 years have reported missing between the years 2019-21. Over two lakh women went missing in the State of Madhya Pradesh alone between the years 2019-21. Yet the reasons have remained undisclosed. Sir, the suspected reasons behind the disappearance of these women are diverse like trafficking, trade and, in minuscule cases, elopement. Tackling this issue requires collective action on various fronts, strengthening law enforcement to identify networks, enhancing border control, establishing a database for accurate identification of the reasons for the disappearances. Additionally, the numbers have come as a surprise to many indicating the lack of awareness of the incidents of disappearance of women. Therefore, public awareness campaigns, community involvement and educational

programmes can help prevent vulnerable individuals from falling prey to traffickers. Despite designated stop centers, the unprecedented increase in numbers suggests the possibility of organized criminal activity. A recommendation to address the issue of missing women involves the establishment and maintenance of a comprehensive register by the Government documenting details of every woman reported missing. This register should serve as a centralized database enabling efficiency tracking and tracing efforts. Sir, additionally, specialized teams should be formed to investigate each case with the focus on identifying potential foul play. These teams could comprise experts from law enforcement, social services and legal professionals to ensure a thorough and coordinated approach in understanding the circumstances behind each disappearance to ensure accountability and effectiveness.

(MR. CHAIRMAN *in the Chair.*)

Sir, this issue is of grave concern. How can women go missing like this? Just without any reason women missing is a grave issue. The Government must pay attention to this.

DR. JOHN BRITTAS (Kerala): Sir, I associate myself with the matter raised by the hon. Member.

SHRI JOSE K. MANI (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI SANDOSH KUMAR P (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI JEBI HISHAM MATHER (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

MR. CHAIRMAN: Now, Shri Rajeev Shukla on 'Concern over Poor State of Under Trials and the Imperative for Judicial Reforms'. Not present. Shri Kailash Soni on 'Demand to Add Biography of Shri Jayaprakash Narayan in Academic Syllabus'.

Demand to add biography of Shri Jayaprakash Narayan in academic syllabus

श्री कैलाश सोनी (मध्य प्रदेश) : महोदय, मैं आपके माध्यम से सरकार के समक्ष देश के एक महत्वपूर्ण मुद्दे को रखना चाहता हूँ। इस देश के मूर्धन्य स्वतंत्रता संग्राम सेनानी, क्रांतिकारी, देश की आज़ादी में अपना महत्वपूर्ण योगदान देने वाले सर्वोदयी नेता, दुनिया के सभी देशों की समाज-व्यवस्था, वहाँ के राजनीतिक विचारों को नजदीक से देखने वाले, पाश्चात्य जगत के लोगों, विशेषकर श्रमिक वर्ग के लोगों के लिए संघर्ष करने वाले..

MR. CHAIRMAN: Question Hour.

श्री कैलाश सोनी : देश की सभी विचारधाराओं के ज्ञाता, उन्हें नजदीक से जीने वाले, उन विचारों को जीने वाले, लोकतंत्र के शोधकर्ता, प्रयोगशाला ...(व्यवधान)...

श्री कैलाश सोनी : हिन्दुस्तान की दूसरी आज़ादी - आपातकाल के विरुद्ध संघर्ष करने वाले...

श्री हरनाथ सिंह यादव (उत्तर प्रदेश) : महोदय, मैं स्वयं को इस विषय के साथ संबद्ध करता हूँ।

श्री रामचंद्र जांगड़ा (हरियाणा) : महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the mention made by the hon. Member.

12:00 Noon

ORAL ANSWERS TO QUESTIONS

MR. CHAIRMAN: Q.No. 16. Shri Sanjay Raut.

Charging customer for insurance premium

*16. SHRI SANJAY RAUT: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that several Banks across the country have been charging customers for the Union Government's multiple insurance and pension schemes without their consent;
- (b) if so, the details thereof and Government's response thereto;
- (c) the amount of insurance premium collected by the banks for the accidental insurance coverage since last three years indicating the amount spent by Government as a social security to the account holders; and
- (d) the amount disbursed to the families as accidental insurance claim during last three years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. BHAGWAT KARAD): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) and (b) The Union Government's multiple insurance and pension schemes are consent driven and premium is debited after mandate is given by customer.

(c) and (d) Pradhan Mantri Suraksha Bima Yojana (PMSBY) provides an affordable accidental insurance cover for the poor and underprivileged sections of the society. It is the endeavor of the Government to provide low cost accidental insurance of Rs 2 lakh to all individuals in the age group of 18-70 years at a very low premium amount of Rs 20 per annum.

The Premium amount is collected by banks on behalf of insurance companies and the entire premium amount is borne by the customer. Details of premium collected and accidental insurance claim amount disbursed for PMSBY during last

three financial years is as under:

Scheme Name - PMSBY		
<i>in crores</i>		
FY	Premium Amount	Claim Amount Disbursed
2020-21	212.35 cr	276.90 cr
2021-22	262.15 cr	313.66 cr
2022-23	498.06 cr	374.05 cr

Source: Premium Amount: IRDAI

Claim Amount Disbursed: Insurance companies

श्री संजय राउत : सर, आजकल मैं देख रहा हूँ कि देश भर के बैंकों में ज्यादा से ज्यादा फ्रॉड्स, फोर्जरी के केसेज़ सामने आ रहे हैं, लेकिन अगर इनमें सरकार की एजेंसी भी शामिल है, तो यह चिंता का विषय है। सर, केन्द्र सरकार ने आम जनता के लिए मल्टीपल इंश्योरेंस और पेंशन की बहुत सी योजनाएं शुरू की हैं, लेकिन जो तथ्य, जो फैक्ट सामने आया है, मुझे लगता है कि ये इंश्योरेंस स्कीम, पेंशन स्कीम...

MR. CHAIRMAN: Your question.

श्री संजय राउत : इनमें बैंक्स का बिगेस्ट स्कैम नज़र आ रहा है।

MR. CHAIRMAN: Sanjay ji, ask your pointed question.

श्री संजय राउत : सर, यह जो बैंक है या इंश्योरेंस कंपनी है... मेरी जानकारी से जब कोई ग्राहक 10-15 साल के लिए पॉलिसी साइन करता है, तब वह प्रीमियम के लिए सहमति भी देता है, जो उसके अकाउंट से ऑटोमेटिकली डेबिट हो जाता है। अधिकांश ग्राहक दो से तीन वर्षों के बाद प्रीमियम का भुगतान बंद कर देते हैं, जिसके कारण इंश्योरेंस कंपनीज के पास बहुत सारा अनक्लेम्ड फंड पड़ा हुआ है। बैंक दावा करता है कि यह जो आकस्मिक बीमा कवरेज है, जो बैंकों द्वारा चार्ज की गई प्रीमियम राशि सरकार द्वारा खाताधारकों की सामाजिक सुरक्षा पर खर्च की जाती है...

MR. CHAIRMAN: Sanjay ji, please ask your supplementary question.

श्री संजय राउत : मैं सरकार से यह पूछना चाहता हूँ कि गत तीन वर्षों में दुर्घटना बीमा क्लेम के रूप में आपने यह राशि कितने परिवारों को वितरित की है?

डा. भागवत कराड़ : सभापति महोदय, सभागृह के ज्येष्ठ सदस्य, संजय राउत जी ने बहुत महत्वपूर्ण क्वेश्चन रेज़ किया है। सर, सरकार के माध्यम से दो महत्वपूर्ण स्कीम्स हैं, जो गरीब लोगों और अंडर प्रिविलेज्ड लोगों के लिए चलती हैं, जैसे 'प्रधानमंत्री सुरक्षा बीमा योजना' है, 'प्रधान मंत्री जीवन ज्योति बीमा योजना' है और 'अटल पेंशन योजना' है। मैं आपके माध्यम से बताना चाहता हूँ कि अगर हम लास्ट तीन सालों का रिकॉर्ड देखें, तो लास्ट तीन साल में जो कलेक्शन हो चुका है या जो इनवॉल्वमेंट हो चुकी है, अगर अभी तक का cumulative effect देखें, तो 18,50,71,000 लोगों की इनवॉल्वमेंट हो चुकी है, जिन्होंने इंश्योरेंस का वित्त मेन्डेट भरा है। इसके साथ ही, 'प्रधानमंत्री सुरक्षा बीमा योजना' के माध्यम से 41,59,00,000 लोगों को cumulative फायदा हुआ है। अगर देखा जाए, तो इन दोनों स्कीम्स के माध्यम से जनता को जो फायदा मिला है, वह 7,46,677 का है। मैं यहाँ पर cumulative की बात कर रहा हूँ। अगर अमाउंट की बात जाए, तो 14,32,00,274 का फायदा मिला है। ये दो स्कीम्स प्रिविलेज्ड या अंडर प्रिविलेज्ड लोगों के लिए हैं। पहले तीन सालों में तो ये स्कीम्स लॉस में चल रही थी। बाद में इसका रिव्यू करके जो प्रीमियम 12 रुपये था, उसे 20 रुपये किया है। इसके साथ ही, 'प्रधान मंत्री जीवन ज्योति बीमा योजना' में जो 330 रुपये का प्रीमियम था, उसे 436 रुपये किया है।

MR. CHAIRMAN: Second supplementary, Shri Sanjay Raut.

श्री संजय राउत : मेरा प्रश्न अलग था, लेकिन आपने जवाब अलग दिया है। मैंने यह पूछा था कि आप बैंक अकाउंट से without consent प्रीमियम जमा कर रहे हैं, लेकिन मैं आगे पूछता हूँ।

डा. भागवत कराड़ : माननीय सभापति महोदय, मैं यह बताना चाहता हूँ कि यह क्लियर मैनेजमेंट है कि कोई भी इंश्योरेंस कंपनी को अगर कस्टमर से पैसा लेना है तो उनका सिग्नेचर लेना जरूरी है, उनका कंसेंट लेना जरूरी है। उसके सिवाय पैसा नहीं काटा जाता और उनका इंस्टॉलमेंट नहीं लिया जाता। That is a clear indication from the Government.

श्री संजय राउत : सर, एक 'एक्सिडेंट इंश्योरेंस योजना' है और सरकार उसमें मुआवजा देती है, लेकिन एक्सिडेंट में व्यक्ति के हाथ, पाँव, आँख या ऑर्गन डैमेज होने पर आप मुआवजा देते हैं या उसकी मौत होनी चाहिए, मृत्यु के बाद ही देते हैं, यह क्लियर नहीं है। मैं यह 'एक्सिडेंट बीमा योजना' के बारे में पूछ रहा हूँ।

डा. भागवत कराड़ : माननीय सभापति महोदय, एक्सिडेंट योजना में यह क्लियर है कि अगर किसी की डेथ हो गई, it is an accidental death और गवर्नमेंट के माध्यम से accident की definition भी दी गई है कि except suicide, all deaths are considered as accidental deaths. It is except suicide and except illness. It means accident होना चाहिए, there should be hit from outside. That is an accident. अगर किसी ने suicide किया तो वह accident नहीं माना जाता। Even I am saying, अगर मर्डर भी किया गया, that is called an accident और उसका insurance claim किया जाता है। इसी में दो लाख का insurance मिल

जाता है। अगर एक्सिडेंट में किसी की दोनों आँखें चली गईं और वह irrecoverable है, that is, there is a permanent damage to the eyes, then एक लाख का insurance मिल सकता है। अगर किसी के दोनों हाथ चले गए, तो उसको एक लाख इंश्योरेंस मिल सकता है। अगर किसी के दोनों पाँव चले गए तो उसको एक लाख इंश्योरेंस मिल सकता है, लेकिन कभी-कभी ऐसा भी होता है कि किसी की एक आँख चली गई और एक हाथ चला गया, still he would get an insurance of Rs.1 lakh. कभी-कभी किसी का एक हाथ और एक पाँव कट गया, तब भी उसको एक लाख का insurance मिलता है, लेकिन दो organs are essential in this rule.

SHRI DHANANJAY BHIMRAO MAHADIK: Sir, I would like to know from the Minister, through you, as to what the nature of the scheme of Pradhan Mantri Suraksha Bima Yojana is.

डा. भागवत कराड़ : सर, 'प्रधानमंत्री सुरक्षा बीमा योजना' - जैसा मैंने पहले बताया, यह poor लोगों के लिए, unorganized population के लिए और जो underprivileged हैं, ऐसे लोगों के लिए है। इस स्कीम में ओनली 20 रुपये का प्रीमियम एक साल में दिया जाता है। इसमें यह समझिए कि यह योजना 1 जून से 31 मई तक चलती है और अगर कोई इस योजना में तीन महीने बाद आना चाहता है, तो वह इसमें तीन महीने या छः महीने के बाद भी इन्वॉल्व हो सकता है। मैंने जैसा बताया, there should be a permanent damage of the organ, चाहे उसमें eyes हों, hands हों या foot हो, तो उसमें इसका फायदा मिल सकता है। अगर किसी की accidental death हो जाती है, तो उसके नॉमिनी को यह मदद मिल सकती है। मैं यह भी बताना चाहता हूँ कि इस योजना के माध्यम से अभी तक 2,502 करोड़ की राशि डिस्बर्स हो चुकी है और लोगों को मदद मिल चुकी है।

श्रीमती सुलता देव : चेयरमैन सर, मुझे सप्लिमेंटरी प्रश्न पूछने का आपने मौका दिया, इसके लिए आपका धन्यवाद। मैं आपके माध्यम से मंत्री जी से यह जानना चाहती हूँ कि भारत में कितनी health insurance companies काम कर रही हैं? मैं यह question भी पूछूँगी कि health insurance company के जो contract सालों में renew होते हैं, उसमें उसको कितना percentage renewal amount लेना चाहिए? क्या उसकी कोई guideline है? अगर है, तो क्या वे लोग उस हिसाब से वह ले रहे हैं? मुझे जितना पता है, उसके अनुसार जो senior citizens वगैरह होते हैं, उनका बहुत ज्यादा renewal amount आता है और कभी-कभी उनका renewal amount double हो जाता है। उनके लिए यह 'मरता क्या न करता' की स्थिति हो जाती है। चूंकि मैं ओडिशा से बिलाँग करती हूँ, इसलिए मैं कहूँगी कि मेरे स्टेट में भी ऐसा हो रहा है।

MR. CHAIRMAN: Your supplementary.

श्रीमती सुलता देव : हमारे यहाँ पर 'बीजू स्वास्थ्य कल्याण कार्ड' है, जो श्री नवीन पटनायक जी ने बनाया हुआ है। वह कार्ड करीब एक करोड़ फैमिलीज को दिया गया है। मगर, उसके बाद भी

यह देखना जरूरी है कि जो कंपनी insurance cover कर रही है, उस insurance company के ऊपर कंट्रोल है या नहीं। अगर उसके ऊपर कंट्रोल है, तो उसको कितना एमाउंट लेना चाहिए, मुझे यही जानना है। Thank you so much, Sir.

डा. भागवत कराड़ : माननीय सभापति महोदय, पहला क्वेश्चन इंश्योरेंस के बारे में था। मैं यह बताना चाहता हूँ कि हमारे देश में इंश्योरेंस की अलग-अलग कंपनीज़ हैं। अगर हम गवर्नमेंट की इंश्योरेंस कंपनीज़ की बात करें तो उनमें National Insurance है, New India Assurance है, Oriental Insurance है और Life Insurance भी है। अगर प्राइवेट की बात करें तो Bajaj Allianz है, चोलामंडलम एमएस जनरल इंश्योरेंस है, number of companies हैं, आईसीआईसीआई लोम्बार्ड इंश्योरेंस, बजाज इंश्योरेंस, फ्यूचर जनरली इंश्योरेंस, रिलायंस इंश्योरेंस, टाटा एआईजी इंश्योरेंस, इत्यादि बहुत सारी इंश्योरेंस कंपनियां हैं। माननीय सदस्या ने हैल्थ के बारे में पूछा है, तो मैं एक डॉक्टर होने के नाते बताना चाहता हूँ कि पूरे भारत में ही नहीं, बल्कि पूरी दुनिया में यदि कोई हैल्थ इंश्योरेंस का कार्ड है, तो वह आयुष्मान भारत कार्ड है। 'आयुष्मान भारत' के माध्यम से 50 करोड़ तक इंश्योरेंस लोगों को मिला है, जिसमें not only one patient, one person जिसका इंश्योरेंस किया है, लेकिन पूरे परिवार में 5 लोगों का इंश्योरेंस कवर होता है, जिसमें 5 लाख रुपये तक की सुविधा मिल सकती है और इसमें कुछ रिकग्नाइज़्ड हॉस्पिटल्स भी हैं। सभी गवर्नमेंट हॉस्पिटल्स में यह लाभ मिल सकता है। इसके साथ मैं बताना चाहता हूँ कि 'प्रधान मंत्री जीवन ज्योति बीमा योजना', 'प्रधान मंत्री सुरक्षा बीमा योजना आदि हैं, ये भी हैल्थ इंश्योरेंस में हैं।

DR. AMEE YAJNIK: Thank you, Mr. Chairman, Sir, for giving me this opportunity. I have a very serious and relevant question to the hon. Minister of Finance regarding these particular two schemes. In both the schemes, the banks act as enrolling agents. The policy is issued by the insurance companies but the entire premium is paid by the client. Now, the consent is taken of the client but complaints galore on social media as well as social forums that they are not aware whether they are insured or not. So, where should they claim? I would like to know whether the hon. Minister will initiate some kind of a data collection, enquiry from IRDAI, the insurance regulatory authority and the Department of Financial Services to find out amounts of whom these banks, audited accounts are reflecting. Who are these persons who need this insurance and with which company they have a tie up? Let the client know all that.

MR. CHAIRMAN: Now, hon. Minister.

DR. AMEE YAJNIK: Sir, it is a very serious issue. The complaint is galore and I would like the hon. Minister to give me a reply or tell me as to whether there is going to be a proper enquiry of this data collection.

MR. CHAIRMAN: Now, hon. Minister.

डा. भागवत कराड़ : माननीय सभापति महोदय, मैं आपके माध्यम से सदन को बताना चाहता हूँ कि इश्योरेंस के बारे में मैंने बताया कि 'प्रधान मंत्री सुरक्षा बीमा योजना', 'प्रधान मंत्री जीवन ज्योति बीमा योजना' स्कीम्स में इश्योरेंस का कोई सर्टिफिकेट नहीं दिया जाता है, लेकिन मैन्डेट के माध्यम से 20 रुपये या 436 रुपये उनके अकाउन्ट से लिए जाते हैं, उनका फॉर्म भरा जाता है, जिसकी स्लिप दी जाती है। उसी को ही इश्योरेंस बोला जाता है। माननीय सदस्या ने जैसा पूछा कि bank is collecting money, but it is given to the particular insurance companies, जिनके साथ बैंक्स टाईअप होते हैं और कस्टमर को बता दिया जाता है कि अमुक बैंक है, इस बैंक में ही लगाया जाता है, क्योंकि वह इश्योरेंस कंपनी से टाईअप होता है। इसके बाद मैं बताना चाहता हूँ कि अगर क्लेम करना है तो बैंक में भी ओम्बड्समैन रहते हैं, इश्योरेंस कंपनी के संदर्भ में जैसे IRDAI की बात की, IRDAI के माध्यम से भी ओम्बड्समैन रहते हैं और उसके माध्यम से इश्योरेंस की कंप्लेंट हो सकती है।

श्री सभापति : प्रश्न संख्या 17, श्री प्रमोद तिवारी।

Achievements under AYURGYAN scheme

*17. Shri Pramod Tiwari: Will the Minister of AYUSH be pleased to state:

- (a) whether there are recent achievements of Government under AYURGYAN scheme and if so, the details thereof;
- (b) the measures being taken to provide support for capacity building, training and continuing medical education in AYUSH;
- (c) the number of AYUSH teachers, doctors, paramedical and other personnel being trained under AYURGYAN scheme; and
- (d) the details thereof, year-wise and State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AYUSH (DR. MUNJAPARA MAHENDRABHAI): (a) to (d) A Statement is laid on the table of the House.

Statement

(a) and (b) Yes, Central Sector Scheme of Ayurgyan under Ministry of Ayush has two components viz. i) Capacity Building & Continuing Medical Education in Ayush; and ii) Research & Innovation in Ayush. The scheme is effective from FY 2021-22. The achievements under Ayurgyan Scheme since its inception are as below:-

i) Under Capacity Building and CME in Ayush component:

- Fund to the tune of Rs.2.70 Crore during FY 2021-22, Rs.6.25 Crore during FY 2022-23 and Rs.2.50 Crores during FY 2023-24 (as on 01/12/2023) was released/ disbursed to 82 eligible institutes/organizations across the country to conduct 131 training program in different subjects for Ayush teachers, doctors, paramedics and Ayush/Non-Ayush Scientist/Doctors;
- 3330 number of trainees have been trained so far.

Under Capacity Building & CME in Ayush component of Ayurgyan Scheme, financial assistance is being provided to the eligible organizations for holding CME program for Ayush personnel viz. teachers, doctors, paramedics and other personnel.

ii) Research & Innovation in Ayush component:

- Fund to the tune of Rs.1.76 Crore during FY 2021-22, Rs.2.82 Crore during FY 2022-23 and Rs.1.47 Crore during FY 2023-24 (as on 01/12/2023) was released for 21, 25 & 18 Research Projects respectively.

Detailed guidelines of Ayurgyan Scheme is available on the Ministry's website (<https://ayush.gov.in>).

In addition to above, Rashtriya Ayurveda Vidyapeeth (RAV), an autonomous body of Ministry of Ayush, conducts a one-year certificate course (viz. Certificate of Rashtriya Ayurveda Vidyapeeth-CRAV) in Ayurveda, through Guru Shishya Parampara, for the purpose of providing additional hands on training to the Ayurveda doctors having successfully completed the BAMS degree course. During last three years (i.e. 2019-20 to 2021-22), 491 Shishyas (Ayurveda Doctors) were trained under the above course by 196 Gurus.

(c) and (d) Under Capacity Building & Continuing Medical Education component of Ayurgyan Scheme, there is a provision for training of teachers, doctors, paramedical and other personnel. Under CME component, financial assistance is supported to the eligible institutes/ organizations throughout the Country for

conducting training program. Details of Ayush teachers, doctors, paramedical and other personnel (viz. Ayush/Non-Ayush Scientist etc.) trained by various institutions/organizations located in different State/UT and year-wise are as follows :-

During the FY 2021-22, 100 Ayush Doctors & 36 other personnel were trained in 02 States under CME Component of Ayurgyan Scheme. The details are given as under:-

Sl. No.	Name of State/UT	No. of Trainee Trained		Total
		Ayush Doctors	Other Personnel (viz. Ayush/Non-Ayush Scientists etc.)	
1.	Uttar Pradesh	100		100
2.	Assam		36	36
	Total	100	36	136

During the FY 2022-23, 1564 Ayush teachers in 10 States, 421 Ayush Doctors in 06 States, 22 Ayush paramedics in 01 State and 327 other personnel in 07 States were trained under CME Component of Ayurgyan Scheme. The details are given as under:-

Sl. No.	Name of State/UT	No. of Trainee Trained				Total
		Ayush Teachers	Ayush Doctors	Ayush Paramedics	Other Personnel (viz. Ayush/Non-Ayush Scientists etc.)	
1.	Gujarat	269				269
2.	Haryana	30				30
3.	Himachal Pradesh	30				30
4.	J & K				28	28
5.	Karnataka	180			80	260
6.	Madhya Pradesh	191	170			361
7.	Maharashtra	258	83	22	26	389

8.	Meghalaya	95				95
9.	Odisha	47	30			77
10.	Rajasthan	224	28			252
11.	Tamil Nadu				60	60
12.	Telangana				51	51
13.	Uttar Pradesh	240	80		52	372
14.	Uttrakhand		30			30
15.	West Bengal				30	30
	Total	1564	421	22	327	2334

During the FY 2023-24 (as on 01/12/2023), 527 Ayush teachers in 07 States, 186 Ayush Doctors in 03 States, 30 Ayush paramedics in 01 State and 117 other personnel in 03 States were trained under CME Component of Ayurgyan Scheme. The details are given as under: -

Sl. No.	Name of State/UT	No. of Trainee Trained				Total
		Ayush Teachers	Ayush Doctors	Ayush Paramedics	Other Personnel (viz. Ayush/Non-Ayush Scientists etc.)	
1.	Delhi	30				30
2.	Karnataka	131				131
3.	Madhya Pradesh		56		30	86
4.	Maharashtra	229	50			279
5.	Odisha	56				56
6.	Tamil Nadu	30	80	30	60	200
7.	Uttar Pradesh	21			27	48
8.	Uttrakhand	30				30
	Total	527	186	30	117	860

श्री प्रमोद तिवारी : महोदय, मैं आपका आभारी हूँ कि आपने मुझे स्वास्थ्य से जुड़े हुए एक महत्वपूर्ण प्रश्न को पूछने का मौका दिया।

महोदय, योजना का प्रचार-प्रसार तो बहुत है, पर सरकार ने जो संसाधन उपलब्ध कराए हैं, वे नगण्य हैं। मैं माननीय मंत्री जी के जवाब देख रहा था। 1 दिसम्बर, 2023 तक 2 करोड़, 50 लाख रुपये इस पर खर्च हो चुके हैं। इनमें कितना विज्ञापन पर खर्च हुआ होगा, यह समझने की ज़रूरत है। मेरा सवाल प्वाइंटेड है। मैं सिर्फ इतना जानना चाहता हूँ कि देश की आवश्यकता के अनुसार कितने डॉक्टर्स, फार्मासिस्ट्स, पैरामेडिकल स्टाफ चाहिए, इस समय देश में कितने उपलब्ध हैं, इस अंतर को पाटने के लिए क्या कोई स्कीम, कोई व्यापक प्रयास या कोई व्यापक कदम उठाया जा रहा है?

डा. मुंजापारा महेन्द्रभाई : सभापति महोदय, माननीय सदस्य ने बहुत ही अच्छा सवाल पूछा है कि देश का हेल्थ सिस्टम कैसे मजबूत हो। मैं आपको यह बताना चाहता हूँ कि हमारी मॉडर्न मेडिसिन और आयुष सिस्टम दोनों बहुत ही अच्छे तरीके से काम कर रहे हैं। वैसे यह क्वेश्चन आयुष से रिलेटेड है। आयुष मिनिस्ट्री हमारे प्रधान मंत्री श्री नरेन्द्र मोदी जी ने ही बनाई है और इसकी सजावट उन्होंने ही की है। यह Central Sector Scheme, आयुष्मान भारत के बारे में है। वर्ष 2014 तक जो कुल 523 आयुष मेडिकल कॉलेज थे, वे 2022 में 780 हो गए। ऐसे ही undergraduate seats में भी 74 परसेंट की बढ़ोतरी है, जो 23,974 सीट्स की बढ़ोतरी है। ऐसे ही पीजी सीट्स हैं, जिनमें 2,102 की बढ़ोतरी है, जो 41 per cent rise है। आयुष्मान भारत के हर सेंटर में एक डॉक्टर होता है, एक paramedic staff होता है। सर, प्रधान मंत्री जी ने आयुष्मान भारत के जो हॉस्पिटल्स और वैलनेस सेंटर्स हैं, उनको 'आयुष्मान आरोग्य मंदिर' का नाम दिया है। आज ये सेंटर्स बहुत अच्छी तरह से काम कर रहे हैं और देश में अभी Ayush and modern medicine, दोनों के डॉक्टर्स बहुत ही अच्छी तरह से काम कर रहे हैं। इस क्वेश्चन के अनुरूप financial year 2021-22 में 100 आयुष डॉक्टर्स और 36 other personnel को दो स्टेट्स में हमने इसके बारे में ट्रेनिंग दी है, ten States के 1,564 Ayush teachers, 6 स्टेट्स के 421 आयुष डॉक्टर्स, 22 आयुष paramedics of one State और 327 other personnel in seven States को हमने आयुर्विज्ञान स्कीम के अंडर ट्रेनिंग दी है। इसके अलावा वर्ष 2023-24 में लास्ट 8 महीने में सात स्टेट्स के 527 आयुष टीचर्स, 186 Ayush doctors in three States, 30 Ayush paramedics in one State and 117 other personnel को CME component and AYURGYAN Scheme के under treat किया है। ऐसे ही हमारे जयपुर के एनआईए के द्वारा, ITRA and All India Institute of Ayurveda के द्वारा भी students को हम teach करते हैं, जिससे कि हमारे सभी doctors और pharmacists बहुत ही अच्छी तरह से काम कर रहे हैं।

श्री सभापति: सेकेंड सप्लीमेंटरी, श्री प्रमोद तिवारी ।

श्री प्रमोद तिवारी : सर, मैं बहुत विनम्रता से कहना चाहता हूँ कि मैं आयुर्वेद, नैचुरोपैथी और योग का समर्थक हूँ और चाहता हूँ कि इसका ज्यादा से ज्यादा विकास और प्रचार हो। मैंने सीधा-सा सवाल पूछा था कि कितने doctors, pharmacists and paramedic staff की आवश्यकता है।

उसके अनुरूप जवाब नहीं आया। मैं यह चाहूंगा कि अगर दोबारा जवाब दें, तो अच्छा होगा। मेरा एक सवाल और है और सुझाव भी है। मैं सवाल के रूप में पूछ रहा हूँ।

श्री सभापति: आप सुझाव पहले दीजिए और सवाल बाद में पूछिए।

श्री प्रमोद तिवारी: सर, 'प्रधानमंत्री जन आरोग्य योजना' में दावा है कि सबको कवर किया जाएगा। अगर माननीय मंत्री जी को इसके बारे में जानकारी है, तो यह बता दें कि 'प्रधानमंत्री जन आरोग्य योजना' में आयुर्वेद, नैचुरोपैथी और योग शामिल नहीं है, क्या इसको शामिल कराने का कोई इरादा है? अगर है, तो मैं उसका स्वागत करूंगा।

आयुष मंत्री (श्री सर्बानंद सोनोवाल): माननीय सभापति जी, आज हमारे सदन के बहुत बड़े सदस्य ने जो सवाल किया है, वह बड़ा रेलेवेन्ट है। स्वास्थ्य सेक्टर में आज एक exemplary transformation लाया गया है। माननीय प्रधान मंत्री जी ने पिछले साढ़े नौ साल के कार्यकाल में आयुष सेक्टर को बढ़ावा देने के लिए जो भी कदम उठाए हैं, देश और दुनिया ने उनको देखा है और महसूस भी किया है और उससे सभी को सेवाएं भी मिली हैं। मुझे लगता है कि सबको अपनी शारीरिक समस्याओं से काफी राहत भी मिली है। माननीय प्रमोद तिवारी जी ने जो सवाल किया है, हमारा जो यह सेंट्रल सेक्टर है - आयुर्विज्ञान, इसके जरिए जो भी हमारे डॉक्टर्स, टीसीएस, पैरामेडिकल स्टाफ, नॉन-आयुष साइंटिस्ट्स, फिज़ियोथेरेपिस्ट्स हैं, उन सभी की एम्पावरमेंट के सिलसिले में, अपस्किल के सिलसिले में क्षमता बढ़ाई जाए। इसके लिए उनको अधिक काबिल बनाने के लिए सेन्ट्रल सेक्टर स्कीम में व्यवस्था रखी गई है। आपने प्राइम मिनिस्टर जन आरोग्य योजना के बारे में पूछा है, तो उसके संबंध में मैं बताना चाहूंगा कि माननीय प्रधान मंत्री जी ने तो हमें यह निर्देश दिया है कि आप दोनों सिस्टम्स को आगे बढ़ाइए। दोनों सिस्टम्स - इंटीग्रेटेड सिस्टम ऑफ मेडिसिन, इसको उन्होंने आगे बढ़ाने के लिए जो निर्देश दिया था, उसी निर्देश का निष्ठापूर्वक पालन करने के लिए मिनिस्ट्री ऑफ हेल्थ एंड फैमिली वेलफेयर और मिनिस्ट्री ऑफ आयुष ने पिछले दो सालों में एक साथ काम किया है। आज एम्स से लेकर health and wellness centres तक, सब-सेंटर्स तक और डिस्ट्रिक्ट हॉस्पिटल्स, कम्युनिटी हेल्थ सेंटर, प्राइमरी हेल्थ सेंटर, हर सेंटर में दोनों सिस्टम्स उपलब्ध हों, इसके लिए जो भी निर्देश दिए गए हैं, उनको सही से लागू करने के लिए हम लोग प्रतिबद्ध हैं और इसे हम लोग कर रहे हैं। माननीय प्रधान मंत्री जी ने यह बात कही है कि दोनों मिनिस्ट्रीज का लक्ष्य एक ही है - prevention of disease, promotion of health और अगर एक ही लक्ष्य है, तो एक साथ काम क्यों न करें। इसलिए एक holistic working relationship डेवलप करने के सिलसिले में जो भी आज सारी प्लानिंग की गई है और जिसको लागू भी किया गया है, तो इस संबंध में मुझे लगता है कि यह देशवासियों के लिए हो या दुनिया के लिए हो, एक बहुत बड़ा उदाहरण है। यह निश्चित रूप से holistic healthcare system में बहुत काम में आएगा।

डा. अनिल जैन : मान्यवर, माननीय प्रधान मंत्री जी के इनिशिएटिव पर देश में ही नहीं, बल्कि दुनिया में आयुष का फैलाव हुआ है, आयुष के प्रति दुनिया के लोगों की श्रद्धा बढ़ी है और दुनिया के लोग आयुष के माध्यम से अपना ट्रीटमेंट कराना चाहते हैं। मैं इस बात के लिए सरकार को

बधाई देता हूँ। मैं मॉडर्न मेडिसिन से आता हूँ, मैंने मॉडर्न मेडिसिन के पूरे देश भर के डॉक्टर्स से बातचीत भी की और इसके साथ-साथ माननीय प्रधान मंत्री जी के इनिशिएटिव पर आयुष के लोगों ने कोरोना के समय में जो योगदान दिया है, उसे सारी दुनिया ने एप्रिशिएट किया है।

मैं माननीय मंत्री जी से सवाल पूछना चाहता हूँ कि जिस प्रकार से दुनिया में आयुष के प्रति जो लगाव हुआ है और इस प्रकार आयुष के माध्यम से दुनिया के लोग भारत में ट्रीटमेंट कराना चाहते हैं, तो ऐसे आयुष वीजा के संबंध में हमारे कितने लोगों को वर्तमान में यह वीजा दिया जा रहा है और आगे आने वाले समय में आयुष वीजा कितने लोगों को और दिया जाएगा? सरकार की इसके बारे में क्या नीति है और आने वाले पांच सालों में आयुष को प्रमोट करने के लिए और दुनिया में आयुष के फैलाव के लिए क्या और वीजा बढ़ाए जा सकते हैं, फैसिलिटीज़ बढ़ाई जा सकती हैं? इसके बारे में माननीय मंत्री जी हमें अवगत कराने की कृपा करें।

श्री सर्बानंद सोनोवाल : सभापति जी, हमारे आदरणीय अनिल जैन जी ने जो भी सवाल किए हैं, उन सवालों का जवाब यही है कि अब health, heal in India, medical travel tourism और चिकित्सा के सिलसिले में यह दुनिया का हब बने, इसलिए दुनिया के अलग-अलग प्रांतों से जो लोग भी हमारी आयुर्वेद की चिकित्सा, आयुष की चिकित्सा के लिए आना चाहते हैं, उनकी सुविधा के लिए एक अलग कैटेगरी का वीजा नोटिफाई किया गया है। मुझे लगता है कि आज जो व्यवस्था खड़ी हुई है, वह आगे और मजबूत होगी। आप ऑल इंडिया इन्स्टीट्यूट ऑफ आयुर्वेद को देखिए, जो कि सरिता विहार, नई दिल्ली में है, उसमें सिर्फ छह साल के अंदर footfall 17.5 लाख हो चुका है। WHO के डायरेक्टर जनरल ने भी एक बड़े डेलिगेशन के साथ यहां पर विजिट की है और इसकी बड़ी प्रशंसा की है। साथ ही कुछ दिन पहले 12 अफ्रीकन कंट्रीज़ के हैड ऑफ दि नेशन की डायरेक्शन को मानते हुए एम्बेसडर खुद आए और हमारी व्यवस्था को देखा। इससे साफ ज़ाहिर है कि हिन्दुस्तान में जो भी अभी तक नेटवर्क बने हैं, वे बहुत अच्छे बने हैं। इसके साथ-साथ हमारे डॉक्टर्स हों, हमारे टीचर्स हों, हमारे साइंटिस्ट्स हों, हमारा पैरामैडिक स्टाफ हो, सभी ने अच्छा काम किया है। हमारे माननीय प्रधान मंत्री जी का विज़न है कि दुनिया को साथ लेकर स्वास्थ्य के क्षेत्र में आगे बढ़ा जाए। ...(व्यवधान)... हमारे प्रधान मंत्री जी का आग्रह है, इसलिए उन्होंने ...(व्यवधान)... देखिए, आप मेरी बात सुन तो लीजिए। इसलिए मैं कह रहा हूँ। ...(व्यवधान)... आप इंटरनेशनल योगा डे को देखिए। इंटरनेशनल योगा डे पर इस बार माननीय प्रधान मंत्री जी ने यूएनओ के हैडक्वार्टर के प्रेमिसिस में जो Common Yoga Protocol demonstrate किया है, उसका नेतृत्व उन्होंने किया है और 135 देशों के डेलिगेट्स ने उस कार्यक्रम में भाग लेकर दुनिया में यह साबित किया है कि माननीय प्रधान मंत्री जी ने स्वास्थ्य क्षेत्र में जो भी उपाय किए हैं, वे उपाय सही हैं और ये वैज्ञानिक हैं। मुझे लगता है कि निश्चित रूप से हमारे डा. अनिल जैन जी ने जो सवाल किया है, उस सवाल का जवाब यही है कि हमारा लक्ष्य स्पष्ट है। ...(व्यवधान)... माननीय प्रधान मंत्री जी ने एक बात जी-20 में रखी है, One Earth, One Family, One Future; it is for one health, वसुधैव कुटुम्बकम्, उन्होंने इतनी बड़ी बात रखी, जिसके जरिए आज दुनिया में भी हमारी बात को मानने के लिए सभी सहमत हैं। मुझे लगता है कि आने वाले दिनों में इस सेक्टर में दुनिया का आकर्षण बढ़ाने में हिन्दुस्तान माननीय प्रधान मंत्री जी के नेतृत्व में प्रतिबद्धता के साथ आगे काम करता रहेगा।

DR. V. SIVADASAN: Respected Chairman, Sir, Kerala is known as the land of Ayurveda. Everybody knows that from different parts of the world, people visit Kerala for their treatment. Hon. Chairman also participated in the programmes there. Sir, a lot of institutions are there like Arya Vaidya Sala Kottakkal, Thiruvananthapuram Ayurveda College, Medical colleges in Kannur, but, there should be a national-level institute on Ayurveda so that there can be proper study and research. Sir, scientific promotion of Ayurveda is very necessary. What kind of initiatives the Government of India is taking and what is the plan of the Union Government to promote Ayurveda institutes in Kerala? Do the Government have any plan for establishment of a national-level Ayurveda institute in Kerala?

श्री सर्बानंद सोनोवाल : माननीय सभापति महोदय, माननीय सदस्य ने जो सवाल पूछा है, उसके बारे में मैं इतना ही कहूंगा कि हमारे परम आदरणीय प्रधान मंत्री जी के नेतृत्व में देश के हर प्रांत को आयुष सिस्टम से जोड़ने के लिए हमने जो भी कदम उठाए हैं, उसमें केरल भी शामिल है। केरल की अपनी खुद की पहचान भी है। ट्रेडिशनल सिस्टम ऑफ मेडिसिन में केरल ने बहुत बड़ा योगदान दिया है। इसलिए आने वाले दिनों में निश्चित रूप से हमारी स्टेट गवर्नमेंट अगर हमें स्टेट एनुअल एक्शन प्लान के मुताबिक कोई प्रपोजल देती है, तो निश्चित रूप से हम इस विषय पर विचार करेंगे।

SHRIMATI S. PHANGNON KONYAK: Sir, what I would like to ask the hon. Minister is that under the capacity building and continuing medical education component of AYURGYAN scheme, does the Ministry have plans to train AYUSH doctors and other personnel in the rest of the States not yet covered in the country especially the North Eastern States of Arunachal, Nagaland, Manipur, Mizoram and Tripura?

श्री सर्बानंद सोनोवाल : माननीय सभापति जी, मैं मैडम को धन्यवाद देता हूं, क्योंकि वे नॉर्थ-ईस्ट से आती हैं और मैं भी नॉर्थ-ईस्ट से आता हूं। सबको मालूम है कि माननीय प्रधान मंत्री जी ने हमेशा नॉर्थ-ईस्ट को विकास के रास्ते पर तेजी से चलाने के लिए बहुत बड़ा योगदान दिया है, बहुत मदद दी है।

MR. CHAIRMAN: I was also there in the North East for three years.

SHRI SARBANANDA SONOWAL: So, Sir, that is a priority sector for our hon. Prime Minister, Narendra Modiji, who has given everything for the speedy growth of North East. That is why I, being a North Easterner, am specifically grateful to Prime Minister, Narendra Modiji. In this regard, so far, 33 integrated AYUSH hospitals were

approved and nine are functional, 33 AYUSH hospitals are already under different stages of implementation and more than 850 number of health and wellness centres are being improved. So, I believe that is the way we are trying to make North East very much sensitive in this regard in the sector of education, research training as well as for better hospital facilities'.

MR. CHAIRMAN: Q.No. 18.

Steps against loan defaulters

†* 18. SHRI NEERAJ DANGI: Will the Minister of FINANCE be pleased to state :

- (a) the details of the number of defaulters who did not repay the loans given by Government during the last two years, bank-wise;
- (b) the amount of debt incurred by these defaulters during the said period;
- (c) the reasons owing to which the number of such people is not decreasing despite utmost efforts of the Reserve Bank of India; and
- (d) whether Government is also considering to take any action against the guarantor in case of non-repayment of loans?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. BHAGWAT KARAD):

(a) to (d) A statement is laid on the Table of the House.

Statement

(a) to (d) Bank-wise details, *i.e.* number of accounts and amount outstanding, of non-performing assets (NPAs) of scheduled commercial banks (SCBs) for the last two financial years are at Annex.

Over the last two financial years, the number of NPA accounts in SCBs has declined from 2.19 crore to 2.06 crore, showing a decrease of 6.2%. Similarly, aggregate outstanding of such accounts, *i.e.* gross NPAs in SCBs have declined from Rs. 7.41 lakh crore to 5.72 lakh crore during the same period, showing a decline of 22.9%. Also, slippage ratio (fresh slippages of NPAs during the financial year as percentage of standard loans and advances at the beginning of the financial year) of SCBs has declined from 2.74% (fresh slippages of Rs. 2.86 lakh crore) in the

† Original notice of the question was received in Hindi.

financial year 2021-22 to 1.78% (fresh slippages of Rs. 2.13 lakh crore) in the financial year 2022-23.

The action against guarantors in case of non-repayment of loans can be initiated under the extant legal provisions, such as, the SARFAESI Act, 2002, the Insolvency and Bankruptcy Code, 2016, *etc.*

Annex

Details of non-performing assets in Scheduled commercial Banks

(Amounts in crore Rs.)

Bank name	As on 31.3.2022		As on 31.3.2023	
	Number of Accounts	Amount outstanding	Number of Accounts	Amount outstanding
American Express Banking Corporation	1,07,042	227	2,12,483	288
AU Small Finance Bank Limited	48,621	924	54,400	981
Australia and New Zealand Banking Group Limited	2	25	0	0
Axis Bank Limited	5,77,952	18,566	6,00,599	17,019
Bandhan Bank Limited	8,36,263	6,380	5,80,565	5,299
Bank of Bahrain and Kuwait B.S.C.	49	17	52	18
Bank of Baroda	6,83,257	54,059	7,15,199	36,764
Bank of Ceylon	5	54	5	49
Bank of India	14,11,132	45,605	14,96,934	37,686
Bank of Maharashtra	4,06,538	5,327	4,43,985	4,334
Bank of Nova Scotia	4	64	2	0.36
Barclays Bank PLC	3	111	2	32
BNP Paribas	1	6	0	0
Canara Bank	9,71,127	55,652	9,73,554	46,160
Capital Small Finance Bank Limited	838	117	1,178	153
Central Bank of India	8,72,983	28,156	9,08,524	18,386
Citibank N.A.	28,239	759	32,742	207
City Union Bank Limited	12,306	1,933	12,481	1,920

Cooperatieve Rabobank U.A.	3	150	3	104
Credit Agricole Corporate and Investment Bank	1	3	1	3
CSB Bank Limited	45,849	290	48,303	263
CTBC Bank Co., Ltd.	1	1	1	1
DBS Bank India Limited	5,105	4,534	4,334	2,772
DCB Bank Limited	1,61,535	1,290	1,33,358	1,123
Deutsche Bank AG	1,595	2,732	1,364	1,748
Doha Bank Q.P.S.C	2	26	0	0
Equitas Small Finance Bank Limited	2,12,233	837	1,55,937	724
ESAF Small Finance Bank Limited	4,61,132	950	1,08,422	352
Federal Bank Limited	61,791	4,137	71,090	4,184
Fincare Small Finance Bank Limited	6,00,742	573	1,88,988	288
HDFC Bank Limited	13,01,624	16,101	14,36,879	18,012
Hongkong and Shanghai Banking Corporation Limited	6,514	644	4,037	524
ICICI Bank Limited	3,67,823	33,295	3,76,064	29,986
IDBI Bank Limited	1,67,780	34,115	1,78,115	10,969
IDFC First Bank Limited	6,35,670	4,469	7,37,746	3,884
Indian Bank	9,50,114	35,214	8,63,481	28,180
Indian Overseas Bank	1,91,954	15,299	2,24,266	14,072
IndusInd Bank Limited	5,28,734	5,517	8,41,589	5,826
Jammu and Kashmir Bank Limited	42,116	6,521	46,028	5,204
Jana Small Finance Bank Limited	2,44,576	757	2,30,369	709
Karnataka Bank Limited	19,968	2,251	13,646	2,293
Karur Vysya Bank Limited	21,135	3,431	20,146	1,458
KEB Hana Bank	1	40	1	40
Kotak Mahindra Bank Limited	2,69,807	6,470	3,83,011	5,768
Mizuho Bank Limited	1	6	1	6
Nainital Bank Limited	6,271	508	4,876	443
North East Small Finance Bank	74,103	190	1,22,448	347

Limited				
Punjab and Sind Bank	75,244	8,565	78,048	5,648
Punjab National Bank	21,36,256	92,448	22,64,040	77,328
Qatar National Bank (Q.P.S.C.)	1	53	1	52
RBL Bank Limited	6,37,987	27	2,41,985	2,420
Sberbank	2	41	1	22
SBM Bank (India) Limited	854	93	1,388	97
Shinhan Bank	0	0	30	156
Shivalik Small Finance Bank Limited	1,616	33	2,134	33
Societe Generale	3	79	3	79
Sonali Bank	17	4	14	4
South Indian Bank Limited	9,887	3,648	9,587	3,708
Standard Chartered Bank	23,957	3,886	17,236	3,233
State Bank of India	35,93,597	1,12,023	33,74,863	90,928
Suryoday Small Finance Bank Limited	4,18,868	597	1,58,455	191
Tamilnad Mercantile Bank Limited	7,478	571	6,511	521
The Dhanalakshmi Bank Limited	2,856	534	2,760	511
UCO Bank	5,29,635	10,237	5,05,031	7,726
Ujjivan Small Finance Bank Limited	5,64,167	1,284	2,22,910	631
Union Bank of India	11,23,858	79,587	11,98,525	60,987
United Overseas Bank Limited	1	75	1	55
Unity Small Finance Bank Limited	0	0	30,427	3,767
Utkarsh Small Finance Bank Limited	3,32,273	648	1,43,101	432
Woori Bank	0	0	1	8
Yes Bank Limited	1,21,002	27,976	74,267	4,395

Source: RBI

श्री नीरज डांगी : माननीय सभापति जी, मुझे सदन में प्रश्न पूछने का अवसर देने के लिए आपका बहुत-बहुत धन्यवाद। सर, मेरे प्राथमिक प्रश्न का जो फोर्थ भाग है, उसका आन्सर प्रॉपर नहीं आया है और मैं समझता हूँ कि इसका आन्सर प्रॉपर आना चाहिए था।

सभापति जी, मेरा पहला सप्लीमेंटरी प्रश्न है कि क्या वित्त मंत्री जी उन विशिष्ट उपायों या प्रयासों के बारे में विस्तार से बता सकते हैं, जिनकी योजना सरकार बना रही है या इसके अतिरिक्त डिफॉल्टर्स की बढ़ती संख्या से उत्पन्न चुनौतियों से निपटने के लिए क्या कोई योजना लागू की गयी है?

डा. भागवत कराड़ : माननीय सभापति महोदय एवं माननीय सदस्यगण, अलग-अलग स्कीम्स के माध्यम से, फाइनेंशियल इंकलूजन के माध्यम से, अलग-अलग सिटिजन्स को, जिनको इसकी ज़रूरत है, उन्हें लोन देने की स्कीम्स हैं, जिनके माध्यम से वे व्यवसाय करें और व्यवसाय करने के बाद उनकी इन्कम बढ़े। मैं इसके लिए बताना चाहता हूँ कि एक 'मुद्रा लोन स्कीम' है। मैं आपको बताना चाहता हूँ कि इन्कम के लिए और इन्कम बढ़ाने के लिए अलग-अलग स्कीम्स हैं। आरबीआई गवर्नर की इंस्ट्रक्शन्स हैं कि एनपीए, जो विल्फुल डिफॉल्टर्स हैं, उनको कोई लोन नहीं देना चाहिए। उसके बाद there are some units which are debarred for giving the loans for being wilful defaulters. उनको भी लोन नहीं देना चाहिए। इसके बाद सरकार के माध्यम से 2018 में Insolvency and Bankruptcy Code लाया गया था, उस कोड के माध्यम से अगर अकाउंट एनपीए हो गया है, तो उनके ऊपर कॉर्पोरेट ऑफिस का केस हो सकता है, for some fugitive economic offenders 2018 में एक्ट लाया गया है, जिनके माध्यम से जो बड़े अकाउंट्स एनपीए हुए और जो इंडिया में नहीं रहते हैं, उनके ऊपर भी केसेज हो रहे हैं और संज्ञान लिया जा रहा है। जिन्होंने लोन का रिटर्न बराबर नहीं किया है, उन्हें बैंक के माध्यम से लुक आउट सर्कुलर भी दिया जाता है। मैं इसके साथ ही यह भी बताना चाहता हूँ कि जो लोन्स रिटर्न नहीं करते हैं, उनके फाइनेंशियल इंस्टीट्यूशन्स को क्राइसिल के माध्यम से सर्कुलर भेजा जाता है। जिन्होंने ज्यादा लोन लिया है, उनकी इन्फॉर्मेशन सभी को दी जाती है। महोदय, एक बात तो यह है कि एनपीए अकाउंट्स कम होने चाहिए और बैंकों की वसूली अच्छी तरह से होनी चाहिए। इसके साथ ही कुछ इन्कम और इन्कम जनरेटिंग स्कीम्स भी हैं, जिनके बारे में मैं बताना चाहूँगा।

श्री सभापति : सेकंड सप्लीमेंटरी।

श्री नीरज डांगी : सर, मेरा दूसरा सप्लीमेंटरी ऋण लेने वाले गारंटर्स को लेकर है, जो गारंटी देते हैं। मैं वित्त मंत्री जी से पूछना चाहूँगा कि क्या वे बताने की कृपा करेंगे कि ऋण न चुकाने के मामलों में गारंटर्स के खिलाफ की गई कार्रवाई की प्रभावशीलता बढ़ाने के लिए कोई विधायी या नियामक परिवर्तन विचाराधीन है? यदि हाँ, तो उसकी डिटेल्स, उसका ब्यौरा क्या है?

श्री सभापति : ऑनरेबल मिनिस्टर।

डा. भागवत कराड़ : माननीय सभापति महोदय, मैं आपके माध्यम से सभा गृह को बताना चाहता हूँ कि जितना इम्पोर्टेंट बॉरोअर है, उतना ही इम्पोर्टेंट गारंटर है। अगर गारंटर ने बैंक का पेपर साइन किया है, तो यह उसकी रिस्पॉन्सिबिलिटी है, उसकी भी इक्वल लायबिलिटी है और उसके ऊपर कार्रवाई होती है। इसके माध्यम से जो अलग-अलग कार्रवाई की जाती है, उसमें बैंक के माध्यम से उसके ऊपर सिविल सूट दाखिल किया जाता है या डीआरटी कोर्ट में केस हो जाता है। उसके बाद सरफेसी एक्ट, 2002 के माध्यम से उसके ऊपर कार्रवाई होती है। जैसा मैंने आपको पहले ही बताया, इन्सॉल्वेंसी एंड बैंकरप्सी कोड (आईबीसी), 2016 के माध्यम से भी कार्रवाई होती है। इन सभी चीजों के आधार पर गारंटर को अलग न सोचते हुए इसके माध्यम से उसके ऊपर कार्रवाई होती है। सुप्रीम कोर्ट का भी लास्ट मंथ ऐसा एक डिजीजन आया है कि अगर गारंटर ने पेपर साइन किया है, तो he is also equally responsible. इसलिए गारंटर को कोई सुविधा नहीं मिल सकती, guarantor is equally liable.

SHRI BINOY VISWAM: Sir, there is a magic made by the Government. It is called 'haircut.' The Government claims with that magic, the willful defaulters are 'handles', NPAs are 'shuttles' and the Government has made 'wonders.'

MR. CHAIRMAN: Your supplementary!

SHRI BINOY VISWAM: Can the Government be kind enough to tell the House the amount of haircuts made by banks and the Government for willful defaulters who are the corporate houses?

THE MINISTER OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): Sir, kindly permit me to respond. It is not the Government which suggests to take this haircut or take that level of haircut. There is an established mechanism through which the Committee of Creditors decides on the basis of proposals before them to see what best solution can be offered. So, first, I would like to dispel the impression that the hon. Members are having and also, probably, putting before this House, that the Government decided on how much the haircut has to be. Not at all. There is an institutional mechanism which decides on how creditors are going to be paid back. So, I would like, first of all, that thought to be removed. And, if that thought is removed, there is no further answer required, according to me.

SHRI JAWHAR SIRCAR: Sir, this question has been replied to in terms of receding amounts of bank write-offs. Fair enough. The question that I wanted to ask is: Are we making international comparisons, because the IMF data released every six months show that the average bad loan write-off — GNPA to total loan — is around 1

per cent to 1.5 per cent. India went up to 11 per cent! It is humongous. Forget history.

MR. CHAIRMAN: Your supplementary.

SHRI JAWHAR SIRCAR: My supplementary is this. Is the Government making comparisons with international norms to understand how good or how bad we are?

डा. भागवत कराड़ : माननीय सभापति महोदय, माननीय सदस्य ने हमसे रिटन में भी 3-4 क्वेश्चंस पूछे थे। मैं आपके माध्यम से माननीय सदस्य को पहले यह बताना चाहता हूँ कि write-off loan does not mean we are waiving loan. There is a lot of difference. अगर बैंक ने लोन को राइट-ऑफ किया, तो बैंक उसके बारे में प्रोविजन करता है। जैसा मैंने पहले बताया कि जो कार्रवाई होनी चाहिए, वह कार्रवाई पूरी तरह से होती है। जिनका एकाउंट एनपीए है, उनके ऊपर कार्रवाई होती है, चाहे वह डीआरटी कोर्ट से हो या आईबीसी से हो, सभी कार्रवाई होती है। उन्होंने अभी जो क्वेश्चन पूछा है, उसमें एनपीए के बारे में भी सवाल पूछा था। अगर मैं बताऊँ, तो जो 11.4 परसेंट एनपीए हुआ था, that was in 2018. 2014 में माननीय प्रधान मंत्री जी के नेतृत्व में सरकार आ गयी और इस सरकार के आने के बाद बैंकों को 4 साल प्रोविजन करना पड़ा। उस समय ऐसा कोई भी फोन बैंकिंग नहीं था, बैंकों में कुछ इंटरफेरेंस नहीं था, इसीलिए एनपीए 4 साल तक बढ़ता गया, लेकिन अगर आज हम देखें, तो एनपीए इतना कम हो गया है कि वह 2 परसेंट के आस-पास है। मैं एक फिगर देना चाहता हूँ, जिसमें अगर हम account देखें, तो NPA 2.06 करोड़ से घट कर 5.72 लाख हुआ, यानी एनपीए इतना कम हो गया है। मैं इतना ही बताना चाहता हूँ कि write off और waive off में फर्क है। नम्बर दो, जो कुछ एनपीए हुआ था, वह पहले समय में हुआ था। एनपीए का परसेंटेज भी मेरे पास है, जो मैं बताना चाहता हूँ। वर्ष 2022-23 में scheduled commercial bank का NPA 3.87 per cent है, public sector bank का 4.97 per cent है और private sector bank का 2.29 per cent है। यह gross NPA है। अगर हम write off करने के बाद net NPA देखें, तो 0.95, 1.24 और 0.055 net per cent NPA है। इस प्रकार माननीय सदस्य ने जो फिगर दिया है, वह 2018 का फिगर है। 2018 से 2022 तक एनपीए continuously कम होता जा रहा है। मैं पूरे सभागृह को बताना चाहता हूँ कि अभी बैंक का, particularly अगर हम public sector bank का September to September last year का देखें, तो बैंक 1 लाख, 4 हजार करोड़ के प्रॉफिट में है and this year, I am telling September to September, the profit is around Rs. 1, 32,000 crores. All banks are in profit. The NPA is going down. माननीय मोदी साहब के नेतृत्व में हमारी इकोनॉमी बढ़ रही है और बैंक अच्छा कर रहे हैं।

MR. DEPUTY CHAIRMAN: Fifth supplementary, Shri Jairam Ramesh. ...*(Interruptions)*...

SHRI JAWHAR SIRCAR: Sir, my question has not been answered. ...*(Interruptions)*...

SHRIMATI NIRMALA SITHARAMAN: Sir, I would just seek your permission to intervene. To say that the question has not been answered is not correct. It has absolutely been answered. NPA's gross and NPA's net are coming down. ...*(Interruptions)*... Let me finish. These are coming down and the numbers are before me. And, I would like to read these numbers for those who think that we are hiding facts. It is not so. I will read year-by-year. The net NPA is coming down. And, to the question of hon. Member, Shri Jawhar Sircar, whether we would like to compare it with the West, I would just like to give one line answer. The NPAs are steadily coming down in India. Every year's numbers show this. I will read it out. Would the hon. Member please carefully notice that banking distress, whether in Germany or in the US, is such that the banks are going bust. That has not been kept in the back of the mind by the hon. Member and if he still raises his question whether we would do international comparison, this is the comparison that speaks for itself. So, if you want me to name by country and then comparing by India's banks, it is hair-splitting. You are, as a senior Member of the House, aware that even last year major bank collapses happened in the United States of America, in Switzerland, and in Germany. And, here, we are showing you figures, year after year, about NPA coming down. Doesn't that indicate the health of the bank in both these countries? Not only the NPA of our banks is coming down, but the profit margin is also going up. So, for the sake of the Member, who would want to persist on this question, I would seek his indulgence as much as yours, Sir, in kindly listening to this number. I would read the figures of both, the public sector banks and the scheduled commercial banks. First I would read the figures of the public sectors banks and then the scheduled commercial banks. The net NPA ratio reduction, the high point was 2017-18 when the scheduled commercial banks had 5.94 percentage of NPAs and the Public Sector banks had 7.97 per cent. The public sector banks had 7.97 percentage. Next year, it comes down to 3.65; Public Sector Banks' come down to 4.80. And, subsequently, it was 2.81, 3.76, 2.39, 3.11, 1.67 to 2.19 and in 2022-23, it has come down; the Scheduled Commercial Banks' net NPA ratio as a percentage has come down to 0.95. And, it has come down to 1.24 in Public Sector Banks.

MR. CHAIRMAN: Hon. Minister, ...

SHRIMATI NIRMALA SITHARAMAN: Oh! sorry, Sir. They are drawing me to the temptation. Hon. Member Yajnik is a very senior Member, a lawyer. She knows the technical terms, terminologies 'write-off' and 'waive-off'. I hope the Members of this House are not going to be tired of us repeatedly saying what is a technical 'write-off', what is a 'waive-off'. You go on asking this question. I am not going to be tired to reply. But 'waive-off' and 'write-off', is this wanting a second reply? We have repeatedly said...

MR. CHAIRMAN: Hon. Minister, one minute. I would urge Shri Jawhar Sircar, a very experienced senior Member, to word his question directly, pinpointed.

SHRI JAWHAR SIRCAR: Sir, I have said, GNPA, Gross NPA to total loss is a percentage that is internationally accepted. Year by year comparisons are given out and it is 1 to 1.2 per cent on an international average. India has not come anywhere across it in the last eight years. Would the Minister who has read so much, who has been kind enough to intervene, give us a year by year comparison of the IMF standard or the IMF-accepted international standard of Gross NPA to total loss versus India's?

MR. CHAIRMAN: Okay, Mr. Sircar.

SHRI JAWHAR SIRCAR: In writing, Sir.

MR. CHAIRMAN: The hon. Minister may pardon my ignorance. Your Minister used an expression 'phone banking'. What does that mean?

SHRIMATI NIRMALA SITHARAMAN: Sir, that would take me back...

MR. CHAIRMAN: If you go in a little terms, it is okay.

SHRIMATI NIRMALA SITHARAMAN: Sir, thank you for giving me this opportunity. 'Phone banking' was that time when in Indian banking the people would call the banks and say, 'So and so would come to seek a loan from your bank. Please grant it.', meaning, you don't have to look at his eligibility or his credit ratio. You will have to give him. So, actually, Sir, today when this debate is being really hot enough to talk about Gross NPA, IMF standard, measuring NPA *versus* the Gross Profit or the total loans issued and so on, the heart of the problem was when during the 10 years

of the UPA's ruling, between 2004 and 2014, phones were used to ask for delivery of loans to customers who were not worthy of being given a loan. The burden fell on us to sort the Indian banks out with reforms identifying first of all the four R's that we talk about. Prime Minister Modi sat with all of us; my predecessor spent a lot of time; Shri Arun Jaitley spent a lot of time understanding where the problem was and working together with the Reserve Bank of India. So, the 'phone banking' was the method through which the political interference spoilt all our banks and drove them to loss making situation. Today, if enthusiasm is shown on asking questions about NPAs, first of all, look at the problem which contributed to NPAs and made Indian banks actually having a twin balance sheet problem, and the twin balance sheet problem made the Indian economy come down to being a fragile economy. That fragile economy today is the fastest growing and a rate of 7.6 per cent was there in the last quarter. So, kindly do recognize these things before questions on NPAs are asked.

MR. CHAIRMAN: Shri Jairam Ramesh, the last supplementary. Ask pointedly.

SHRI JAIRAM RAMESH: Sir, thank you for giving me the opportunity finally for putting a supplementary. Yesterday, the hon. Finance Minister answered a question in the Lok Sabha and said that there are 2,623 wilful defaulters who owe the banks Rs.1.96 lakh crores. Now, I would like to ask the hon. Finance Minister as to what extra and special steps are being taken to deal with willful defaulters, because the willful defaulter, by definition, is a deliberate defaulter. He is full of the will to default in the first place. So, I would like to ask the hon. Finance Minister to tell us, without getting into the history, 2,623 individuals owe the banks about Rs. 1.96 lakh crore, whether she would consider naming and shaming them so that it puts pressure on these defaulters.

SHRIMATI NIRMALA SITHARAMAN: Sir, action is being taken on willful defaulters. My answer in the Lok Sabha is actually indicative of banks taking steps towards getting the money back from these people. Again, I would just highlight the cases because that would, specifically, answer the question raised by the hon. Member. As of 31.03.2023, legal suits for recovery were filed against 13,978 accounts. Action under SARFAESI have been initiated in 11,483 cases. FIRs have been filed in 5,674 cases. An aggregate amount of Rs. 33,801 crore has been recovered till 31.03.2023. The amount recovered is around 33,000 crore. Also, Sir, I think I have answered a parliamentary question about cases taken by the ED. Now, why do I bring that here

specifically? The monies recovered and the monies returned to the banks themselves -- subject to correction because I am just saying it out of my memory -- is more than Rs. 13,000 crore. More than Rs. 13,000 crore has been given to the banks from these defaulters on whom PMLA cases have resulted in action through the Enforcement Directorate. Monies are being recovered through CBI cases and monies are being recovered through SARFAESI. So, specific action through various legal provisions is being taken and, as a result, monies are going back to the banks. Now, as on 1st December, 2023, which is just a couple of days ago, assets amounting to Rs. 15,186.64 crore have been confiscated by the ED. I want this specifically on the record. Rupees 15,186.64 crore have been confiscated by the ED, out of which an amount of Rs. 15,183.77 crore has been restituted to the public sector banks. Earlier, I said that the amount of Rs. 13,000 crore was subject to correction. I stand corrected; the amount is more than Rs. 13,000 crore. It is Rs. 15,183.77 crore, which has been restituted to the banks. So, to respond to questions about banks, phone banking, NPA, what goes to the bank, etc., this is the kind of constant action being taken by the CBI, ED the Income Tax Department and others where money, both from the willful defaulters and from others who owe the Consolidated Fund of India the money which has to go back through the banks or, otherwise, directly, are being put back. So, this Rs. 15,183.77 crore is under the PMLA. Furthermore, Sir, PMC Bank -- I am sure, many from Maharashtra will be interested in knowing about this -- has recovered Rs. 104.02 crore with the active cooperation and support of ED. Assets amounting to Rs. 692.89 crore have been confiscated under the provision of the FEOA, 2018. So, monies are constantly being recovered. These are not small amounts, but huge amounts, which are going back to the public sector banks.

MR. CHAIRMAN: Q. No. 19. Shri Mukul Balkrishna Wasnik. Not present. Any supplementaries?

**Q.No. 19. [The questioner was absent.]*

Steps taken to achieve clean energy target by 2030

*19. SHRI MUKUL BALKRISHNA WASNIK: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether it is a fact that India is falling behind on delivering the targets of increasing its non-fossil energy capacity for achieving the clean energy target by 2030;
- (b) the details of the production of non-fossil fuel energy, State-wise; and

(c) the steps taken by Government to ensure production of fifty per cent of the country's energy requirements through renewable energy by 2030?

THE MINISTER OF NEW AND RENEWABLE ENERGY AND POWER (SHRI RAJ KUMAR SINGH): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) No Sir. India is on track for achieving its target of having 50 percent of its installed source generation capacity from non-fossil fuel sources by 2030. So far, a total of 186.46 GW capacity from non-fossil fuel-based energy resources has been installed in the country as on 31.10.2023, which includes 178.98 GW Renewable Energy and 7.48 GW Nuclear Power. In addition, 114.08 GW of capacity is under implementation and 55.13 GW of capacity is under tendering. The Non-Fossil electricity Capacity increased from 32.54% in March, 2014 to 43.82% in Oct, 2023.

(b) Statewise Installed Capacity of non-fossil fuel-based energy resources in the Country is given at **Annexure**.

(c) The Government has taken several measures to promote renewable energy in the country, including, inter-alia, the following:

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Specifying the minimum share of consumption of non-fossil resources by designated consumers, including Distribution Companies, up to 2029-30,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.

- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules).
- Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.
- National Green Hydrogen Mission launched with an aim to make India a global hub for production, utilization and export of Green Hydrogen and its derivatives.
- Notification of prescribed trajectory for RE power bids of 50 GW/ annum to be issued by Renewable Energy Implementation Agencies from FY 2023-24 to FY 2027-28.

Annexure

Statewise Installed Capacity of non-fossil fuel-based energy resources in the Country as on 31.10.2023

S. No.	STATES / UTs	Small Hydro Power	Wind Power	Bio Power	Solar Power	Large Hydro Power	Nuclear Power	Total Capacity
		(MW)	(MW)	(MW)	(MW)	(MW)	(MW)	(MW)
1	Andhra Pradesh	163.31	4096.65	566.39	4555.20	1610.00		10991.55
2	Arunachal Pradesh	133.11		0.00	11.79	1115.00		1259.90
3	Assam	34.11		2.00	155.81	350.00		541.92
4	Bihar	70.70		126.02	223.54			420.26
5	Chhatisgarh	76.00		275.00	1015.24	120.00		1486.24
6	Goa	0.05		1.94	35.76			37.75
7	Gujarat	91.64	11171.32	112.23	10417.56	1990.00	1140.00	24922.75
8	Haryana	73.50		263.95	1224.30			1561.75
9	Himachal Pradesh	969.71		10.20	111.55	10263.02		11354.48
10	Jammu & Kashmir	161.43		0.00	54.98	3449.00		3665.41
11	Jharkhand	4.05		14.10	121.77	210.00		349.92
12	Karnataka	1280.73	5313.55	1907.28	9347.18	3689.20	880.00	22417.94

13	Kerala	270.52	62.50	2.50	858.68	1864.15		3058.35
14	Ladakh	40.99		0.00	7.80	0.00		48.79
15	Madhya Pradesh	123.71	2844.29	134.94	3167.92	2235.00		8505.86
16	Maharashtra	382.28	5152.58	2641.94	5064.46	3047.00	1400.00	17688.26
17	Manipur	5.45		0.00	13.03	105.00		123.48
18	Meghalaya	55.03		13.80	4.19	322.00		395.02
19	Mizoram	45.47		0.00	30.43	60.00		135.90
20	Nagaland	32.67		0.00	3.04	75.00		110.71
21	Odisha	115.63		59.22	465.23	2154.55		2794.63
22	Punjab	176.10		527.85	1266.55	1096.30		3066.80
23	Rajasthan	23.85	5193.42	125.08	18089.21	411.00	1180.00	25022.56
24	Sikkim	55.11		0.00	4.69	2282.00		2341.80
25	Tamil Nadu	123.05	10325.67	1043.70	7164.59	2178.20	2440.00	23275.21
26	Telangana	90.87	128.10	220.37	4712.98	2405.60		7557.92
27	Tripura	16.01		0.00	18.47			34.48
28	Uttar Pradesh	49.10		2219.56	2632.61	501.60	440.00	5842.87
29	Uttarakhand	218.82		139.74	575.53	3975.35		4909.44
30	West Bengal	98.50		343.46	194.06	1341.20		1977.22
31	Andaman & Nicobar	5.25		0.00	29.91			35.16
32	Chandigarh			0.00	64.05			64.05
33	Dadar & Nagar Haveli/ Daman & Diu			0.00	46.47			46.47
34	Delhi			84.00	236.41			320.41
35	Lakshadweep			0.00	4.77			4.77
36	Pondicherry			0.00	43.27			43.27
37	Others		4.30	0.00	45.01			49.31
	Total (MW)	4986.75	44292.38	10835.27	72018.04	46850.17	7480.00	186462.61

DR. AMAR PATNAIK: Sir, it is really laudable that we are on track as far as achieving the non-renewable component in the energy consumption basket is concerned. But I have a worry. There is a report which says that Odisha has a potential of 1.5 lakh MW of solar energy, which is much greater than the assessment made by the Government. In the answer which has been furnished by the Department, this is projected at 465.23 MW. If this potential is harnessed for every State, do you think that we can actually have much larger component of non-renewable sector in our energy consumption basket? If so, net zero actually becomes net positive for us and we could actually be showing to the world that we are having a growth strategy which is much greener than what is anticipated world over.

SHRI RAJ KUMAR SINGH: Sir, what the hon. Member read out was the established solar capacity, not the potential. The potential capacity is much more. What is happening is that we set up capacity through open bids and the preference is for areas where the solar insolation is the highest or the wind speed is the highest. Solar insolation is not the highest in Odisha. It is much higher in Rajasthan, Andhra Pradesh, etc. So, the preference is given to these areas by the developers. Since the whole country is connected by one grid, it makes sense to harness solar potential in those areas first where the insolation is the highest so that the cost of power is less. As the hon. Member himself noted, we are doing very well in this area. We have pledged that by 2030 we will have 40 per cent of our capacity from non-fossil fuel-based sources. We achieved that in 2021, which is nine years in advance of the target date. Today, our established capacity is about 1,86,000 MW, which is about 43 per cent of our total established capacity. The target of having 50 per cent of its installed source generation capacity from non-fossil fuel sources will be achieved by 2030. But we hope to achieve it before that because, right now, apart from 186 GW, which has been installed and I have another 114 GW, which is under implementation, if you add all this, it comes to 300 GW. By 2030, my total installed capacity would be in the region of about 780 GW. Fifty per cent of that is in the region of about, say, 390 GW. So, I just have to add about 90 GW more. We will achieve this target well in advance.

DR. AMAR PATNAIK: If the potential is at a low level, then we will be achieving that target. Whatever figures have been mentioned regarding wind energy, solar energy or hydropower energy, if the potential is higher, then we should target to achieve that, in which case we will have much better potential to achieve a higher growth rate.

MR. CHAIRMAN: Hon. Member can meet the hon. Minister in his Chamber.

DR. C.M. RAMESH: As the hon. Minister rightly said, we have to achieve 30 GW solar energy every year. For doing so, the manufacturing of solar panels in India is not sufficient. It is not matching to even 10 GW. In USA, there is a lot of demand of it. Now, a majority of manufacturers are sending them to the USA. Hon. Minister can explain how we can achieve this target.

SHRI RAJ KUMAR SINGH: Our ambition is not limited to achieving 50 per cent of our capacity. In fact, our ambition is much higher. As the hon. Prime Minister has

announced, by 2030, we will have 500 GWs of established capacity coming from non-fossil fuel sources. So, our ambition is actually much higher.

Now, we already have 300 GWs established. I need to establish about 200 GWs to get to 500 GWs. So, we have laid down a trajectory of bidding out 50,000 MWs every year. That will actually take us there even before, as we have about another six years left till 2030. If I add 50,000 MWs every year, that will take me to 600 GWs by 2030. So, I will be ahead of that target as well. Now, the problem, which my friend, Shri C.M. Ramesh, mentioned about the availability of solar cells and modules...

MR. CHAIRMAN: The hon. Member may interact with the hon. Minister. The House is adjourned to meet again at 2 p.m.

[Answers to Starred and Un-starred Questions (Both in English and Hindi) are available as Part -I to this Debate, published electronically on the Rajya Sabha website under the link <https://rajyasabha.nic.in/Debates/OfficialDebatesDateWise>]

The House then adjourned for lunch at one of the clock.

*The House reassembled after lunch at two of the clock,
MR. CHAIRMAN in the Chair.*

SHORT DURATION DISCUSSION

Economic Situation in the country

MR. CHAIRMAN: Short Duration Discussion. Hon. Members, notices have been received from the following Members to raise a discussion on the economic situation in the country, namely, Shri Derek O'Brien, Shri Mohammed Nadimul Haque, Shrimati Mausam Noor, Dr. Sasmit Patra, Shrimati Sulata Deo, Shri Niranjana Bishi, Dr. Sudhanshu Trivedi, Shri Rakesh Sinha, Shri Brij Lal, Shri V. Vijayasai Reddy, Shri Masthan Rao Beeda, Shri Ayodhya Rami Reddy, Shri Birendra Prasad Baishya, Shri Ghanshyam Tiwari, Dr. Laxmikant Bajpayee, Shri Sushil Kumar Modi, Shri Aditya Prasad, Shri Shambhu Sharan Patel. Now, Shri Derek O'Brien.

SHRI DEREK O'BRIEN: Sir, I thank you very much for allowing this discussion on an important subject to be taken up. Sir, the Short Duration Discussion is a time where as Opposition MPs, we get a chance to express ourselves. We thank you not only for taking up this discussion -- there is a tradition to take only one Short Duration Discussion every week -- but also for extending the time to 4 hours from 2 ½ hours, which is the normal time allotted for Short Duration Discussion.

MR. CHAIRMAN: Yes.

SHRI DEREK O'BRIEN: We appreciate that. With the Short Duration Discussion on an issue which is primarily put up by the Members of the Opposition, and, of course, of the Treasury Benches, it will go a long way in having the House running. Sir, you want the House to run 100 per cent without any disruption. On behalf of my Party, Trinamool Congress, let me say -- I am sure, many of my colleagues from other parties on this side share the view -- that not 100 per cent, till 22nd December, 2023, we will make it sure to run 102 per cent. Give us one Short Duration Discussion next week where I am told over 100 Members of Parliament from 12 - 13 different political parties want to have a discussion on the steps to be taken to strengthen cooperative federalism. We want to discuss this in a meaningful way.

MR. CHAIRMAN: Please come to the subject.

SHRI DEREK O'BRIEN: Sir, elections come and go. Some win, some lose but the real winner after every election -- besides, of course the parliamentary democracy -- are the people. Now, I come to the subject of today's discussion, 'Economic Situation in the country'. The question is, how is the economy looking. I think, it depends from whose eyes are you looking through? If you are looking at the economy from the point of view of someone who is into the stock market, you should be very happy. Today morning, the Sensex was around 69,000 points; so, you should be happy. If you are looking at the economy through the eyes of the billionaires, you also should be very happy. We have nothing against the billionaires. May their tribe increase! From 142 billionaires in India some three years ago, this number has reached 169. It is good. If you are looking at the economy through the eyes of the richest one per cent of India, you should also be happy because the richest one per cent controls some 40 per cent of the total wealth. And, the Finance Minister is here. Thank you, Madam, for being here because whenever we try and have some meeting of Minister with our State Government, the Minister of State is sent to meet us. And, I really appreciate that the Minister herself is here. So, if you

are looking at it through the eyes of the Finance Minister, you should also not have a bad Tuesday afternoon thinking that the GDP is projected to grow at or had grown at 7.6 per cent in the second quarter. But if you look at the economy through the eyes of any family anywhere in the country, what will those eyes, looking at the economy, tell you? Those eyes will tell you that from 2014 to 2023, the price of rice has gone up by 56 per cent, the price of wheat has gone up by 59 per cent, the price of milk has gone by 61 per cent, the price of tomatoes has gone up by 115 per cent and the price of *toor dal* has gone up by 120 per cent. The gas price has now come down. It came down before the elections. And there is a saying in Bangla -- You must have picked up some Bengali. * "People are getting free rice, but the expenses of cooking it are very high." In other words, the Prime Minister is giving you the gas at a thousand rupees. The rice is free, but the gas is at one thousand rupees. Sir, if you look at this economy, and this is somebody I actually met, her name is Nupur Haati. She is from Hooghly district. Nupur Haati clutches on to her laminated job card because she has not received her MNREGA wages. Or look at the economy through the eyes of 21 lakh workers who, like Nupur Haati, have worked but have not received the wages. It has been two years, even though she was guaranteed 15 days, she has not received these wages, adding up to some Rs. 15,000 crore. That is only one State. If you take all the States, the number will be more. Or if you look at this economy through the eyes of any young man or young woman, he or she will tell you about 25 per cent of youth unemployment. So, through you, Sir, I ask this Government: Has this wealth, which has been created, been passed on equitably? Has it been passed on equally? And that is the point today of what we are discussing. Yes, you have your moments. Give us all the numbers, but has it gone to the bottom of the pyramid? And that is the single point today of what I am trying to say. And, Madam Finance Minister, rural inflation is higher than urban inflation for the first time in six years. This is not election rhetoric. These are hard numbers. Household savings are depleting. These are at a 50 year low in 2022-23. On farmers' welfare, we have to ask ourselves: Why are 150 farmers committing suicide every day? Yes, let the stock market go up; let the billionaires go up. But spare a thought, or more than a thought for the marginalised, for the vulnerable. India has the world's highest number of poor people at 23 crores. This is what this debate on the economy should be about. The bottom 50 per cent of our population possesses only 3 per cent of the wealth. And on a Tuesday afternoon, in this plush-looking glitzy building, we must remind ourselves why three out of four Indians cannot afford a healthy balanced diet. Or worse still why two out of three

* English translation of the original speech delivered in Bengali.

deaths of children under the age of five in India is due to hunger? Sir, this is not the time to talk about what happened 70 years ago and what happened 60 years ago. That is why without doing any politics, we are presenting some numbers and we want the Government to address these issues and find solutions to these issues. Many promises have been made. I am not going there today on the promises and the delivery. I want to stick very, very clearly with the economy. Sir, the point which I make on this (*Time-bell rings*). Last.

MR. CHAIRMAN: But I will give you more time.

SHRI DEREK O' BRIEN: Thank you, Sir.

MR. CHAIRMAN: Continue. Time allotted was 12 minutes.

SHRI DEREK O' BRIEN: They told me 12 minutes. I don't know.

MR. CHAIRMAN: Twelve is there.

SHRI DEREK O' BRIEN: Twelve.

MR. CHAIRMAN: Twelve is over. But continue.

SHRI DEREK O' BRIEN: Sir, while on the subject, nothing to do with this. You know it is difficult for us to see the time because the timers are behind us. I request you to..

MR. CHAIRMAN: You have made a suggestion. We are doing something about it.

SHRI DEREK O' BRIEN: Thank you, Sir. Sir, then, let me conclude. We have to look at the priorities of this Government. I started off my story with elections. Who wins? Yes, BJP, you win elections. It is another matter when you fight us, you don't win elections, we win elections. So let's compare equals. You win. We win. You have an outlook on the economy. Mamata Banerjee's Trinamool Congress has an outlook on the economy. What is the difference in the outlook? I want to add just three points. Indian economy is expected to grow at 7 per cent in the current financial year. Bengal is growing at 8.4 per cent in the current financial year. I want to leave these numbers here. Because when we are doing this growth in Bengal, it is not a

divisive growth; it is an inclusive growth. Everybody is taken along. Sir, let me just finish it; then, you can share it. I am just in the middle of a thought.

MR. CHAIRMAN: It is because you had a good Governor for three years. Go ahead.

SHRI DEREK O' BRIEN: Let me confirm, Sir, that is the only reason all this happened. I only want to add three points. I gave you the growth number. I want you to take one other number of one social sector view, the Trinamool view, because they win and we win, and the BJP wins. I will give you one more economic number and then I will give you the number on social sector. On the All India Index of Industrial production, the national average in 22-23 is five per cent and Bengal's growth on this has been eight per cent. This is the economy. I will end with one more example. As I said, it is just one example on the outlook. You have your Beti Bachao Programme. In the outreach for that programme, about 80 per cent of your budget for the programme is for publicity and advertising. My question is: Will this Government in the answer tell us how many women's lives were actually touched by this programme? In Bengal, which the United Nations acknowledged, we have a programme called Kanyashree. And, if you ask me how many lives were touched, I will give you an exact number. Seventy-eight lakh women benefited. Sir, I will conclude by saying that yes; you win and we win; you have a view on the economy. We have a different view on the economy and there is another very, very big difference between who you are and who we are because we also believe that no one can worship God either in a mosque or in a church or in a big temple or love his neighbour on an empty stomach. Thank you, Sir.

MR. CHAIRMAN: Hon. Members, I now call upon the Members whose names have been received for participation in the discussion. Dr. Sudhanshu Trivedi, twenty five minutes. Your time starts now. Go ahead.

डा. सुधांशु त्रिवेदी (उत्तर प्रदेश) : माननीय सभापति महोदय, आज हम देश के आर्थिक विषय के ऊपर विचार करने के लिए इस सदन में एकत्र हैं और मैं आशा करता हूँ कि अर्थ के इस विषय के ऊपर सार्थक चर्चा से कोई सार्थक निष्कर्ष निकालने में हम सफल होंगे और व्यर्थ की बातों से बचने का प्रयास करेंगे। यह भी एक सत्य है कि आज विश्व की अर्थव्यवस्था वैश्विक है। आज कोविड के समाप्त होने के बाद और विश्व के कुछ हिस्सों में युद्ध के कारण वैश्विक अर्थव्यवस्था की जो स्थिति है, वह सबको मालूम है। स्वाभाविक रूप से आज कोई देश यह नहीं कह सकता कि हमारे ऊपर कोई प्रभाव नहीं पड़ता, दुनिया में कुछ भी होता रहे। मेरे विचार में उस संदर्भ में हम भारत की अर्थव्यवस्था के बारे में विचार करेंगे, तो हमें अधिक बेहतर और सार्थक पक्ष नजर आएगा। मैं

अपने सम्मानित सदस्यों का ध्यान आकर्षित करना चाहता हूँ कि इस समय जो ग्रोथ रेट एवलेबल है, जिसका सोर्स है आईएमएफ वर्ल्ड इकोनॉमिक फोरम अक्टूबर 2023, मैं छोटे-मोटे देशों की बात नहीं कर रहा हूँ, सामान्य देशों की बात नहीं कर रहा हूँ, उसके अनुसार अमेरिका की ग्रोथ रेट 1.5 परसेंट है, यूरोपियन यूनियन की 1.2, जर्मनी की 0.9, फ्रांस की 1.3, इटली की 1.7, स्पेन की 1.7, जापान की 1, इंग्लैंड की 0.6, कनाडा की 1.6 और अदर एडवांस्ड कंट्रीज़ की 2.2 परसेंट है, जबकि इसमें भारत की ग्रोथ रेट 6.3 परसेंट है। यह अक्टूबर, 2023 की फिगर है। मान्यवर, इतना ही नहीं, चुनौतियाँ कितनी बड़ी हैं, यह इससे समझना चाहिए कि अमेरिका में सिलिकन वैली बैंक और सिग्नेचर बैंक, दो बड़े बैंक्स डिफॉल्टर हो गए। चीन में वहाँ की सबसे बड़ी रीयल एस्टेट कंपनी, एवरग्रांड डिफॉल्टर हो गई। यह सामान्य बात नहीं है। दुनिया के दो बड़े देशों में इतनी बड़ी आर्थिक चुनौतियाँ हैं और उनके बीच में से मैं विनम्रता से पूछना चाहता हूँ कि क्या हमारे यहाँ कोई ऐसी स्थिति का उदाहरण आपको मिला है? यह दर्शाता है कि इन विपरीत परिस्थितियों में हम किस प्रकार से आगे जा रहे हैं। अभी माननीय देरेक ओब्राईन जी ने मनरेगा के संदर्भ में जो बात कही थी, तो मैं यह भी जरूर स्मरण कराना चाहता हूँ कि भारत सरकार ने जो-जो जानकारीयाँ माँगी थीं, वे भी किस रूप में पश्चिम बंगाल की सरकार ने दी हैं, वह भी सामने आ जाता, तो और भी बेहतर था। अब मैं यह बताना चाहता हूँ कि भारत के बारे में आईएमएफ ने कहा है कि इंडिया की प्रोजेक्टेड ग्रोथ रेट 11.5 परसेंट होगी, चीन की 8 परसेंट हो सकती है, यूएसए की 5.1 परसेंट हो सकती है और ये वर्ल्ड इकोनॉमी को लीड करेंगे, अर्थात् अब हम वर्ल्ड इकोनॉमी के लीडर के रूप में उभर कर सामने आते जा रहे हैं। यह क्यों हुआ है? माननीय प्रधान मंत्री, श्री नरेंद्र मोदी जी ने पिछले 9 वर्षों में जिस प्रकार की व्यवस्थित नीतियाँ बनाई हैं, यह उसके कारण हुआ है। मुझे स्मरण है कि जब जन-धन एकाउंट्स खोलने की बात आई थी, तो उस समय बहुत से अधिकारी वर्ग और व्यवस्था का वर्ग यह मानने को तैयार ही नहीं था कि इतने जन-धन एकाउंट्स खोले जा सकते हैं। आज 50 करोड़ से अधिक जन-धन एकाउंट्स हैं, जो सिर्फ धनवान लोगों के नहीं हैं, बल्कि सामान्य लोगों के भी हैं, जिनमें अगर डिपॉजिट देखा जाए, तो 51.5 परसेंट ऑफ द फाइनेंशियल सेविंग है। पीएफ में 26 परसेंट की फाइनेंशियल सेविंग है, इंश्योरेंस में 17 परसेंट की फाइनेंशियल सेविंग है, अर्थात् हमारी 94.8 प्रतिशत सेविंग बिल्कुल सेफ सेक्टर में है। मान्यवर, इस बात पर मुझे याद आता है, 2013में मैं तत्कालीन भाजपा के राष्ट्रीय अध्यक्ष और वर्तमान रक्षा मंत्री, राजनाथ सिंह जी के नेतृत्व में एक प्रतिनिधि मंडल में अमेरिका के दौरे पर गया था। वहाँ भारत को लेकर एक बड़ा ग्लूमी एटमोस्फेयर था। वहाँ पर लोग कहते थे कि the success story of India is over. मगर हम लोगों ने उन्हें आश्वस्त किया था कि the success story of India is not over, the success story of India is waiting for Modi Ji to come to power. आज अगर हम देखें, तो वह साफ दिखाई पड़ रहा है। मैं यह भी बताना चाहता हूँ कि यह केवल ऐसे ही नहीं हो रहा है। यदि हम इन आँकड़ों को गंभीरता से देखें, तो पिछले समय के मुकाबले में हमारे एक्टिव मोबाइल कनेक्शंस, जो पहले 93 करोड़ थे, अब वे 110 करोड़ हुए हैं। तो यह मानी हुई बात है कि इसमें बढ़ोतरी हुई है। अब यहाँ पर महत्वपूर्ण बात क्या है? पहले हम मोबाइल हैंडसेट का इम्पोर्ट 78 प्रतिशत करते थे, अब 4 परसेंट करते हैं। इसका मतलब इसमें हमारी फॉरेन की वैल्यू बहुत बची है। मोबाइल फोन एक्सपोर्ट में हम पहले 1,500 करोड़ रुपये के आस-पास थे, आज 90,000 करोड़ रुपये के आस-

पास हैं। अगर हम number of automobile sales देखें, तो मैं यह भी विनम्रता से ध्यान दिलाना चाहता हूँ कि यह सर्वेक्षण भारत सरकार का नहीं है। Automobile manufacturing में automobile की संख्या में हम दुनिया के तीसरे नम्बर के देश बने हैं। भारत में साढ़े सात करोड़ परिवार ऐसे हैं, जिनके पास कोई न कोई एक ऑटोमोबाइल जरूर है, चाहे वह टू-व्हीलर हो या फोर-व्हीलर हो। तो मानी हुई बात है कि वे साढ़े सात करोड़ परिवार कोई धनाढ्य, करोड़पति या अरबपति नहीं हैं, बल्कि equitable distribution of wealth का जो प्रयास प्रधान मंत्री मोदी जी के नेतृत्व में हुआ है, यह उसका प्रमाण है।

अब मैं यह भी बता देना चाहता हूँ कि पहली बार ऐसा हुआ है कि एशिया की इकोनॉमी कौन राइज़ करेगा। इसके बारे में यह कहा जा रहा है कि अब चाइना से शिफ्ट होकर भारत एशिया की इकोनॉमी का इंजन बन कर उभरेगा। मैं एक और डेटा अभी बता देना चाहता हूँ कि जो हमारा एक कंज्यूमर एसोसिएशन है, उसने आंकड़ा दिया कि वर्तमान दीपावली का जो फेस्टिव सीज़न गुजरा है, छठ का मिलाकर, उसमें 4 लाख करोड़ रुपये की स्पेंडिंग हुई है। उसमें छोटे सामान खरीदने से लेकर घरेलू सामान खरीदने से लेकर बरतन, सोना-चांदी सारी चीजों में अगर 4 लाख करोड़ रुपये की स्पेंडिंग भारत की जनता ने की है, तो कहीं न कहीं यह अंधकार से निकलती हुई दीपावली के समान एक नयी ज्योति के साथ भारत की अर्थव्यवस्था को आगे ले जाने का एक संकेत भी दिखाता है। मान्यवर, मुझे यह भी याद आता है, जब मैं इंजीनियरिंग का छात्र था। मैं 1991 की बात कर रहा हूँ। तब एक दौर था, जब भारत का फॉरेन एक्सचेंज रिजर्व 1 बिलियन के नीचे आ गया था, दो-दो बार rupee का devaluation हुआ था, सोना गिरवी रखा गया था। लोगों को जुलाई-अगस्त की बात याद होगी। 1991 की एक दीपावली थी।

*" एक वह भी दिवाली थी,
जब उजड़ा हुआ गुलशन था,
रोता हुआ माली था।
एक यह भी दिवाली है,
जब महका हुआ गुलशन है
और ज्योति निराली है।
एक वह भी दिवाली थी,
एक यह भी दिवाली है।"*

अब मैं यह भी कहना चाहता हूँ कि हम केवल कुछ आंकड़ों को देख लें कि हमारे बारे में दुनिया के जो बड़े-बड़े आर्थिक विशेषज्ञ हैं, वे क्या कह रहे हैं। Standard & Poor's कहता है - "As China's economy is slowing, the main engine of growth in Asia-Pacific will move away from the world's second largest economy to South Asia and South East Asia. India's economy is expected to power ahead in the next years of leading growth in the region." Morgan Stanley अपनी रिपोर्ट में अब क्या कहता है, जो पहले कुछ और कहता था। The famous Morgan Stanley Report in January, 2014 में उसने कहा था कि "India has fallen into Fragile Five". The same Morgan Stanley in October, 2023, describes India

as its most preferred emerging market and has increased its overweight stance on Indian equities." यानी जो पहले यह कहता था कि हमारी अर्थव्यवस्था डूबने के कगार पर है, उसे हमारी अर्थव्यवस्था अब सर्वाधिक उभरती हुई दिखाई पड़ रही है। "Global economy is getting weaker and there are only a few bright spots such as U.S. and India", says Chief Economist of the World Bank. A Working Paper released in April, 2023 says, "Stacking up the Benefits: Lessons from India's Digital Journey". इसका मुख्य कारण उसने यह बताया है कि प्रधान मंत्री श्री मोदी जी के नेतृत्व में जो digital transformation हुआ है, उसने भारत को एक नये स्वरूप में पहुँचाया है और इसीलिए IMF ने यह कहा है कि इंडिया एक fastest growing economy के रूप में आगे बढ़ रहा है। यह केवल ऐसे ही नहीं हुआ है। आपने देखा कि last month में Fitch ने अपनी rating में भारत की expected growth rate 5.5 से बढ़ा कर 6.2 कर दी और चाइना की 5.2 से घटा कर 4.5 कर दी, इसीलिए मैं सिर्फ major economies से comparison कर रहा हूँ। यह दर्शाता है कि दुनिया किस हालात में है और मोदी जी के नेतृत्व में हम किस हालात में हैं। इसे समझने की जरूरत है। यह क्यों हुआ, क्योंकि हमारी वित्तीय नीतियाँ बहुत सार्थक और व्यवस्थित ढंग से आगे बढ़ीं। सबसे ज्यादा अगर आप देखेंगे बजट में, तो infrastructure में हुआ है। रेल, रोड, पोर्ट्स बने। गरीब कल्याण के लिए 80 करोड़ लोगों को कोविड के दौरान धन देने की जरूरत नहीं, मैंने कहा कि अनाज देने की जरूरत पड़ी। कई बार लोग प्रश्न करते हैं कि इसकी क्या जरूरत थी? मान्यवर, जब supply chains खत्म हो गयी थीं, ऐसे में अगर आप किसी को पैसा दे देते, तो वह उस चीज की व्यवस्था कहाँ से करता, इसलिए वह अनाज पहुँचाने की व्यवस्था थी। अगर हम Purchasing Managers' Index की बात करें, तो अक्टूबर में यह 58.4 परसेंट हुआ है, सर्विस सेक्टर में अगर हम देखें, तो इसमें पिछले 13 वर्षों में strongest output है, manufacturing sector में 28 consecutive months में अक्टूबर, 2023 में वह बढ़ता हुआ 50.5 पर है और domestic air traffic में अक्टूबर, 2023 में 11 परसेंट की बढ़ोतरी हुई है। अब मैं अपने विपक्ष के सम्मानित सदस्यों के संज्ञान में लाना चाहता हूँ कि अगर एअर ट्रैफिक में बढ़ोतरी हो रही है, तो मानी हुई बात है कि अर्थव्यवस्था में कुछ-न-कुछ सुधार दिखाई पड़ रहा होगा और इसी कारण से यह भी दिखाई पड़ रहा है। सितंबर, 2023 में जो इंडस्ट्रियल प्रोडक्शन है, वह 5.8 प्रतिशत की ग्रोथ के साथ लगातार ग्राहक कर रहा है, जिसे अगस्त की तुलना में देखते हैं, तो विगत 14 महीनों में यह सबसे अधिक है। अब अगर overall एक्सपोर्ट देखें, तो अक्टूबर में यह 9.43 प्रतिशत ईअर ऑन ईअर बेसिस पर बढ़ा हुआ है और यूएस डॉलर 62.26 बिलियन के आसपास पहुँचा है। सर्विसेज ट्रेड सरप्लस एक्सपोर्ट में हम 22 परसेंट की वृद्धि करते हुए दिखाई पड़ रहे हैं। यह अक्टूबर, 2023 का डेटा है, परंतु हम आए किस चुनौती से हैं, यह भी ध्यान रखना चाहिए। बैंकिंग सेक्टर में एक बहुत बड़ी चुनौती थी, वह चुनौती यह थी कि इस जमाने में जितने नॉन-परफॉर्मिंग असेट्स थे, बैंकों को जो लॉस दिए गए थे। वे हमारे लिए एक बहुत बड़ी चुनौती थे और एनपीए भी 2014-15 के टाइम में बहुत तेज गति से आगे बढ़ रहा था। अब आईएमएफ प्रोजेक्ट करता है कि इंडिया की ग्रोथ भी आगे बढ़ रही है और हमारा बैंकिंग सेक्टर काफी बेहतर तरीके से आगे बढ़ता हुआ दिखाई पड़ रहा है। मैं इस संदर्भ में एक क्वोट करना चाहता हूँ। मान्यवर, यह मैं नहीं कह रहा हूँ, बल्कि रघुराम राजन जी, जो पिछली सरकार में थे और बाद में हमारी सरकार में भी रहे, उन्होंने 2018 में अपने एक साक्षात्कार में कहा था जो -

"Non-performing assets bomb of Modi-1 regime" जैसे जुमलों का स्वतः जवाब है। Even though Rajan said that the lending banks of 2006-2008 was the origin of bad loans which was in the UPA Government, यह रघुराम राजन जी ने कहा था कि 2006 से 2008 के बीच में जो बैड लॉस दिए गए थे, उनके लिए भले ही आज... सर, नवंबर, 2018 को उन्होंने एक साक्षात्कार दिया था, यह उसमें आया है। आज स्थिति यह है कि हमने जन-जन तक उस धन को पहुंचाया, उसे सुरक्षित किया और उसे जनकल्याणकारी कार्यों में स्थापित करने का प्रयास किया। आज आप देखिए, पब्लिक सेक्टर बैंक्स ने फाइनेंशियल ईअर 2022-23 में एक लाख करोड़ रुपये का रिकॉर्ड प्रॉफिट अर्जित किया है, यानी कहाँ वे बैड लॉस में दबे जा रहे थे और कहाँ वे रिकॉर्ड प्रॉफिट करते हुए नजर आ रहे हैं। इसके साथ ही, स्टेट बैंक ऑफ इंडिया (एसबीआई) - मात्र चंद महीने पहले की बात है, इसके बारे में कहा जाता था कि साहब, यह खराब हो गया है, डूब गया है, वगैरह, वगैरह। आज स्थिति यह है कि that SBI has become the most profitable company in India and as per the recent quarterly result, in the first quarter of 2023-24, SBI has earned a profit of Rs.18,537 crores, यानी प्राइवेट और सरकारी, दोनों के हिसाब से यह सबसे अधिक है। कहाँ हम कर्ज के अंधेरे में डूबे थे और कहाँ आज मोदी जी ने उसे कर्ज के अंधेरे से निकालकर, बैंकिंग व्यवस्था को जनकल्याण के सवरे तक लाने में सफलता हासिल की है। अगर हम पिछले समय में देखें, तो ट्विन बैलेंसशीट, जिसे बैंक्स अडॉप्ट करते थे, अपने आप में एक समस्या थी, परंतु वित्त मंत्री के नेतृत्व में जिस प्रकार से प्रावधानों में परिवर्तन किया गया, उस कारण से अब यह ट्विन बैलेंसशीट एक नए समाधान के रूप में आगे बढ़ रही है। अगर देखा जाए, तो आज हम दो लाख करोड़ रुपये की वर्थ के इलेक्ट्रॉनिक मैनुफैक्चर्ड आइटम्स एक्सपोर्ट कर रहे हैं। अब भारत 1,500 से अधिक ग्लोबल कैपेसिटी सेंटर्स का केन्द्र बनता जा रहा है। मैं क्वोट करना चाहता हूँ कि "India is the most preferred location for shared global services." यह Deloitte ने कहा था। इसके साथ ही, हमारी सरकार ने कुछ महत्वपूर्ण निर्णय भी लिए, जैसे रेट्रोस्पेक्टिव टैक्सेज को रिपील किया। रेट्रोस्पेक्टिव टैक्सेज के कारण अर्थव्यवस्था को लेकर जो अनसर्टेनिटी बनी रहती थी, वह समाप्त हुई है। जहाँ तक गरीबी की बात करते हैं, तो मैं यूएनडीपी-2022 को क्वोट करता हूँ - "The relative reduction from 2015-16 to 2019-21 was faster. It is 11.9 per cent a year as compared to the previous time." यानी मोदी जी की सरकार आने के बाद गरीबी उन्मूलन बहुत तेज गति से हुआ है। यह यूएनडीपी की रिपोर्ट कह रही है, यह हम नहीं कह रहे हैं। आईएमएफ का कहना है - extreme poverty was maintained below one per cent in 2022 because of *Pradhan Mantri Garib Kalyan Yojana*. वे साफ मान रहे हैं कि प्रधान मंत्री जी ने जो योजना बनाई, उसके कारण से जिसे हम गंभीर गरीबी कहते हैं, वह एक परसेंट से नीचे आई है। आईएमएफ की चीफ Kristalina Georgieva ने एक साल पहले कहा है, 'India deserves to be called a bright spot and otherwise the dark horizon because it has been a fast-growing economy, even during these difficult times and, most importantly, this growth is underpinned by structural reforms.' यानी, आईएमएफ चीफ इस बात की तस्दीक कर रही हैं कि मोदी जी के नेतृत्व में जो आधारभूत संरचनागत परिवर्तन हुए, उसी कारण से भारत एक ब्राइट स्पॉट के रूप में उभरता हुआ दिखाई पड़ रहा है। जो inflationary pressure है, उसको देखते हुए भारत ने तुलनात्मक दृष्टि से महंगाई

पर सबसे बेहतर नियंत्रण पाने में सफलता हासिल की है। यह कौन कह रहा है? यह Mr. Noel Quinn कह रहे हैं, who is the Group Chief Executive of the HSBC और उन्होंने यह 2022 में कहा है। मैंने इसीलिए सिर्फ उन बातों को क्वोट करने का प्रयास किया, जिनके द्वारा यह समझा जा सके कि किस प्रकार से अर्थव्यवस्था की इन चुनौतियों में हम क्रमशः आगे बढ़ रहे हैं।

मैं एक बात यह भी बताना चाहूंगा कि भारत की अर्थव्यवस्था अपने आपमें किस प्रकार से आगे बढ़ रही है। मैं एक क्वोट करना चाहता हूँ। स्टैनफोर्ड यूनिवर्सिटी के एक प्रोफेसर नोबेल प्राइज़ विनर हैं। His name is Michael Spence, जिन्होंने 2022 में कहा, "The global economy is undergoing a 'regime change' today. India is the outstanding performer now. It is a powerhouse in the digital and life sciences realms. It has a thriving digital ecosystem and in India, instead of digital systems replacing existing retail systems, entrepreneurs and companies are building solutions to integrate existing and sometimes very small retail businesses into digitally enabled supply chains, making them more effective." अर्थात्, विश्व की जो आधुनिक सप्लाई चेन व्यवस्था है, जो आधुनिक इंफ्रास्ट्रक्चर है, मोदी जी के नेतृत्व में जो डिजिटल ट्रांसफॉर्मेशन हुआ है, उसने एक बड़ा परिवर्तन लाने की स्थिति बनाई है। अब, मैं यहां पर यह कहना चाहता हूँ कि वर्तमान समय में यदि हम देखें तो हमने उस जिम्मेदारी का निर्वाह किया है कि गरीब के पास जरूरत पड़ने पर जीवन की आवश्यकताएं भी रहीं, विकास के नए सोपान भी बनते रहे - चाहे रेलवे का मॉडर्नाइजेशन हो, 90 परसेंट से अधिक इलेक्ट्रिकेशन हो गया हो, 70 से अधिक एयरपोर्ट्स बन गए हों, भारत-चीन सीमा के ऊपर हैवी इंफ्रास्ट्रक्चर का निर्माण हो, वह भी किया है, कोविड वैक्सिन भी सबके लिए उपलब्ध करायी है। इसके बावजूद आज पहली बार ऐसा मौका है जब जी20 और जी7 कंट्रीज़ में हम दुनिया में सबसे बेहतर स्थिति में नजर आ रहे हैं। मुझे लगता है कि कम से कम ईमानदारी से इस बात को समझने का प्रयास करना चाहिए। परंतु, क्या आप जानते हैं कि यह क्यों हुआ है? इसका कारण यह है कि प्रधान मंत्री श्री नरेन्द्र मोदी जी ने इस बात को भली-भांति समझा कि धन को किस मार्ग से व्यय करना चाहिए। मैं क्वोट करता हूँ। हमारे धर्म शास्त्रों में कहा गया है - "धनात् धर्मं ततः सुखम्।" अर्थात्, धन वही सुख का कारक होता है जो धर्म के मार्ग से व्यय होता है। यानी, जो जिसका धर्म है, उसको उसी के अनुसार धन को सही दिशा में गरीब के लिए, विकास के लिए व्यय करना चाहिए। मगर, क्या बताएं मान्यवर! जो लोग धर्म के समूल नाश का संकल्प लेते हों, उनके लिए जो संपत्ति है, वह भी विपत्ति बन जाती है और वह सुखकारक बनने के रास्ते पर नहीं चल पाती है। परंतु, मैं कहना चाहूंगा कि मोदी जी के नेतृत्व में उन्होंने जैसी युक्ति बनाई है, उस कारण से जो आर्थिक विपत्ति थी, वह अब भारत की संपत्ति की तरफ बढ़ती हुई नजर आ रही है।

मान्यवर, अब यहां पर मैं एक और बात भी कहना चाहूंगा। कई बार लोग यह कहते हैं कि आप लोग आर्थिक विषय की बात करते हैं, मगर मैं ध्यान दिलाना चाहूंगा कि कई बार आर्थिक विषयों की बात करते-करते लोग किसी दूसरे विषय पर चले जाते थे। मैं यह याद दिलाना चाहता हूँ कि एक दौर था, जब भारत की अर्थव्यवस्था का मजाक उड़ाया जाता था। क्या कहा जाता था - ये दो परसेंट से ऊपर कभी गो ही नहीं कर सकते! इसको कहा जाता था - 'This is the Hindu growth rate'. हमारा यह कहकर मजाक उड़ाया जाता था कि ये कभी दो परसेंट से ऊपर गो

नहीं कर सकते। मगर, जब से हम लोग आए हैं, यानी जो लोग कहते हैं कि उन्हें हिंदू ग्रोथ रेट ज्यादा अच्छा लगता था, अब यह 7.8 प्रतिशत कर हिंदुत्व का ग्रोथ रेट है, क्योंकि अब वे लोग आए हैं, जो हिंदुत्व में विश्वास करते हैं।

मान्यवर, अब इसे कोई संयोग माने या दैवयोग माने - इस बार की दीपावली के लिए मैं एक और बात भी कहना चाहूंगा। क्या आप जानते हैं कि भारत में एक नया परिवर्तन कैसे आया? यह सब कुछ जनता के सहयोग, समर्थन और मोदी जी की युक्ति के साथ तो हो ही रहा है, उसके साथ-साथ भारत का एक नया स्वरूप भी उभर रहा है। वह क्या है? मान्यवर, जब देश आजाद हुआ तो उस समय भारत की अर्थव्यवस्था पर ताला लगा हुआ था। हमारे विपक्षी लोग कहते हैं कि उस समय कुछ नहीं था, हम बहुत कुछ कर नहीं सकते थे उस समय श्री रामलला विराजमान भी ताले में ही थे। जैसे ही राम मंदिर का आंदोलन शुरू हुआ, अर्थव्यवस्था के अंदर भी नया परिवर्तन शुरू हुआ। अर्थव्यवस्था में बदलाव का दौर भी वर्ष 1990 से 1992 का है। भारत की अर्थव्यवस्था के खुलने का, भारत की राजनीति की व्यवस्था के बदलने का, और यही वह दौर है, जिस समय विवादित ढांचा भी गिरा और Nehruvian model का आर्थिक ढांचा भी समाप्त हुआ, यानी अगर आप देखें तो वह दौर था, जब foreign exchange reserve भी एक बिलियन से कम पर था - कुछ लोगों को लगेगा कि यह तुलना क्या है, तो मैं यह भी याद दिलाना चाहता हूँ। उसके बाद एक बड़ा दौर आया, जब वर्ष 2003-04 में - आप याद कीजिए कि हम करेंट अकाउन्ट सरप्लस कंट्री बने। Foreign exchange reserve 100 Billion पहुंच गया। वर्ष 2003-04 के चौथे क्वार्टर में हम सबसे तेजी से बढ़ने वाली अर्थव्यवस्था हुए और इंडिया सक्सेस स्टोरी 2003-04 में कही जाने लगी। यही वह दौर था, जब खुदाई हुई और 70 खम्भे निकले थे, जहां से यह साबित हो गया था कि श्री रामलला विराजमान के पास ही वह मंदिर है। उसके बाद वर्ष 2019 में जजमेंट आया, जब मंदिर पर सवाल था तब Foreign exchange reserve एक बिलियन था, जब मंदिर के प्रमाण के खम्भे निकले, तब foreign exchange reserve 100 बिलियन था, अब जब मंदिर का उद्घाटन हो रहा है तो Foreign exchange reserve मोदी जी के नेतृत्व में 500 बिलियन के आगे पहुंच गया है। इतना ही नहीं मान्यवर, अब जब राम मंदिर बनने जा रहा है तो हम 5वीं बड़ी अर्थव्यवस्था हैं, चौथे बड़े स्टॉक एक्सचेंज हैं, तीसरे बड़े ऑटोमोबाइल मैन्युफैक्चरर हैं, दूसरे बड़े मोबाइल के मैन्युफैक्चरर हैं, infrastructure में invest करने वाले हम नम्बर 1 के देश हैं और चांद के अछूते कोने को छूने वाले देश भी बन गए हैं। अब अगर आप देखें तो हम जी20 में सबसे ऊपर बढ़ते चले जा रहे हैं, यह कह कर मैं सिर्फ यह बताना चाहता हूँ कि कुछ ऐसे संयोग होते हैं, जिनको देखने के लिए एक अलग दृष्टि चाहिए, जिसके लिए रामचरितमानस में एक चौपाई है कि:-

"सुमति कुमति सब कें उर रहहीं।"

यानी अच्छी मति और बुरी मति सबके मन में रहती है।

*"नाथ पुरान निगम अस कहहीं॥"
ये पुराण और उपनिषद यह बताते हैं।*

*"जहां सुमति तहं संपति नाना।
जहां कुमति तहं बिपति निदाना॥"*

इसलिए हम ज्यों-ज्यों "धनात् धर्मं ततः सुखम्" की दृष्टि के साथ संपत्ति बढ़ाते गए, वहां इस देश में संपत्ति आती गई, on a lighter note, and on a serious note - मैं यह भी कहना चाहूंगा कि हम सब चाहते हैं कि भारत विश्व की नम्बर वन की इकोनॉमी बने और मां लक्ष्मी की कृपा इस देश में बनी रहे, पर मां लक्ष्मी भी कमल पर ही विराजती हैं।

अंत में मैं यह कहना चाहता हूँ कि इस बात को भली-भांति समझ लीजिए कि आप मोदी जी के ऊपर जितने आरोप-प्रत्यारोप लगाते हैं, आप देखिए कि पूरी दुनिया में एक सुनामी आई हुई है, चाइना, अमेरिका जैसे देश जूझ रहे हैं, जब जाड़े का मौसम आता है, तब ब्रिटेन में यह कहा जाता है कि they have hardly any money; either to eat or to heat यानी या तो खा लो या बिजली के बिल की पेमेंट कर लो। उस दौर में - मैं अगल-बगल वालों की बात नहीं कह रहा हूँ कि श्रीलंका और पाकिस्तान में क्या हो गया। महोदय, हमारा कैप्टन कितनी कुशलता के साथ हमें इस सूनामी से भरी लहरों में लेकर जा रहा है, मगर विपक्ष के साथी कह रहे हैं कि अगल-बगल के पलटे जहाजों को मत देखो, दूर-दराज के ढहते जहाजों को मत देखो, इस जहाज के अंदर मुझे कुछ हिचकोले क्यों नज़र आ रहे हैं, उसके ऊपर देखो। मैं अपनी सरकार की तरफ से उनके लिए कहना चाहूंगा - महोदय, यह भी एक संयोग है। जब मैंने राम मंदिर की बात कही, संयोग से इस समय हमारी वित्त मंत्री के नाम में सीता भी है, रमण भी है और निर्मल भी है। हम अर्थव्यवस्था में नई दिशा में आगे बढ़ रहे हैं, तो हम मोदी जी की तरफ से आपको एक लाइन कहना चाहेंगे, क्योंकि अर्थव्यवस्था को लेकर आप लोग कहते हैं-

*"हमें इल्जाम मत दीजिए, बहुत अफसोस होता है,
बड़ी तरकीब से कश्ती यहां तक लेकर आए हैं।
बदल देते हैं हम दरिया की लहरें अपनी हिम्मत से,
आंधियों में भी अक्सर चिराग हमने जलाए हैं।"*

मैं एक पंक्ति और कह कर अपनी बात समाप्त करता हूँ। जी20 में जो लोगों ने देखा, उससे बहुत साफ दिखाई पड़ रहा है कि अब हमारे साथी समझ पाएं या न समझ पाएं, भारत की जनता उसे समझ रही है और वह उत्तरोत्तर उस दिशा में आगे आ रही है, जो नए भारत का स्वप्न मोदी जी के नेतृत्व में साकार होता दिख रहा है। इसलिए मैं यह कहता हूँ कि-

"स्वप्न देखा था कभी, वह आज हर धड़कन में है"

हम अर्थव्यवस्था के जिस स्वरूप में जा रहे हैं।

*"स्वप्न देखा था कभी, वह आज हर धड़कन में है,
इक नया भारत बनाने का इरादा मन में है।"*

बढ़ रहे हैं हम प्रगति की ओर उस रफ्तार से,
डर रहा है विश्व भी, हमको नमन उस पार से॥"

धन्यवाद।

MR. CHAIRMAN: Shri P. Chidambaram. Ten minutes, please.

SHRI P. CHIDAMBARAM (Tamil Nadu): Thank you, Sir, more than enough. Sir, after listening to the learned professor of Lucknow University, I am sure that all of us are convinced that Amrit Kaal has begun and going by the number of times, he was applauded by the Treasury Benches, I think, he should be in line for a ministership now. I wish him well. If all is well in the world and God is in heaven and India is growing at the fastest rate in the world, why is the impact of that growth not felt on the ground? This is the question my friend, Derek asked and I shall try to supplement that in the few minutes that I have. We are a large economy. We are growing at the fastest rate in the world. We are innovative. We have the largest FDI coming into the country. But why is it not seen on the ground? I specifically want to ask, why it is not seen in the inflation numbers and the unemployment numbers. Let us take only those two. Now what are the unemployment numbers? I am going by official numbers. The Government does not like the CMIE numbers, so we will avoid the CMIE numbers. Mercifully, the BJP no longer talks about two crore jobs being created every year. Thank you for small mercies, that you are not making this tall claim which is one of the election *jumlas*. I did not know the word '*jumla*' until I heard it first from the hon. Home Minister. Now let us focus on a few numbers. This is official number of the periodic labour survey. The worker population ratio in this country is 46 per cent, which means the number of workers to the population is 46 percent. It is quite low, but let us take it as acceptable given the various circumstances in the country. Of the worker population, that is, 46 per cent of the total population, male worker population is 69 per cent; for the female it is only 22 per cent. Of the worker population, less than 50 per cent actually work. So, if you apply 50 per cent on 46 per cent, effectively, it means only that 23 per cent of the people work. This has more or less been constant in the last nine-and-a-half years of the BJP Government. Now, why, I ask when we have such scintillating growth, why is this number not improving? My learned friend, Derek O'Brien gave the numbers. In the age group from 15 to 24, the unemployment rate is 23.22 per cent. Among the graduates under the age of 25, the unemployment rate is 42 per cent. Graduates between the years 25 and 29, it is still 23 per cent. Graduates between the years of 30 and 34, it is close to 10 per cent, it is 9.8 per cent. I spoke at a college, I said, "I am not frightening you, you will graduate here, but, unfortunately, one out of the four will be unemployed." And, even until the

age of 35, one out of ten will be unemployed! Why is this spirited and scintillating growth not turning into jobs? This is the first question I am asking. Keep in mind, most employment in this country is self-employment; it is 57 per cent. Regular wage employees have declined from 24 per cent to 21 per cent! Apart from the quantity, the quality of employment is also poor. So, I want the Government to answer why this ten-year splendid period is not reflecting in employment figures.

The second one is about price rise. Yes; inflation has come down in the last couple of months. I am not disputing that. But, please remember that even today the CPI inflation is above the tolerance limit of 4-6 per cent of the RBI. Fuel inflation is 4.3 per cent. Food inflation is 9.2 per cent. What does the combination of high unemployment and high prices mean? It means — I think, Mr. Derek hinted at that — that there is a cut. The impact will be felt through cuts in domestic consumption, cut in household consumption. The impact is: You borrow more. Credit growth is driven in this country, according to the RBI, on personal loans and gold loans. The net financial assets of households have plummeted to the lowest level of 5.1 per cent! What does it mean? It means that the people are consuming less, people are borrowing more, they are liquidating their household assets and savings and their net financial savings have come down to a historical low, a fifty year low, of 5.1 per cent! It also shows up elsewhere. It shows up, for example, in matters like child malnutrition. I will just give you the numbers of child malnutrition and they are shocking. Today, among children, you will find that 16.3 per cent is undernourished, 19.3 per cent is wasted, 35.5 per cent is stunted! It shows up again in the food that children get. And, add to Mr. Derek's numbers, under the age of five, so many children die due to hunger. Why is it not showing up in consumption? It also shows up in education and mental growth. Today, in Class VIII, only 70 per cent of children can read a Class II text! And, Sir, only 45 per cent of children can do basic arithmetic! In Class VIII, you cannot do basic arithmetic, you cannot read a Class II textbook! So, ultimately, the question is: Who is this Government for? Is it for the poor or is its policy so skewed that it favours the rich? The numbers are undisputed. I have not seen a single Government's spokesman disputing these numbers. Sir, 23 crore people of India are poor when the poverty bar is very low. Poverty bar is Rs. 1,286 per month per person in urban areas and Rs. 1,089 per month per person in rural areas. With such a low poverty bar, 23 crore people are poor. And, it shows up an inequality. The bottom 50 per cent owns 3 per cent of national wealth and gets 13 per cent of the national income; the top 5 per cent owns 60 per cent of national wealth; and, top one per cent earns 22 per cent of the national income. Ultimately, this kind of growth is unacceptable. We need a more balanced growth.

Then, I end with my final question, which I have been asking the Government for many, many months, for which I have not got an answer. I hope I will get an answer today. In 1991-92, India's GDP was Rs. 25 lakh crores. In twelve years, in 2003-04, it doubled to Rs. 50 lakh crores. In next ten years, under UPA, it doubled to Rs. 100 lakh crores. I put one simple question. If you are growing at such a record-breaking rate, will it grow to Rs. 200 lakh crores? The hon. Finance Minister knows the answer, I know the answer, you know the answer. But, I want the hon. Finance Minister to say whether ...*(Interruptions)*...

MR. CHAIRMAN: No; no. The answer is known to the Finance Minister; the answer is known to the former Finance Minister; but I am out of it.

SHRI P. CHIDAMBARAM: I want to know whether the GDP will double in their *Amrit Kaal* period under the NDA Government. Will it grow to Rs. 200 lakh crores by March 2024? And, I want the hon. Finance Minister to answer that question.

Thank you, Sir.

MR. CHAIRMAN: Dr. Kanimozhi NVN Somu. You have nine minutes.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Hon. Chairman, Sir, I am wondering the timing of the discussion on the economic situation in the country. In today's Hindu Business Line, we had a headline stating that Indian banks write off Rs. 10.6 lakh crores in five years. And, 50 per cent of that is pertaining to the large corporates. This is how the corporate gets their freebies. This is one thing that we have to make a note of. India's DGP crosses four trillion dollar for the first time. There is no doubt that the Indian economy is growing. India is set to outpace Japan and Germany shortly as the fastest growing economy in the world. The Government also claims that the GST collection has touched the record high. But, Tamil Nadu has always bore the brunt of not getting back what we give to the Central Government.

But, the pertinent question is whether the fruits of the GDP growth have reached to India's poor and lower middle class. The answer is 'No'. The Government has miserably failed in managing the economy. What is the use of boasting that India's foreign exchange reserves have increased? Indian economy grows faster than US economy with 7.6 per cent GDP growth, while the 80 per cent of the population is suffering with poverty. It is not a boon; it is a curse. The US has 37.5 dollar trillion economy with a population of 33 crores. But, India's population is 142 crores. In terms of per capita GDP, India ranks 139th in the world. And, India's

external debt is Rs. 172 lakh crores. India has witnessed a surge in private debt, especially in the corporate and the household sectors due to the easy credit availability and low interest rate. During UPA's ten-year rule, only Rs. 2.20 lakh crore were written off. For your kind information, as of now, the Indian banks have written off Rs. 10.6 lakh crores in the last five years. However, this also possesses a risk of default and financial instability, especially if the income growth slows down or the interest rates rise. According to the Reserve Bank of India, the total non-financial sector debt was 167 per cent of the GDP in March 2020; up to 151 per cent in March, 2016. India has a high level of income and wealth inequality, which has increased over the time. According to the world inequality database, about 10 per cent of income earners accounted for 56 per cent of national income in 2019, up from 37 per cent in 1980. Similarly, the top 10 per cent of wealth holders owned 77 per cent of total wealth in 2019, up from 66 per cent in 2000. High inequality can lead to social unrest, political instability and lower economic growth. Unemployment rate has touched 10 per cent, the unemployment of youth aged between 18 and 25 has touched abnormally low to 25 per cent. Only a very small percentage of people are lucky to get a regular employment in Government and private companies. Sir, more than 40 lakh Government jobs are vacant. Although the Government had promised to create two crore new jobs every year, it could not fill even 10 lakh vacant jobs. Too much emphasis on privatisation of Government and public sector companies will destroy the social structure of the country. The reservation system followed in our country is indispensable for upholding social justice and removing inequality. Reservations are not provided in any private sector and if the Governments keep on privatising, the reservation system will derail and the social justice and equitable distribution of wealth is under threat. Therefore, I urge the Government to introduce a Bill to provide reservation in the private sector before it sells everything. This Government behaves like a good salesman but not a good Samaritan. The economic disparity and the social inequality are witnessing a worst phase in independent India. When the world thrives on dollar economy, the continuous fall in the value of the Indian rupee against US dollar can do a lot of bad than good. My senior colleagues in Treasury Benches criticise vehemently the then Government's failure to provide a stable rupee in 2013. You had promised to the people of India that when you come to power you will stabilise the value of Indian rupee against US dollar and bring the value of one US dollar to Rs.40. What happened after your Government captured the power in 2014 is a history known to everyone. Our hon. Finance Minister has even said in public that Indian rupee is falling and only the US dollar is rising. This is a candid statement accepting the failure of the Government to stabilise the value of

Indian rupee against the US dollar. Due to the extreme rupee-dollar rate fluctuations, India's nominal GDP affects badly. The export gain is lost by a mile through import loss. The value of India's import is much higher than export. The widening gap in trade deficit is not good for any country and India is no exception. Our country's trade deficit with other countries especially China is going to affect the Indian economy very much. Too much dependence on imports from China will disrupt the prospects of indigenous manufacturing and development. I think the warning bell is ringing. It is a wake-up call for the Government to reduce the country's over dependence on China in importing.

Another time bomb our country is facing at the moment is the escalating prices of the essential commodities and food items. The World Economic Forum predicts that the cost of living crisis sparked by fuel and food price hikes will hit women the most. The rising prices have hit almost everyone, either it be a milkman or a fish vendor or an auto or taxi driver or the pensioners. All are affected very badly but the Union Government is still having a blind eye to the precarious situation the country is in right now.

Transportation cost has gone up at 21 to 30 per cent due to the steep hike in the prices of petrol, diesel and CNG. It is causing a ripple effect on the vegetable prices. The steep hike in the CNG prices has made life miserable for the auto and cab drivers. CNG is now sold over Rs.69/- per kg. We demand the Government that it should provide Rs.35/- per kg subsidy on the CNG so that they can survive.

The agriculture sector is the backbone of our country. Nearly 70 per cent of the total population thrives on agriculture and agro-based activities. The Government once claimed that it will double the farmers' income and it has done too little to save the lives of the farmers of this country.

The increasing incidents of farmers committing suicides is a national shame. The Government should address the needs of the farmers as a top priority because the whole country depends on them. If the Government can't stop its farmers from committing suicides, if the Government can't uphold social justice and socio-economic equality, if the Government cannot control the escalating prices of essential commodities, if the Government can't provide employment opportunities for one-third of its youth population, if the Government can't provide affordable healthcare to its poor citizens, there is no point in boasting that our country is the fastest growing economy in the world.

3.00 P.M.

Sir, among the Indian States, Tamil Nadu is the second largest economy and the third largest exporting State, contributing nine percent to India's net exports. Under the

dynamic leadership of our hon. Chief Minister, Thiru M.K. Stalin, the Industries Department of the Government of Tamil Nadu is taking several proactive measures and several foreign companies are interested in signing agreements with TIDCO, an industrial arm of the Government of Tamil Nadu. Hundred and seventy-nine projects worth Rs. 8.6 lakh crore relating to Tamil Nadu are included in the national infrastructure projects that are in the pipeline. These projects would be implemented in the next five years. Thus, Tamil Nadu is emerging fast as a champion economy and advanced industrial State in the country.

Sir, I urge the Government to allocate adequate funds and to provide necessary support to Tamil Nadu to realize unprecedented growth and reach the pinnacle of success in economic growth, industrial development and employment generation. Thank you, Sir.

MR. DEPUTY CHAIRMAN: Thank you, Dr. Kanimozhi. Now, Dr. Ashok Kumar Mittal; you have got nine minutes.

डा. अशोक कुमार मित्तल (पंजाब): उपसभापति महोदय, आज मैं शॉर्ट ड्यूरेशन डिस्कशन के माध्यम से अपने देश की अर्थव्यवस्था पर चर्चा करने जा रहा हूँ। सबसे पहले मैं बताना चाहूँगा कि मैं एक हलवाई का बेटा हूँ, एक दुकानदार का बेटा हूँ, तो आज मैं इस पर जो चर्चा करूँगा, वह एक अर्थशास्त्री के नाते नहीं, बल्कि एक आम आदमी के हिसाब से करूँगा। मुझसे पूर्व मेरे वरिष्ठ साथी बोल रहे थे, वे बता रहे थे कि हमारा देश फास्टेस्ट ग्रोइंग इकोनॉमी है, हमारे जीडीपी की ग्रोथ दुनिया में सबसे ऊपर है, हमारा किसान खुशहाल है, युवाओं को रोजगार मिल रहा है और देश का विकास हो रहा है, लेकिन मैं वर्तमान में अपनी अर्थव्यवस्था को एक आम आदमी के माध्यम से चार पंक्तियों में एक्सप्लेन करना चाहूँगा।

*"तनखाह का कुछ रुपया राशन में गया,
कुछ खर्च हुआ दवाई पर।
थोड़ा-बहुत लेन-देन हुआ,
बाकी खर्च हो गया बच्चों की पढ़ाई पर,
मोहताज हो गया आम आदमी फिर से पाई-पाई पर।"*

महोदय, समझ में नहीं आता कि देश की अर्थव्यवस्था पर क्या बोलूँ! हमें सिर्फ फिगर्स नहीं देखनीं, फैक्ट्स भी देखने होंगे। हम फास्टेस्ट ग्रोइंग इकोनॉमी हैं, लेकिन हमारे यहाँ 80 करोड़ से अधिक लोग अभी भी गरीबी रेखा से नीचे हैं। पिछले सप्ताह भारत सरकार ने इनिशिएटिव लेते हुए 80 करोड़ लोगों को मुफ्त राशन देने की सुविधा अगले 5 वर्ष के लिए बढ़ाई।

बहुत बढ़िया किया, लेकिन इसका दूसरा पहलू देखें कि यह जाहिर करता है कि अभी तक 80 करोड़ लोग गरीबी से ऊपर नहीं आ पाए, जिसके कारण उनको मुफ्त राशन देना पड़ रहा है। हम ग्रोथ को जीडीपी से एक्सप्लेन करते हैं। जीडीपी को लेकर एक आम आदमी का क्या मतलब होता है, वह होता है - गैस, डीजल और पेट्रोल, क्योंकि इसी से उसका घर चलता है, लेकिन इन सबकी कीमतें लगातार बढ़ती जा रही हैं। हमने जी20 का बहुत सफल आयोजन किया, यह गर्व की बात है, लेकिन अगर हम दूसरी तरफ देखें, तो ग्लोबल हंगर इंडेक्स में हम 121 देशों में से 111वें नंबर पर आते हैं। भारत सरकार का मिशन है कि आखिरी व्यक्ति तक विकास पहुँचना चाहिए, पर मुझे समझ नहीं आ रहा है कि ऐसा क्यों नहीं हो पा रहा है। कहा जाता है कि मानव शरीर पाँच तत्वों से बना है। उसमें एक तत्व भी कम हो, तो हम रोगी हो जाते हैं। ऐसे ही मेरे हिसाब से अर्थव्यवस्था पाँच बुनियादी तत्वों से बनी है। सबसे पहले मैं दुकानदार भाई की बात करूँगा। हमारे देश में 10 करोड़ से ऊपर दुकानदार परिवार हैं। उनके साथ-साथ मैं सेल्फ-हेल्प ग्रुप्स की बात करूँगा। हमारी 20 करोड़ से ऊपर महिलाएँ-बहनें-माताएँ सेल्फ-हेल्प ग्रुप्स चलाती हैं। दूसरी तरफ, हम चाँदनी चौक जाएँ, जो एशिया की सबसे बड़ी इलेक्ट्रॉनिक मार्केट है, तो वहाँ पर 90 प्रतिशत वस्तुएँ चीन की बनी हुई बिकती हैं। सर, मुझे समझ में नहीं आता कि 'मेक इन इंडिया' में हम अभी तक क्यों पीछे हैं! सिम्पल आंकड़े बताते हैं कि भारत चाइना से 57.51 बिलियन डॉलर का इम्पोर्ट करता है और सिर्फ 9 बिलियन डॉलर का एक्सपोर्ट करता है, तो मुझे समझ में नहीं आता है कि यह हमारी कैसी आत्मनिर्भरता है! मल्टीनेशनल एमेज़ॉन और दूसरी कम्पनियों ने भारत में आकर हमारे दुकानदार भाई, हमारे सेल्फ हेल्प ग्रुप वालों को बुरी तरह से प्रॉब्लम में ला दिया है, क्योंकि यदि वे कोई भी सामान इनके थू बेचते हैं, तो उन्हें एमेज़ॉन को 30 प्रतिशत कमीशन देना पड़ता है, जो कि विदेशी कम्पनियों के पास विदेशों में जाता है।

हमारा दूसरा तत्व है - हमारे किसान भाई। भारत सरकार डायरेक्ट बेनिफिट स्कीम चला रही है और काफी कुछ कर रही है, लेकिन दूसरी तरफ अभी कल ही होम मिनिस्ट्री ने नेशनल क्राइम रिकॉर्ड ब्यूरो के आंकड़े जारी किये। उसके अनुसार भारत में पिछले वर्ष, 2022 में 1.70 लाख सुसाइड्स हुए, जिनमें से 50 से 60 हजार किसान भाइयों या हमारे मजदूर भाइयों के हुए थे। ऐसा क्यों हो रहा है, वे क्यों इतने मजबूर हो रहे हैं - outstanding loans आदि बातों की वजह से। हर एग्रीकल्चर हाउसहोल्ड पर 74,000 रुपये का outstanding loan है। मुझे लगता है कि यह एक चिन्ता का विषय है।

हमारा तीसरा तत्व है - हमारे युवा। हमारे यहाँ यूथ है। हमें लग रहा है कि हमारा यह demographic dividend कहीं demographic disaster न बन जाए। उनके लिए हम रोजगार के उतने अवसर पूरे नहीं कर पा रहे हैं। बेरोजगारी की सीमा बढ़ गयी है, परसेंटेज बढ़ गयी है, यह 8 प्रतिशत हो गयी है और हमारे युवाओं को गलत तरीके से इम्पैक्ट कर रही है। इसके साथ-साथ हमारे इंटेलिजेंट लोग बाहर विदेशों में जा रहे हैं।

अब मैं चौथे तत्व पर आऊँगा - मजदूर वर्ग। यह देश की अर्थव्यवस्था का मूल है, क्योंकि कोई भी प्रोडक्शन, कंस्ट्रक्शन का काम हमारे मजदूर भाई ही करते हैं। 2019 में मनरेगा के बारे में एक रिपोर्ट प्रस्तुत हुई, जिसमें बताया गया कि 71 प्रतिशत मजदूरों को कोई written job contract नहीं दिया गया, 54 प्रतिशत मजदूर भाइयों को paid leave नहीं मिलती और ग्रामीण क्षेत्रों में 77 प्रतिशत तथा शहरों में 80 प्रतिशत मजदूर प्रतिदिन 8 घंटे से ज्यादा काम करते हैं।

अब हमारा पाँचवाँ तत्व है - एमएसएमई या हमारे छोटे उद्योग या कॉटेज इंडस्ट्रीज। भारत सरकार जॉब क्रिएशन की बात करती है, लेकिन हमारे कितने उद्योग बन्द हुए - 19,000 से अधिक एमएसएमई 2021 से मार्च 2023 के बीच में बन्द हुए हैं, जिससे करीब डेढ़ लाख लोग बेरोजगार हुए हैं। मैं चाहूँगा कि इन सब चीजों पर मंत्री महोदय ध्यान दें।

सर, मैं कुछ सजेशंस देना चाहूँगा। हमारा देश एक महान देश है। हममें क्षमता है, पोटेंशियल है कि हम एक सुपर पावर बन सकें। इसके लिए मैं उम्मीद करूँगा कि सबसे पहले हम अपने किसान भाइयों के लिए थोड़ा सा ध्यान दें। कृषि को सोशल सर्विस न बनाएँ, हम एक entrepreneurship के तौर पर किसानों में आत्मनिर्भरता भी पैदा करें। सबसे महत्वपूर्ण मुद्दा इसमें यह आएगा कि किसान भाइयों के लिए एमएसपी की गारंटी के लिए सरकार कानून बनाए, उसको प्रॉफिटेबल बनाए और उसको सस्टेनेबल बनाए।

दूसरा, हम अपनी शिक्षा व्यवस्था की बात कर रहे हैं। एक जमाने में हम सुपर पावर कहलाते थे। पूरी दुनिया को हमने तक्षशिला, नालंदा विश्वविद्यालय दिए, जबकि तब दुनिया में विश्वविद्यालय हुआ ही नहीं करते थे, लेकिन अब हमारी एजुकेशन पर खर्चा सिर्फ 2.8 प्रतिशत है। तो मैं सरकार से निवेदन करूँगा कि इसको बढ़ा कर जीडीपी का 5 प्रतिशत किया जाए। हमारे यहाँ inequality है। उस पर मैं कहना चाहूँगा कि सरकार उसको कैसे अमीरों और गरीबों में डिवाइड कर सकती है, so that सभी वर्गों को देश की तरक्की में पूरा हिस्सा मिल सके। अगली बात मैं अपने दुकानदार भाइयों के लिए कहना चाहूँगा कि सरकार उनके लिए कानून लाए, जिससे हम उन्हें सोशल सिक्योरिटी, वर्किंग कैपिटल और अन्य तरीकों से सहायता दे सकें। मैं उम्मीद करूँगा कि मंत्री जी इस पर पूरा ध्यान देंगे। ...**(व्यवधान)**... मैं अपनी बात दो पंक्तियों से खत्म करना चाहूँगा -

*"सरकारी फाइलों में तो गाँव का मौसम गुलाबी है,
ये आंकड़े झूठे भ्रमित हैं ये दावा किताबी है,
बढ़ी है दूरियाँ अब तक अमीर और गरीब में,
किसी के कुत्ते पर रेशमी चादर, कोई बिन कपड़े बेहाल है।"*

धन्यवाद।

SHRI SUJEET KUMAR (Odisha): Thank you, Mr. Deputy Chairman, Sir. At the outset, I would like to congratulate our countrymen because we have recently reached the four trillion dollar economy benchmark for the first time. It is well known that we have become the third largest economy by purchasing power parity index and the fifth largest economy by market exchange rate. We have amply demonstrated to the world our inherent strength, facing the twin challenges of the Russia-Ukraine conflict and also the Covid challenge. Sir, we are all set to achieve between the growth rate of 6.2 to 6.5 or 6.8 per cent. We can debate on the numbers, but there are going to be very healthy growth numbers in the financial year 2023-24. We are going to be the fastest growing economy. Many speakers have already spoken about

it. And, Sir, we are also very likely to become a five trillion dollar economy by 2027. If the economic dots are connected well, by the end of the Amrit Kaal, by the end of 2047, we will be a developed economy as well. This is possible if, as I said, we connect all the economic dots properly. But, in my view, there are three things that the Government needs to focus on to achieve this goal and the vision. First and foremost is fulfilling the aspirations of our citizens, particularly our youth and women. I will elaborate on it at length. The second one is boosting the MSMEs. Today, the hon. Member, Laxmikant Bajpayee ji, during Zero Hour, also spoke about the need to protect and support our MSMEs. I will second him. I cannot agree with him any more. We need to strongly boost our MSMEs and give impetus to job creation and entrepreneurship. And the third thing is the need to focus on education, innovation and R&D. In her Budget speech, hon. Finance Minister also gave priority to these three areas which I have just referred to. But, Sir, I do find some lacuna and I will talk about it. Let me go to the issue of economic empowerment of our youth and our women. Hon. Prime Minister spoke of four castes recently during one of the election speeches. He spoke of youth, women, farmers and the poor. Let us come to the youth. We are the most youthful nation in the world. Two-thirds of our population is under 35 years of age; half of our population is under 25 years of age. Hon. Member, Dr. Ashok Kumar Mittal was speaking about the demographic dividend turning into demographic disaster. That is a reality, Sir. That is a genuine concern that we have today. We need to take care of our youth job creation unless we want to see a demographic disaster.

Talking about women empowerment, female worker population ratio is only 22 per cent, which the hon. Member, Mr. Chidambaram, was shocked about. I would like to refer to a model of women empowerment from my State of Odisha where 17 lakh women have been economically empowered over the years, and the self-help groups (SHGs) that they were a part of, are now becoming small and medium enterprises (SMEs). So, this is a verifiable model of economic empowerment for women which can really help us to achieve our economic goals.

Then, Sir, I come to the point of doubling farmers' income. The Government has spoken about doubling farmers' income by 2022, but it has not happened. In Odisha, we have already doubled farmers' income a couple of years ago. In fact, we have received the Krishi Karman award many times by the Government of India which showcases the importance and impetus that we have given to the farmers.

Talking of inclusive growth, there was a wide gap between the national per capita income and the States' per capita income in the year 2020-21. Today, Sir, that gap has been drastically bridged and we are today almost at par with the national per

capita income. Sir, I will give you some statistics. The development expenditure of Odisha has increased more than twenty times over the last twenty years. It is more than twenty times over two decades. This is a humongous spend on development expenditure which is shown in all our indicators and parameters.

Sir, I will come to education, innovation and R&D. Way back in 60s, the Kothari Commission had recommended that we spend six per cent of our GDP on education. We are nowhere close to that.

Sir, I will compliment the Government of the day and particularly hon. Education Minister for this year's Budget. The B.E. of education is roughly Rs.1,13,000 crore which is a 13 per cent increase over the Revised Estimates of 2022-23. Definitely, this is the highest increase in outlay in expenditure over the R.E. of the previous year. But it is still not enough. It is only 2.8 per cent of our Union Budget. In contrast, in Odisha, Rs.30,000 crore has been earmarked for education in this year's Budget which is 12.3 per cent of the total budget outlay of the State. Sir, 12.3 per cent of the total budget outlay of the State is for education. I think the Union Government can draw inspiration from Odisha on this. I am extremely passionate about education. But I was sorry and sad to note that in her Budget Speech, the hon. Finance Minister spoke about seven priorities what she calls *Saptrishis* but education was not one of the priorities or *Saptrishis*. We all know that the foundation of any nation is education. No nation can progress economically, socially or otherwise without focusing on education. This is why I urge again the Government to focus on education.

Sir, now I will come to PM POSHAN. Hon. Member Chidambaram *ji* spoke about child malnutrition. He gave some numbers: 16 per cent undernourished children and 35 per cent stunted children. These are the numbers. Again, I am sad to note that the B.E. for 2023-24 for PM POSHAN is nine per cent less than the R.E. of 2022-23. This will definitely reflect in the poor learning outcomes and educational outcomes.

Sir, now I will come to R&D. Hon. Prime Minister has often spoken about India becoming one trillion dollar digital economy which will be roughly 20 per cent of our economy when we become a five trillion dollar economy. But tell me which nation can become a digital economy without focusing on R&D. Today, we spend only 0.7 per cent of our GDP on R&D. Comparable numbers are: Israel spends 4.9 per cent, USA spends 3 per cent, South Korea spends 4.5 per cent, China spends roughly 2 per cent and we spend only 0.7 per cent. I compliment the Government and I laud them because they brought in the Anusandhan National Research Foundation Bill. The Prime Minister has often spoken about *Jai Jawan, Jai Kisan, Jai*

Vigyan, Jai Anusandhan. But we really need to focus on *anusandhan* or research if we want to become a developed economy in the next couple of decades at least.

Finally, Sir, I come to the focus on MSMEs. We are growing. There is no doubt about it. But it is not a job-led growth. I am afraid that it is becoming a job-less growth. That is because our focus on MSMEs is not to the extent what it should be. Today, MSMEs are crying for capital. They do not have access to capital. There are statistics that if the loan amount is less than one crore rupees, then the default is roughly one per cent. But if the loan amount is more than 100 crore rupees, then the default is over 40 per cent. Sir, who takes loan over 100 crore rupees? It is the large enterprises. But the MSMEs take loan worth less than one crore rupees and their default rate is less than one per cent. But still we have not done justice to our MSMEs by giving them access to capital and by giving them access to technologies. I will again urge the Government..(*Time-bell rings.*).. The MSMEs are the job creators of our country. They create wealth for the nation. They contribute 30 per cent to our GDP. They roughly create 123 million jobs, which is roughly 12 crore jobs. Still we are neglecting our MSMEs. If we have to really focus on the economy, then we need to focus on the MSMEs.

Sir, finally, since my time is over, I will just conclude by saying that India, that is, Bharat, is a Union of States. If we have to grow socially and economically, then, we need to take the States along. This is why my hon. Chief Minister Shri Naveen Patnaik has always believed in the philosophy of cooperative federalism. For him, empowering the 4.5 crore Odias socially and economically has been his highest duty. And this is why he has been appealing in various forums, through the Parliament and otherwise, that we need support from the Government of India...

MR. DEPUTY CHAIRMAN: Thank you, hon. Sujeet Kumarji. ...(*Interruptions*)...

SHRI SUJEET KUMAR: ...to better our tele-density, to better our railway density, to have more funds which we are rightly.....(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Thank you. ...(*Interruptions*)... Please conclude. ...(*Interruptions*)...

SHRI SUJEET KUMAR: Sir, I am concluding. The hon. PM has spoken about *Purvodaya* which is 'rise of the East'. How can we have *Purvodaya* unless States like Odisha are supported economically by the Government of India by giving us the funds

that are due to us, by giving us the tele-density, the highways, the banking facilities that we badly need. Thank you.

SHRI V. VIJAYASAI REDDY (Andhra Pradesh): Sir, thank you very much. I also thank my Party President and hon. Chief Minister of Andhra Pradesh Y.S. Jagan Mohan Reddy *Garu* for giving me an opportunity to speak on this particular subject. For the last ten years, India has been on the brink of massive economic transformation, which the Opposition is not in a position to realize. For the last 10 years, again, we have grown from being tenth highest GDP to fifth highest GDP in the world which my colleague, the hon. former Finance Minister, Shri Chidambaram could not realize. In the next five years, under the leadership of *Modiji*, we are poised to become the third largest economy in the world crossing five trillion mark. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please. ...*(Interruptions)*... माननीय जयराम रमेश जी, कृपया बैठकर बात न करें। You please speak to the Chair.

SHRI V. VIJAYASAI REDDY: Mr. Deputy Chairman, Sir, India continues to retain its fast growing economy status even in the face of global economic slowdown. We have faced the Covid situation. Even during the Covid situation, there was no economic strike and the economy continues to grow. Last year, our GDP growth stood at a massive 7.2 per cent which was twice the average of the emerging market economies. Our hon. former Finance Minister extensively spoke about the GDP. He was all along talking negative about the GDP and he could not realize that there is a growth. Currently, we have surpassed the market expectations and registered a 7.6 per cent growth during the second quarter of 2023-24. Coming to the tax collections, which the Opposition has to realize the importance of, there is a significant growth in the tax collections that has become the norm and this has fueled the economic growth. Within 10 years, the direct tax collections have increased by 160 per cent from Rs.6.4 lakh crore in 2013-14 to Rs.16.6 lakh crore in Financial Year 2022-23. This year, six months from April to September, tax collections increased by 18 per cent. Till now, the GST collections -- direct taxes and indirect taxes -- for this Financial Year stand at Rs.13.3 lakh crore averaging to Rs.1.66 lakh crore monthly. This is a whopping 12 per cent hike over the last year. The increase in tax collections without substantial tax hikes goes to show the Government's efficiency in improving our tax compliance and expanding the tax base. There is no applaud even from the

Treasury Benches. ...*(Interruptions)*... The Opposition, I am very sure, will not applaud. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please. ...*(Interruptions)*...

SHRI V. VIJAYASAI REDDY: Coming to the digital payments, India continues to dominate the digital payment landscape. We recorded 89 million digital transactions in 2022, which is more than four leading countries combined together. This accounted almost half of the global real time payments.

Up to this, it was all positive points. From now, I have to tell the negative points also, at least, to satisfy my friend Shri Jairam Ramesh. We must not be complacent with our achievements. Many issues continue to hinder India's economic growth. The first, I would like to point out among the negatives, is depreciating rupee which is very, very alarming. Rupee was the worst-performing Asian currency in 2022. For the first time ever, the value of rupee crossed 80 against the dollar. Currently, it stands at 83.4 which is very, very alarming. Successively, the rupee is depreciating year-after-year from -8.5 per cent in 2018 and -10 per cent in 2022. Sir, depreciation of rupee has got a significant impact on the overall development of the country. Depreciation of rupee has a direct impact on manufacturing sector since India is a net importer of raw materials and fuel. These two are very important imports because we completely depend on the fuel import. Manufacturing growth has already started showing the signs of stress and has slowed significantly this fiscal year. As per RBI, every five per cent fall in the value of a rupee, inflation increases by 15 basis points, that is, 0.15 per cent. Foreign investors have pulled out -- this is another effect of depreciating the rupee -- \$18 billion from Indian markets, more than the \$12 billion sell-off during 2008 Global Recession. The next issue which I would like to bring to your kind notice is that the reality remains that the top 10 per cent of the Indian population holds more than 60 per cent of the country's wealth, while the bottom 50 per cent of the population has only 6 per cent of the wealth. Even though the per capita income has more than doubled, that is, Rs. 1.97 lakh since 2014, India ranks 142nd among 197 countries in terms of per capita income.

The last point which I would like to bring to your notice is the widening trade deficit which is again alarming. India's overall trade deficit reached \$122 billion in financial year 2022-23 compared to \$82 billion in the previous year. The Government data indicates that India's trade deficit hit a record high in the month of October and more alarming is, all the more concerning is, India's widening trade deficit with China

and historical high of \$83 billion in 2022, which is expected to cross the \$100 billion mark in 2023 only from China.

In conclusion, we cannot afford to be complacent and we should take the necessary steps. Like, there are positive aspects, there are also negative aspects in this economic growth. Hence, I request the hon. Finance Minister to address all these issues and make the economy more strengthened. Thank you, Sir.

MR. DEPUTY CHAIRMAN: Thank you, Shri V. Vijayasai Reddy. Now, Prof. Manoj Kumar Jha.

प्रो. मनोज कुमार झा (बिहार) : माननीय उपसभापति जी, आपका बहुत-बहुत धन्यवाद। मैं सिर्फ यह कहना चाहूंगा कि आज सुबह जब पता चला कि 'Economic Situation in the Country' पर Short Duration Discussion होना है, तो मुझे कभी नहीं लगा था कि हमारी पूरी बातचीत taxation, foreign exchange reserves और बाकी चीजों पर रहेगी। अर्थव्यवस्था का वह एक चेहरा हो सकता है, लेकिन एक जन प्रतिनिधि, जो राज्य सभा और लोक सभा में बैठे हुए हैं, उनके लिए आर्थिक परिस्थिति पर जब हम बात करते हैं, तो सबसे पहले गरीब की थाली नज़र आती है। आप फॉरेन एक्सचेंज रिज़र्व कुछ भी रख लीजिए, लेकिन अगर गरीब की थाली में वह परिलक्षित नहीं हो रहा है, तो फाइल भी किताबी है और गांव भी किताबी है। सर, जावडेकर साहब ने कहा कि 80 करोड़ लोगों को, हालांकि मैं उस शब्द का इस्तेमाल नहीं करूंगा कि 'मुफ्त' - मुफ्त कुछ नहीं होता है। मैं कई बार सदन में बोल चुका हूँ, अगर आप 80 करोड़ लोगों को अनाज दे रहे हैं, तो मुझे अर्थव्यवस्था पर कोई टिप्पणी नहीं करनी है। आर्थिक परिस्थिति क्या है, कितनी समावेशी है? उपसभापति जी, सुधांशु जी जब बोल रहे थे, तब सत्ता पक्ष से तालियां बज रही थीं और बजती भी हैं। अब विजयसाई रेड्डी जी को कष्ट हुआ, तो उन्होंने कह भी दिया कि तालियां क्यों नहीं बजा रहे हो? जब सुधांशु जी के वक्तव्य पर ताली बज रही थी, तो मुझे लगा कि गांव, शहरों के बेरोजगार पर यह ताली कितनी भारी पड़ रही थी! प्रधान मंत्री जी जब 2014 में पहली बार चुने गए, तो वे मंदिर-मस्जिद के साइज़ के लिए नहीं चुने गए थे। दो करोड़ प्रति वर्ष नौकरियां उनका वायदा था। दो दहाई बीस, बीस करोड़ - एक श्वेत पत्र तो बनता है कि हम कहां हैं!

माननीय उपसभापति महोदय, मैं कुछ चीजें आपके समक्ष रखना चाहता हूँ। क्या ऐसा तो नहीं है कि हम मानव विहीन और मानवीयता विहीन ग्रोथ स्टोरी के पक्ष में भजन गा रहे हैं, करतल ध्वनि कर रहे हैं? कोई भी वैसी ग्रोथ जो फेसलेस हो, जॉबलेस हो, उस ग्रोथ से देश की हकीकत नहीं बदलती है। लोग बड़ी-बड़ी बातें कर रहे थे। अभी पिछले महीने ही यह well-researched खूबसूरत किताब आई है। आधी किताब में reference है। यह है - 'Unequal'. सर, क्या पता है कि हम किन देशों से पीछे हो गए हैं? अमेरिका और यूरोप की बात छोड़िए, बंगलादेश और नेपाल ने income inequality को एड्रेस करते हुए, मानवीय सूचकांक में हमको पीछे छोड़ दिया है। सर, यह दस्तावेज़ है। यह Swati Narayan की किताब 'Unequal' है। सर, बीते दिनों बिहार में एक जातिगत सर्वेक्षण हुआ। मैं चाहूंगा कि हमारे तमाम भाजपा के मित्र - उनको उससे मतलब न हो, उसके प्रति विरोध हो - लेकिन आप एक बार उस दस्तावेज़ को पढ़िए, क्योंकि उन आंकड़ों में

नम्बर के बाद आर्थिक सामाजिक परिवेश भी ज़ाहिर हुआ है और तब प्रधान मंत्री जी, मैं आपको पुनः 2014 में ले जाऊंगा। वे बिहार गए थे और बिहार के लिए स्पेशल स्टेटस की बात हाजीपुर, दरभंगा और पटना में करके आए थे। सर, बिहार को आपकी जरूरत है। माननीय सत्तापक्ष, बिहार के पास रेवेन्यू के साधन कमतर हैं। बिहार को लेबर सप्लाई स्टेट के नज़रिए से मत देखिए। बिहार को स्पेशल स्टेटस दीजिए, क्योंकि अगर आप इस किताब का विश्लेषण करें, सरकार के आंकड़ों का विश्लेषण करें, तो आपको साफ दिखेगा कि बिहार, झारखंड, उत्तर प्रदेश और मध्य प्रदेश देश के बाकी राज्यों से पिछड़ रहे हैं।

माननीय उपसभापति जी, उसके अलावा मैं दूसरा पहलू कहता हूँ। इस किताब में बाबा साहेब भीमराव अम्बेडकर को North-South divide के संदर्भ में भी उद्धृत किया गया है और यह पुरानी बात है। एफडीआई को ही देखिए कि नॉर्थ में कितना है और साउथ में कितना है, तो यह फर्क आपको साफ नज़र आ जाएगा। इसलिए मैं कहता हूँ कि बिहार को नए नज़रिए से देखिए और जो शुरुआत वहां के मुख्य मंत्री नीतीश जी और तेजस्वी जी ने की, आप हैंडहोल्डिंग कीजिए और स्पेशल स्टेटस दीजिए।

सर, दूसरी चीज़, अगर मनरेगा में रूरल डिमांड बढ़ रही है, तो रूरल डिस्ट्रैस को acknowledge करिए। उसको acknowledge किए बगैर बात नहीं बनेगी। उसके denial से आप कुछ हासिल नहीं कर पाए हैं। आपने poverty index पर कई वर्षों से काम नहीं किया। आंकड़ों के बारे में सरकार का दृष्टिकोण है कि विश्व के टिम्बक्टू में अगर एक आंकड़ा पक्ष का कोई बोल दो, तो उसकी प्रदर्शनी लगा देंगे। अगर कोई आंकड़ा सरकार को असहज करता है, तो कहेंगे कि हम इसको मानते ही नहीं हैं, इनकी तो methodology खराब है। यह differential दृष्टिकोण मत रखिए। Hunger index पर खुल कर कहिए कि हम meet नहीं कर पाए हैं। यह सत्ता पक्ष और विपक्ष का मामला नहीं है। यह मामला है हमारे collective failure का। हमें address करना होगा, आपको असल में लगता है ...(समय की घंटी)... सर, मैं बस एक मिनट लूंगा माफी के साथ। आपको असल में लगता है कि आप income inequality की बात न करें, poverty reduction की बात न करें, unemployment addressing की बात न करें, चुनाव आप फिर भी जीत रहे हैं। मैं मानता हूँ कि आपने वह तिलिस्म विकसित कर लिया है कि समस्याओं को address किए बगैर भी चुनाव कैसे जीते जा सकते हैं, लेकिन बोटल से निकला यह जिन्न देश पर बहुत भारी पड़ने जा रहा है। Wealth tax और income inequality के संबंध में मैंने कहा है। आपने Wealth Tax 2016 में abolish कर दिया। सर, मैं किसानों के बारे में कहता हूँ। आप कहते हैं कि शेयर बाजार उछल रहा है। इसकी बड़ी तारीफ होती है। सर, शेयर बाजार उछले और एक किसान आत्महत्या कर ले, एक युवा बेरोजगार आत्महत्या कर ले, तो आप किस चीज़ के बारे में कहेंगे? मैं और कुछ नहीं कहना चाहता हूँ। हाशिए के समूहों में poverty की जो परिस्थिति है, आप बिहार का डेटा देखिए ...(समय की घंटी)...

सर, मैं बस आखिरी बात कहना चाहता हूँ। सुधांशुजी बड़ी अच्छी-अच्छी चीज़ें बता गए हैं। हमें तो लगा कि हम गरीबी, भुखमरी से बेकार ही परेशान हैं, तो मैं आपके माध्यम से अपने मित्रवर को कहता हूँ:-

*"जब कश्ती साबित-ओ-सालिम थी साहिल की तमन्ना किस को थी
अब ऐसी शिकस्ता कश्ती पर साहिल की तमन्ना कौन करे।"*

जय हिंद, सर!

SHRI ELAMARAM KAREEM (Kerala): Sir, the real state of our economy concerning around the people will be clearly understood by the latest RBI report which says that the household financial assets, including bank deposits, cash and equity investments, fell down sharply to 5.1 per cent of the GDP in the fiscal year ended in March, 2023. On the other hand, the household debt increased to 5.8 per cent of the GDP in the financial year, 2023, which is the second highest annual increase since Independence. Recent RBI data also reveals that the bank/financial institutions credit to institutions/businesses marked a decline while personal loan portfolios have increased in volume during the current quarter which clearly signals further slowing down of the economy along with the rise in peoples' indebtedness and resultant distress. Sir, in addition to these technical issues, there are broader concerns about the overall economic direction of the country. Tax concessions and incentives are given to the rich and corporates and are widening the gap between the two Indias: - the rich and the poor. Real income of the top one per cent, the cronies of Modi Government, rose by 30 per cent from Rs. 7.9 lakh crores in 2019 to Rs.10.2 lakh crores in 2022, while real income of the lowest 25 per cent, who are shouting slogans for you, by the 11 per cent from Rs. 3.8 lakh crores to Rs. 3.4 lakh crores. A relentless propaganda continues to boost the Indian economy resurgence. The recent G20 Summit was used to project India as an emerging economic powerhouse of the world. But, the truth is that India has the lowest per capita GDP amongst the G20 countries. That was hidden. It ranks the lowest in terms of Human Development Indices and records the lowest Labour Force Participation Rate, Mr. Chidambaram told here, reflecting the very high level of unemployment. The continued decline in people's purchasing power is impeding the economic growth as this is leading to declining levels of domestic demand. This, in turn, leads to declining levels of investments. This means potentially further declining levels of employment guarantee. New proposals for investment in the economy have rapidly declined over the last year - 72.5 per cent in Government sector and 79 per cent in private investments. Massive propaganda is launched over the grand success of 'Make in India'. That was the slogan from 2014. Its target for manufacturing sector growth over this decade was 12-14 per cent. The reality is that since 2013-14, this averaged only 5.9 per cent per annum; it was a tall claim; but see where it has gone! The share of the manufacturing to GDP was targeted to reach 25 per cent. This, however, remains stagnant at around 16.4 per cent. But, during 2011-12 and 2021-22, jobs in

manufacturing sector declined from 12.6 per cent to 11.6 per cent. I am concluding, Sir. Deepening rural distress is reflected in the demands for jobs under MGNREGS. Last year, this grew by 15.3 per cent and compared to 2019-20, this grew by 29.4 per cent. But, unluckily, the allocation was for MGNREGS cut down drastically in the last Budget. Fresh evidence that have emerged about the Adani Group manipulation is also a part of this economic policy. Sir, manipulation of stock prices of its companies calls for a serious probe. The 'Financial Times' and 'Guardian' have, based on inputs from the organised crimes and corruption...

MR. DEPUTY CHAIRMAN: Shri Elamaram Kareem, your time is already over; your time is over.

SHRI ELAMARAM KAREEM: ...reveal how the close associates of the said shell companies...

MR. DEPUTY CHAIRMAN: Please conclude.

SHRI ELAMARAM KAREEM: ...buying millions of shares in Adani Companies. Sir, these are the affairs of the Indian economy. The tall claims are not true, I conclude.

SHRI ANEEL PRASAD HEGDE (Bihar): Thank you, Deputy Chairman, Sir, if we are crossing a river in a boat, and if there is a hole in the boat and the water starts trickling in, taking a mug or a tumbler and pouring the water out of the boat is not the solution. Plugging the hole needs to be the solution. Sir, सर, देश में महंगाई, बेरोज़गारी, भुखमरी के बारे में बहुत सारे आंकड़े हैं।

But, important thing is plugging the hole. I want to give you two or three examples. Most of my life, I was opposing the Congress policies, being in the Janata Dal Parivar and later being part of the NDA. But, I want to point out to you, in 1985, the then Government of Shri Rajiv Gandhi had launched the Oil Seed Technology Mission because of which by 1993-94, we were almost self-sufficient in edible oils. Subsequently, Government started reducing import tariffs. As a result of which cheap edible oil started flooding the Indian market and India became dependent on import of edible oil. Sir, this has become a pretext for the Government to give permission to genetically-modified mustard. Giving permission to GM crops is not plugging the hole. सर, कल 6 दिसंबर है। इसी सदन में 6 दिसंबर, 2012 को तत्कालीन लीडर ऑफ दि अपोजिशन ने multi-brand retail की डिबेट के संदर्भ में पड़ोसी देश से cheap goods भारत में आने के बारे में कहा था और manufacturing sector reforms के बारे में भी उन्होंने कहा था।

अभी यहाँ पर डा. कनिमोझी जी और डा. अशोक कुमार मित्तल जी चाइना के बारे में जिक्र कर रहे थे। My information is that millions of people, including Falun Dafa practitioners, Uyghur Muslims in Xinjiang are subjected to forced labour in Chinese prisons and because of the violation of human rights, labour laws and environment laws, our neighbour is able to manufacture cheap goods which makes us less competitive. Illegal organ trade of innocent prisoners like Falun Dafa practitioners, Uyghur Muslims are a flourishing business there. So long as we do not plug the hole by starting a campaign to stop human rights violation, labour law violation, environment law violation inside China, I feel it is difficult for India's manufacturing sector to improve. Sir, finally देश में जातियाँ hard reality हैं। देश में कई सारी पिछड़ी जातियों तक आरक्षण के बावजूद भी विकास का फायदा नहीं पहुंचा है। इसलिए बिहार में मेरी पार्टी की सरकार ने नीतीश कुमार जी के नेतृत्व में caste-based census लागू किया है। जब तक देश में caste-based census लागू नहीं करते हैं, तब तक सरकार द्वारा बनाई गई योजनाओं का फायदा कई सारी जातियों तक नहीं पहुंचेगा। Hence, by ordering a caste-based census, we need to plug the hole. Finally, Sir, I also request the Government to give special status to Bihar. Thank you, Sir.

SHRI ABDUL WAHAB (Kerala): Thank you, Mr. Deputy Chairman, Sir. I have three minutes time. From Mr. Chidambaram to all opposition parties, they were telling about the gravity of our Indian economy, how it is going on. No doubt, as our comrade tells, it has grown up to the level which was never expected. Ultimately, what is the GDP per person? It is the only question that I want to ask from the Government. There are a lot of *Abhiyans* in the name of Prime Minister, this name, that name, and they removed all the other names. But, ultimately, is it getting to the really needy people? I am working mainly in tribal areas. A lot of projects are there. A lot of money is also there. But it is not coming down because of a lot of hurdles. In the same way, about Indian economy, everybody is saying that, okay, we are this level, that level, but our Vijayasai Reddy lately came to the point. They have to -- it is his compulsion and not because of his intention -- have this stand. Almost all parties, everybody is threatened, but what our Government is saying is that the semi final is over. All the first ten matches were won by India in the World Cup, but, at last, what happened in Ahmedabad in Modi Stadium. He was there with blue jacket. Our Prime Minister was there. We were also behind him. But what happened? That is what is going to happen in 2024. It will not be hat-trick unless and until they see the real problem and not these trillion, trillion, trillion dollars. Most of the money is coming to me also. It is coming to people like me. It may be one of the five persons. It is not going to the real people, those eighty crores. Our Manoj was telling clearly. So,

please spend some money or get some money from wherever it is possible and pump it into MNREGA or whatever it is, which is helping people, the real people and not the corporates. I know when I start telling about Adani, Sir, you will press the bell. ...*(Interruptions)*... If anybody is talking about Adani,...*(Interruptions)*... I hope, ..*(Interruptions)*..

MR. DEPUTY CHAIRMAN: Now your time is over. ..*(Interruptions)*.. You were given three minutes. ..*(Interruptions)*..

SHRI ABDUL WAHAB: That is the thing. ..*(Interruptions)*.. Whenever we are telling about the real point, it will be coming like this. Okay, you are giving one minute to everybody. ..*(Interruptions)*.. Give me that one minute. ..*(Interruptions)*.. Just a minute only. ..*(Interruptions)*.. It is my request.

MR. DEPUTY CHAIRMAN: Please conclude.

SHRI ABDUL WAHAB: Whatever our comrades say this much crores and all, our Tamil Nadu people are asking for Rs.5,000 crores only because of flood situation. But the dues of the Kerala Government concerning different areas are more than Rs.5,000 crores. Please release something, some little thing, that is my request. ..*(Interruptions)*.. It is great performance by Modiji. ..*(Interruptions)*.. Thank you so much.

श्री उपसभापति : अब माननीय सुशील कुमार मोदी जी। आपके पास 20 मिनट समय है।

श्री सुशील कुमार मोदी (बिहार) : माननीय उपसभापति महोदय, देश की आर्थिक स्थिति पर बोलने के लिए मैं अपनी पार्टी की ओर से खड़ा हुआ हूँ। महोदय, अभी चिदम्बरम साहब भाषण कर रहे थे। वे बार-बार कह रहे थे कि growth is not reflected on the ground, is not seen on the ground. मुझे पता नहीं कि वे किस ग्राउंड की बात कर रहे हैं। अभी-अभी तीन राज्यों में चुनाव हुए, अगर वहाँ ग्रोथ जमीन पर दिखाई नहीं पड़ती, तो फिर हम जीते कैसे, फिर परिणाम हमारे पक्ष में कैसे आया! इसलिए ग्रोथ देखने के लिए भी चश्मा चाहिए। अगर आप टिन का चश्मा लगा लेंगे, तो कुछ भी दिखाई नहीं पड़ेगा; अगर आप पार्टी के चश्मे से देखेंगे, तो कुछ भी ग्रोथ दिखाई नहीं पड़ेगी। उपसभापति महोदय, यह जो 2023-24 की दूसरी तिमाही है, उसके बारे में आरबीआई से लेकर देश के जो तमाम अर्थशास्त्री थे, उनका आकलन फेल हो गया। यहाँ तक कि आरबीआई ने भी कहा कि 6.5 परसेंट ग्रोथ होगी, लेकिन हुई कितनी! दूसरी तिमाही के अंदर इस देश के अंदर 7.6 परसेंट ग्रोथ हुई है। मैं सदन को बताना चाहूँगा कि यह जो 2023-24 की दूसरी तिमाही है, उसमें यूके की ग्रोथ कितनी है - 0.6 परसेंट, चाइना की ग्रोथ 4.9 परसेंट, अमेरिका

की 5.2 परसेंट, रशिया की 5.5 परसेंट और भारत की ग्रोथ है - 7.6 परसेंट। इसलिए आज भारत दुनिया में सबसे तेज गति से विकसित होने वाला, ज्यादा विकास दर वाला देश है।

सभापति महोदय, महंगाई पर बार-बार चर्चा हो रही है। अगर लोग इतने ही दुखी होते, इतने ही नाराज होते, तो फिर - मैं मध्य प्रदेश, राजस्थान और छत्तीसगढ़ की बात करना चाहूँगा। इस देश में कितने प्रदर्शन हुए? महोदय, दुनिया के 50 देशों में लाखों लोग पेट्रोल-डीजल की महंगाई और खाने-पीने की चीजों की महंगाई के विरोध में सड़कों पर आ गए, लेकिन भारत में 10,000 लोग भी कहीं सड़कों पर नहीं आए। वे क्यों नहीं आए? महंगाई है, मैं यह नहीं कह रहा हूँ कि इन कारकों में महंगाई नहीं है, लेकिन लोगों को मालूम है कि महंगाई का कारण नरेन्द्र मोदी जी नहीं हैं, भारतीय जनता पार्टी नहीं है, केंद्र की सरकार नहीं है, इसका कारण कोविड है, इसका कारण रूस-यूक्रेन युद्ध है। दुनिया के तमाम देश महंगाई का मुकाबला कर रहे हैं। सभापति महोदय, चार चीजों के अंदर सबसे ज्यादा महंगाई का असर दिखाई पड़ता है - पहला पेट्रोलियम पदार्थ, दूसरा एडिबल ऑयल या खाद्य तेल, तीसरा फर्टिलाइजर और चौथा दाल। इन चारों में से कोई भी चीज हम भारत में पूरे तौर पर पैदा नहीं करते। हम पेट्रोलियम पदार्थ 85 परसेंट इम्पोर्ट करते हैं। अगर अंतरराष्ट्रीय बाजार में पेट्रोलियम पदार्थों की कीमत बढ़ेगी, तो भारत में इसको बढ़ने से हम कैसे रोक पाएंगे? एडिबल ऑयल - दुनिया के बाकी देश यह खाद्य तेल नहीं खाते, केवल भारत के लोग खाते हैं और 60 परसेंट एडिबल ऑयल हम इंपोर्ट करते हैं। फर्टिलाइजर - 60 परसेंट फर्टिलाइजर का रॉ-मैटीरियल हम इंपोर्ट करते हैं। दाल - अमेरिका के लोग दाल नहीं खाते हैं, फ्रांस और जर्मनी के लोग दाल नहीं खाते हैं, दाल खाता है - भारत और पैदा करता है - म्यांमार, इसलिए हमें दाल का भी आयात करना पड़ता है।

सभापति महोदय, मैं सबसे पहले पेट्रोल-डीजल के बारे में इस सदन को बताना चाहूँगा। श्रीलंका में पिछले दो वर्षों में दामों में कितनी वृद्धि हुई? मेरे पास सितंबर, 2021 से लेकर सितंबर, 2023 का आंकड़ा है। वहाँ पेट्रोलियम के दामों में कितनी वृद्धि हुई - 61 परसेंट, पाकिस्तान में कितनी वृद्धि हुई - 60.68 परसेंट। छोड़ दीजिए पाकिस्तान और बंगलादेश की बात, अमेरिका में पेट्रोल के दामों में कितनी वृद्धि हुई - 46.31 परसेंट, जर्मनी में 19.41 परसेंट, फ्रांस में 26.47 परसेंट, स्पेन में 24.92 परसेंट, इटली में 24.27 परसेंट, इंग्लैंड के अंदर पेट्रोल के दामों में 2 साल में 15 प्रतिशत की वृद्धि हुई। सदन को शायद ज्ञात नहीं होगा कि भारत में पिछले दो वर्षों के अंदर पेट्रोल के दामों में बढ़ोतरी नहीं हुई, बल्कि 4.56 परसेंट की घटोतरी हुई है, यानी नेगेटिव ग्रोथ हुई है। यानी जहाँ सितंबर में पेट्रोल का दाम 101 रुपये 34 पैसे थे, वहीं यह 2023 में घटकर 96.72 हो गया। उसी प्रकार डीजल के दामों में श्रीलंका में 115 परसेंट की वृद्धि हुई है। पाकिस्तान में 67 परसेंट, अमेरिका में 48.68 परसेंट, जर्मनी में 31.46 परसेंट और स्पेन, इटली, यूके के आंकड़ों में मैं नहीं जाऊँगा। भारत में डीजल के दाम में 2 वर्षों में कितनी वृद्धि हुई - केवल 0.96 परसेंट, यानी केवल एक प्रतिशत की वृद्धि हुई और आप कहते हैं कि पेट्रोलियम पदार्थों का दाम बढ़ गया! आप चाहें तो अब इन आंकड़ों को वेरीफाई कर लें।

सभापति महोदय, भारत सरकार ने पेट्रोल और डीजल पर दो बार एक्साइज ड्यूटी को कम करने का काम किया। उसने एक्साइज ड्यूटी में दो बार में कुल मिलाकर पेट्रोल पर 13 रुपये और डीजल पर 16 रुपये कटौती की है और पिछले दो वर्षों में पेट्रोल और डीजल के दामों में कोई वृद्धि नहीं हुई। कोई बता दे कि क्या पेट्रोल और डीजल के दाम में भारत के अंदर कोई वृद्धि हुई

है? महोदय, यहां भी राजनीति हो रही है। बीजेपी शासित राज्यों ने पेट्रोल और डीजल पर एक्साइज़ ज्यूटी या वैट को घटाने का काम किया। लेकिन जो विपक्ष के राज्य थे, उन्होंने घटाने की बजाय बढ़ाने का काम किया है। उपसभापति महोदय, मैं इसका भी आंकड़ा देना चाहूंगा। अभी-अभी राजस्थान में चुनाव हुए हैं। गाँधीनगर में पेट्रोल के दाम 96 रुपये 63 पैसे हैं और जयपुर में पेट्रोल के दाम 108 रुपये 45 पैसे हैं, यानी जयपुर में पेट्रोल के दाम गाँधीनगर से 12 प्रतिशत ज्यादा हैं। गुवाहाटी में पेट्रोल के दाम 98 रुपये हैं और देरेक साहब के कोलकाता में 106 रुपये 42 पैसे हैं। अगर यह केन्द्र के कारण बढ़े होते, तो कोलकाता में 106 रुपये और गुवाहाटी में 98 रुपये क्यों होते? लखनऊ में 96 रुपये और बंगलुरु में 101 रुपये, गोवा में 97 रुपये, रायपुर में 102 रुपये, भोपाल में 108 रुपये और अमरावती में 111 रुपये हैं।

उपसभापति महोदय, कांग्रेस शासित राज्यों ने पेट्रोल और डीजल के दामों में कोई कटौती नहीं की है, जबकि बीजेपी शासित राज्यों ने उसके दामों में कटौती की है। जब एलपीजी की बात आती है, तो सदन को यह मालूम है कि आदरणीय प्रधान मंत्री जी ने एलपीजी के दामों में और 'उज्ज्वला योजना' के तहत जो सिलेंडर मिलता था, उसमें कुल मिलाकर 300 रुपये की राहत दी है और सामान्य कंज्यूमर को 200 रुपये की राहत दी है। इससे पेट्रोलियम कंपनियों को 28,000 करोड़ रुपये का नुकसान हुआ और भारत सरकार ने उन्हें पिछले साल 22,000 करोड़ रुपये देकर क्षतिपूर्ति करने का काम किया।

उपसभापति महोदय, यह नरेन्द्र मोदी जी की सरकार है। पेट्रोल में इथेनॉल की ब्लेंडिंग हो रही है। जब 2014 में नरेन्द्र मोदी जी आए, उस समय पेट्रोल में 1.53 परसेंट ब्लेंडिंग होती थी और आज 12 परसेंट ब्लेंडिंग हो रही है। इससे देश को कितना फायदा हुआ? Derek saheb, the country has saved Rs. 70,000 crore as a foreign exchange saving. इसके साथ ही, 402 लाख मीट्रिक टन कार्बनडाइऑक्साइड एमिशन कम हुआ। Amount paid to the distilleries — Rs. 1,26,000 crores! इसमें फार्मर्स को कितने मिले? 76,000 करोड़ रुपये फार्मर्स को मिले हैं। यह नरेन्द्र मोदी जी की सरकार है।

महोदय, इसी प्रकार से, फर्टिलाइजर है। भारत सरकार ने अपने बजट में अगले तीन साल के लिए 3,70,000 करोड़ रुपये की सब्सिडी का प्रोविज़न किया है। 3,70,000 करोड़ रुपये! मैं सदन को बताना चाहूंगा कि फर्टिलाइजर का जो रॉ मैटीरियल है, वह बाहर से आता है। भारत के अंदर केवल 40 परसेंट ही तैयार होता है, बाकी बाहर से आता है। मैं सदन को बताना चाहूंगा कि अंतरराष्ट्रीय बाजार में यूरिया के दाम 2,450 रुपये हैं, लेकिन यह किसानों को कितने में मिलता है? किसानों को यह 266 रुपये में मिलता है। So, the Government of India is providing a subsidy of Rs. 2,183 per bag to the farmers in the country. डीएपी में कितनी सब्सिडी मिल रही है - 2,501 रुपये मिल रही है। एनपीके में सब्सिडी कितनी है - 1,918 रुपये है। आपने सारे कारखाने बंद कर दिए। गोरखपुर का खाद का कारखाना नरेन्द्र मोदी जी ने चालू किया। बरौनी का खाद का कारखाना हमारी सरकार ने चालू किया।

महोदय, अभी कहा जा रहा था कि करोड़पति बन गए हैं। यह बात ठीक है कि करोड़पति बनना कोई गुनाह नहीं है। चोरी करके कोई करोड़पति नहीं बनना चाहिए। देरेक साहब, आपने ठीक कहा - in 2016-17, there were only 68,263 crorepatitis in this country. Now, the figure has gone to 1,69,000. जो टैक्सपेयर्स हैं, जिनकी अर्निंग एक करोड़ से ज्यादा है, जो

टैक्स देते हैं, उनकी संख्या 68,000 से बढ़कर 1,69,000 हो गई है। यह तो खुशी की बात है, लेकिन आप तो दुखी हैं कि करोड़पति क्यों बन गए, तो सब लोगों को कंगाल बना दीजिए कि सब लोग कंगाल हो जाएं! दूसरी ओर, मैं सदन को यह भी बताना चाहूँगा कि यह नरेन्द्र मोदी जी हैं, जिनके कारण 13,50,00,000 लोग गरीबी की जंजीर से मुक्त हो गए।

4.00 P.M.

उनके पहले कार्यकाल में साढ़े 13 करोड़ लोग गरीबी की जंजीर से मुक्त हो गए और मिडल क्लास में शामिल हो गए।

सभापति महोदय, वर्ष 2015-16 में इस देश में 24.85 परसेंट गरीब थे और वर्ष 2019 और 2021 में यह आँकड़ा घटकर 15 परसेंट हो गया। बाकी गरीब कहां चले गए? They have entered into middle class. यूनाइटेड नेशंस डेवलपमेंट प्रोग्राम (यूएनडीपी) की रिपोर्ट है कि इस देश के अंदर वर्ष 2005-06 में 64.5 करोड़ गरीब थे, जो वर्ष 2021 में घटकर 23 करोड़ हो गए। 15 साल में इस देश के अंदर 41 करोड़ लोग गरीबी से मुक्त हो गए और वे मिडल क्लास में प्रवेश कर गए। इस तरह, एक ओर हमने जहां गरीबों का ख्याल रखा, वहीं इस बात का भी ध्यान रखा है कि यहां पर लोग उद्योगों के माध्यम से पैसा कमाएँ।

सभापति महोदय, अभी बैंकों की बात हो रही थी कि बैंकों के एनपीए की क्या स्थिति है। वर्ष 2022-23 में पहली बार they have earned a profit of Rs.1,00,000 crores. Not a single bank is in red. They are earning profit. यह आपके कार्यकाल में क्यों नहीं हुआ, 2022-23 में क्यों हुआ? वर्ष 2022-23 में बैंकों को एक लाख करोड़ का प्रॉफिट हुआ है। पहले बैंकों को जो कैपिटलाइज किया जाता था, बैंकों को जो पैसा दिया जाता था, उसे भारत सरकार ने पिछले तीन सालों से बन्द कर दिया, बैंकों को एक पैसा नहीं दिया। जो Non-Performing Assets है, वह वर्ष 2017-18 में 11.2 परसेंट था, जो कि अब घटकर 5.2 परसेंट हो गया है। महोदय, अगर यह एनपीए कम हुआ है, तो इसका कारण क्या है?

सभापति महोदय, जहाँ तक जीएसटी के कलेक्शन की बात है, तो एक साल में 6 बार जीएसटी का कलेक्शन हुआ। That has crossed Rs.1,60,000 crores. कुछ लोग जीएसटी को 'गब्बर सिंह टैक्स' कहते हैं। अगर हिम्मत है तो आप हिमाचल प्रदेश और कर्णाटक, जहाँ आपकी सरकारें हैं, वहाँ से आप जीएसटी को हटा दीजिए, अगर वह 'गब्बर सिंह टैक्स' है! जीएसटी का 1,60,000 करोड़ का कलेक्शन एक साल में एक बार नहीं, बल्कि छः बार हो चुका है।

सभापति महोदय, एक समय था जब हम मोबाइल इम्पोर्ट करते थे। आज से 10 साल पहले हम 98 परसेंट मोबाइल इम्पोर्ट करते थे। मैं सदन को बताना चाहूँगा कि आज 99 परसेंट मोबाइल्स 'मेड इन इंडिया' हैं और अब हमने मोबाइल को इम्पोर्ट करना बंद कर दिया है। इस साल हमने 11 बिलियन, यानी 88,000 करोड़ के मोबाइल फोन्स को एक्सपोर्ट करने का काम किया है।

महोदय, नरेन्द्र मोदी जी देश के प्रधान मंत्री हैं। 'भारत मंडपम्' के उद्घाटन के अवसर पर उन्होंने भाषण देते हुए कहा था कि जब वे प्रधान मंत्री बने, तो उस समय भारत दुनिया की 10वीं

सबसे बड़ी अर्थव्यवस्था था यानी, वर्ष 2014 में वह दुनिया की 10th इकोनॉमी थी। सेकंड टर्म में वह दुनिया की पांचवीं सबसे बड़ी अर्थव्यवस्था बन चुका है। उन्होंने देश की जनता को 'मोदी की गारंटी' दी कि तीसरी टर्म में इंडिया दुनिया की तीसरी सबसे बड़ी अर्थव्यवस्था बन जाएगा। हम 2 साल में जर्मनी को पीछे छोड़कर 4th हो जाएंगे और फिर जापान को पीछे छोड़कर वर्ष 2027 तक हम दुनिया की तीसरी सबसे बड़ी अर्थव्यवस्था बन जाएंगे। महोदय, हम केवल दुनिया की सबसे बड़ी अर्थव्यवस्था ही नहीं बनेंगे, बल्कि 5 ट्रिलियन डॉलर की जो इकोनॉमी है - वर्ष 2027-28 तक भारत थर्ड लार्जस्ट केवल जीडीपी में नहीं बनेगा, बल्कि 5 ट्रिलियन डॉलर इकोनॉमी में भी बदल जाएगा। हमारा सपना है, प्रधान मंत्री जी चाहते हैं कि वर्ष 2047 तक भारत एक विकसित देश बन जाए, एक एडवांस्ड इकोनॉमी बन जाए और उसी दिशा में भारत की सरकार काम कर रही है। इसलिए हम लोगों ने महंगाई को नियंत्रित करके दिखलाया है। अभी जो अक्टूबर के आंकड़े आए हैं, वह 4.87, आरबीआई का 4 प्लस, प्लस माइनस टू का जो रेंज है....अक्टूबर, 2023 में वह आंकड़ा 4.87 का है। हमने महंगाई को नियंत्रित करके दिखाया है। जहां तक खाद्य तेल की बात है, पिछले एक साल में मस्टर्ड ऑयल के दाम में 18 परसेंट की गिरावट हुई है, वनस्पति में 12 परसेंट की गिरावट है, सोया में 20 परसेंट और पाम ऑयल में 15 परसेंट की गिरावट हुई है, यद्यपि यह खाद्य तेल भारत में पैदा नहीं होता है, फिर भी हमने उसके दाम को नियंत्रित करके दिखाया है।

सभापति महोदय, उसी प्रकार 81 करोड़ गरीबों को मुफ्त अनाज दिया जा रहा है। अब सरकार ने ऐलान किया है कि अगले 5 साल तक 81 करोड़ लोगों को दिसम्बर, 2028 तक अनाज मिलेगा। आप घंटी न बजा दें, इसी बीच में एक और बात कह दूं। हमारे मित्र कह रहे थे कि नरेन्द्र मोदी जी ने बिहार के अंदर सभा में कहा था कि 'बिहार को विशेष राज्य का दर्जा देंगे।' मैं चुनौती देता हूं कि कभी भी किसी भाषण में नरेन्द्र मोदी जी ने बिहार को विशेष राज्य का दर्जा देने का ऐलान नहीं किया था।

जब केंद्र में यूपीए की सरकार थी, उसी समय नीतीश कुमार जी ने चिदम्बरम साहब से मिलकर रघुराम राजन कमिटी का गठन करवाया था। रघुराम राजन कमिटी ने रिपोर्ट दी कि अब देश के किसी भी राज्य को विशेष राज्य का दर्जा नहीं दिया जा सकता है। वर्ष 1969 में पहली बार 5th Finance Commission ने special category status का concept दिया था, लेकिन 14th Finance Commission ने वर्ष 2015 में विशेष राज्य के दर्जे की अवधारणा को ही खत्म कर दिया। 14th और 15th Finance commission में कहीं भी special category शब्द आया ही नहीं है। महोदय, 14th Finance Commission ने, रघुराम राजन कमिटी ने, inter ministerial group ने खत्म कर दिया। जब लालू जी देश में रेल मंत्री थे, वे बड़े ताकतवर मंत्री थे, रात को 12 बजे महामहिम राष्ट्रपति को उठाकर बिहार की विधानसभा को भंग करवा दिया। उस समय उन्होंने बिहार को विशेष राज्य का दर्जा क्यों नहीं दिलवाया? जब नीतीश कुमार जी रेल मंत्री थे, उस समय बिहार को विशेष राज्य का दर्जा क्यों नहीं दिलवाया? विशेष राज्य के दर्जे से बिहार को जितना मिलता, उससे ज्यादा नरेन्द्र मोदी जी ने दे दिया, उन्होंने जो पैकेज दिया, पीएम पैकेज - 1 लाख, 40 हजार करोड़ रुपये का पैकेज दिया। भारत में बिहार अकेला राज्य है, जिसको केंद्र सरकार के द्वारा पैकेज दिया गया, लेकिन जब चुनाव नजदीक आता है, तब विशेष राज्य का दर्जा, विशेष राज्य का दर्जा कहा जाने लगता है। आंध्र प्रदेश के लिए तो सोनिया गांधी जी की

सदन में घोषणा थी कि आंध्र प्रदेश को विशेष राज्य का दर्जा देंगे, उसे विशेष राज्य का दर्जा कहाँ मिला? अब देश के अंदर किसी भी राज्य को special category का status नहीं मिल सकता है। यह बात अलग है कि राज्य को मदद मिलेगी, केंद्र मदद करेगा, लेकिन इसको पोलिटिकल मुद्दा न बनाएं तो मुझे लगता है कि और ज्यादा बेहतर होगा।

सभापति महोदय, लोगों को नरेन्द्र मोदी जी पर भरोसा है कि यही व्यक्ति है जो महंगाई को नियंत्रित कर सकता है, यही व्यक्ति है जो देश का विकास कर सकता है। इसीलिए आज 12 राज्यों में भारतीय जनता पार्टी के मुख्य मंत्री हैं और 4 राज्यों के अंदर सहयोगी दल के साथ मिलकर सरकार चल रही है। देश के 51 प्रतिशत क्षेत्रफल पर भारतीय जनता पार्टी की सरकारें चल रही हैं।

महोदय, हमने अर्थव्यवस्था को बेहतर बनाकर दिखाया है। हमें नरेन्द्र मोदी जी पर गर्व है कि विपरीत परिस्थितियों में भी भारत को जिस संकट से उबार कर यहां तक पहुंचाया है। मुझे पूरा विश्वास है कि 5 महीने के बाद जब लोक सभा के चुनाव होंगे, यह ग्रोथ सड़क पर दिखाई पड़ेगी, नीचे ज़मीनी स्तर पर दिखाई पड़ेगी और लोग विकास के नाम पर वोट देंगे, सांप्रदायिक और जातीय गणना के नाम पर वोट नहीं देंगे। जातीय गणना का मुद्दा राजस्थान, मध्य प्रदेश और छत्तीसगढ़ में बहुत उछला था, लेकिन कहां लोगों ने वोट दिया, कहां वह मुद्दा बना? मुझे पूरा विश्वास है कि नरेन्द्र मोदी जी के नेतृत्व में हम भारत को एक विकसित राष्ट्र बनाएंगे और आगे ले जाएंगे। इन्हीं शब्दों के साथ मैं अपनी बात समाप्त करता हूँ, धन्यवाद।

MR. CHAIRMAN: Shri Rajeev Shukla; eight minutes.

श्री राजीव शुक्ला (छत्तीसगढ़) : सभापति महोदय, सबसे पहले मैं आपको धन्यवाद दूंगा कि आपने इस आर्थिक मुद्दे पर मुझे सदन में बहस की अनुमति दी, जो कि आज के वक्त में बहुत ज़रूरी है। मैं कोई अर्थशास्त्री नहीं हूँ और न ही अर्थशास्त्री की तरह बोलूंगा। एक सामान्य व्यक्ति की समझ में जो आता है, उसी आधार पर मैं बात करूंगा। मेरा अपना मानना है कि कोई भी सरकार आए, किसी भी पार्टी की विदेश नीति और आर्थिक नीति पर समानता रहती है और रहनी चाहिए। सभापति जी, मैं सबसे पहले आपको धन्यवाद देना चाहता हूँ कि आपने इस आर्थिक मुद्दे पर इस सदन में बहस की अनुमति दी, जो कि आज के वक्त बहुत ज़रूरी है। मैं कोई अर्थशास्त्री नहीं हूँ और न ही अर्थशास्त्री की तरह बोलूंगा। मैं एक सामान्य व्यक्ति हूँ कि जो समझ में आता है, उसी आधार पर अपनी बात रखूंगा।

महोदय, मेरा अपना मानना है कि विदेश नीति और आर्थिक नीति, इन दोनों पर कोई भी सरकार आए, किसी भी पार्टी की सरकार आए, उस पर समानता रहती है और रहनी चाहिए। यही अभी तक की परंपरा रही है। वर्ष 1991 में नरसिम्हा राव सरकार ने आर्थिक सुधार लागू किए थे, तो उसके बाद चाहे देवेगौड़ा जी की सरकार हो, चाहे गुजराल साहब की सरकार हो, चाहे वाजपेयी जी की सरकार हो, उन्होंने उसका पालन किया था। एक बार मैं पत्रकार के रूप में नरसिम्हा राव जी के साथ स्पेन गया था, वे प्रधान मंत्री थे और उनकी प्रैस कॉन्फ्रेंस थी। वहां पत्रकारों ने यह प्रश्न उठाया था कि आप जो आर्थिक सुधार लागू कर रहे हैं, आप सबको बता रहे हैं कि इंडिया में चेंजेज़ कर रहे हैं, reforms ला रहे हैं, यदि कल आपकी सरकार नहीं रहेगी, तो क्या होगा? तब उन्होंने वहां पर एक famous sentence बोला था - "The process of

economic reforms is irreversible." कोई भी सरकार आए, इसको बदल नहीं सकती है। यह चीज़ लगातार चलती रहनी चाहिए, ये नीतियां लगातार चलती रहनी चाहिए। मैं किसी की आलोचना या किसी की प्रशंसा की बात नहीं कर रहा हूँ। सर, पिछले दस साल से कुछ प्रयोग हो रहे हैं, जिसमें पिछली सरकारों की चीज़ों को undo करने को कोशिश हो रही है, उनको बदलने को कोशिश हो रही है। हमारे मित्र माननीय सुशील कुमार मोदी जी अभी चुनाव के नतीजों की बात कर रहे थे। वे चिदम्बरम साहब की बात का जवाब दे रहे थे। उन्होंने कहा कि ग्राउंड पर नहीं दिख रहा है, उस चुनाव के नतीजों का उन्होंने हवाला दिया। सुशील जी, पांच साल पहले चुनाव के नतीजे क्या थे? हम तीनों राज्य जीते थे - राजस्थान, मध्य प्रदेश, छत्तीसगढ़ और उसके पांच महीने बाद हम लोक सभा चुनाव हार गए थे। अगर उस दृष्टि से देखा जाए, तो आपका यह तर्क कहीं नहीं बैठता है। इसलिए मुझे लगता है कि हम इस बहस को उसी गंभीरता से लें, जैसी कि आज की आर्थिक स्थिति है। हम उसकी शुरुआत इस चीज़ से करते हैं कि ये इलेक्शन कमीशन के आंकड़े हैं कि पूरे इलेक्शन में 4 करोड़, 81 लाख वोट्स भाजपा को मिले हैं और 4 करोड़, 91 लाख कांग्रेस को मिले हैं। हमें दस लाख ज्यादा वोट्स मिले हैं। अगर हम उस तरह से गणना करके देखेंगे, तो फिर यह बात कहीं नहीं रह जाएगी। हम समझते हैं कि चेयरमैन साहब ने गंभीरता से इस विषय को डिस्कशन के लिए रखा है, तो हम उसी पर जाते हैं। सर, सबसे पुराना गाना है - "जो वादा किया वो निभाना पड़ेगा।" हम वादों पर जाते हैं। पहला वादा क्या था - काला धन वापस लेकर आएंगे। काला धन वापस तो आया नहीं, बल्कि Morgan Stanley की रिपोर्ट है, जिसको सुधांशु जी ने क्वोट किया था। 6 लाख उद्यमी, जिनको entrepreneurs बोलते हैं, विदेश चले गए और दो लाख ने तो भारत की नागरिकता ही सरेंडर कर दी। जब उद्यमी जाता है, तो वह लाखों लोगों के रोजगार को छोड़कर जाता है, जो भारत में मिल रहा था। वे बाहर जाकर उद्योग लगा रहे हैं, बाहर के लोगों को रोजगार मिल रहा है और उसके अलावा यहीं से पैसा जा रहा है। जो 4 लाख करोड़ रुपये यहां आने थे, 10 से 15 लाख करोड़ के करीब देश का पैसा बाहर जा चुका है। यह गंभीर विषय है। इस पर मुझे लगता है कि वित्त मंत्री जी को सोचना चाहिए कि इतनी भारी संख्या में उद्यमी या entrepreneurs देश छोड़कर क्यों जा रहे हैं और बाहर क्यों बस रहे हैं। इस पर उनको सोचना चाहिए कि ऐसा क्यों हो रहा है। ऐसा नहीं है कि वे देशभक्त नहीं थे, वे देशभक्त थे। Morgan Stanley के रुचिर शर्मा ने 2016 में फिक्की की स्पीच में कहा था, 2016 में warning दी थी - तब मुश्किल से 50 हजार लोग गए थे - कि भारतीय बिजनेसमैन, भारतीय इंडस्ट्रियलिस्ट्स या entrepreneurs देश छोड़कर जा रहे हैं, उनको रोको। यह चीज़ देखने की है कि क्या ये सरकारी एजेंसियों की जरूरत से ज्यादा दबाव की वजह से जा रहे हैं या उनके साथ अन्याय हो रहा है। इसको समझने की आवश्यकता है। दूसरा वादा यह था कि जब हमारी सरकार आएगी, तब 50 रुपये लीटर पेट्रोल और 40 रुपये डीजल करेंगे। आप कह रहे हैं कि कम हो गया है, लेकिन मुझे कहीं कम दिखाई नहीं दे रहा है। अब आप गणना बता रहे हैं कि इस राज्य में 96 रुपये का है और दूसरे राज्य में 106 रुपये है, लेकिन 50 और 40 रुपये का नहीं है, जो पहले कहा था कि 40-50 रुपये में डीजल बिकेगा। वह वादा पूरी तरह गलत साबित हुआ। जब मैं योजना मंत्री था, तब Brent Crude की रिपोर्ट रोज आती थी। हमारे जमाने में 115 डॉलर और 120 डॉलर का crude oil मिलता था, उसके बाद हम 60 रुपये पर देते थे। यहां पर तो बहुत सस्ता है। यहां तक कि इस सरकार में एक वक्त 22 डॉलर पर पहुंच गया था और अभी भी 40, 50, 60 के करीब रहता

है। यह पहले से बहुत कम है, फिर ये दाम क्यों बढ़ रहे हैं? इसको देखना चाहिए कि 100 के पार पेट्रोल क्यों चला गया और डीजल भी उसी के करीब ही पहुंचा है। इसका सबसे ज्यादा असर ट्रांसपोर्ट पर पड़ता है। जब ट्रांसपोर्ट महंगा होता है, यानी माल ढुलाई, तो हर चीज की कीमत बढ़ जाती है। जनरल महंगाई को बढ़ाने में इसका प्रभाव सबसे ज्यादा पड़ता है। अगर आप यह कहें कि चुनाव से पहले कम कर दो, तो चुनाव खत्म होते ही वह फिर बढ़ जाता है। इसे चुनाव से लिंक नहीं करना चाहिए। मुझे लगता है कि पेट्रोल, डीजल के दाम का फायदा जनता को कूड़ ऑयल के दाम के हिसाब से देना चाहिए।

तीसरा वायदा था कि 2022 तक हर किसी को पक्का मकान देंगे, तो पक्के मकान का क्या हुआ? क्या तीसरा वायदा पूरा हुआ? यह वायदा तो लाल किले से दिया गया था। आज तक कोई पक्का मकान नहीं बना। चौथा वायदा था - डॉलर के मुकाबले रुपये के मूल्य के संबंध में - जब यह मनमोहन सिंह जी की सरकार में 50 हो गया था, तो इतना हंगामा हुआ था कि यह देश की इज्जत गिर गई है, देश का अपमान हुआ है। रुपया कमजोर हो गया, मतलब भारत देश का विश्व में अपमान हो गया। इतना हंगामा हुआ था, आप वीडियो निकालकर देख लीजिए कि क्या-क्या नहीं कहा गया था। आज डॉलर 80 से लेकर 85 के बीच में है, लेकिन कोई शब्द नहीं बोला जाता। कहीं किसी किस्म का देश का अपमान नहीं हो रहा है। चौथा वायदा भी उसी तरह से विफल हुआ।

पांचवां वायदा, दो करोड़ रोजगार के संबंध में था, जिसके बारे में अन्य लोगों ने भी कहा है। अब तक मेरे हिसाब से 20 करोड़ नौकरियां मिल जानी चाहिए थीं, लेकिन अगर आप देखें जो आंकड़े हमारे पास हैं, बेरोजगारी की दर, जो 2014 से पहले 5 परसेंट होती थी, वह 10.09 परसेंट मतलब 11 प्रतिशत के करीब हो गई। Bloomberg ने Centre for Monitoring Indian Economy (CMIE) के डेटा के हिसाब से बताया है कि 40 करोड़ लोग घरों में बैठे हैं। बिना नौकरी के 40 करोड़ लोग घरों में बैठे हैं, जिनके पास नौकरियां नहीं हैं और इसके हिसाब के क्वालिटी ऑफ जॉब्स तो बहुत ही कम हैं। पिछले साल 1 करोड़, 70 लाख लोगों ने सेन्ट्रल गवर्नमेंट की नौकरियों के लिए अप्लाई किया था, जिनमें से सिर्फ 38 हजार, 850 लोगों को नौकरियां मिली हैं। इंजीनियर्स आदि जिन्होंने बड़े कोर्सेज किए हैं, वे सब चपरासी, सफाई कर्मचारी आदि नौकरियों के लिए अप्लाई कर रहे हैं। वहीं अगर अच्छी अर्थव्यवस्था होती, तो पढ़े-लिखे लोग ऑफिस, फैक्टरी आदि में काम कर रहे होते और उनको कुछ अन्य करने की जरूरत नहीं पड़ती। आप देखिए कि 80 करोड़ लोगों को मुफ्त अनाज देना पड़ रहा है। यह अच्छी बात है और हम इसका समर्थन करते हैं। इस संबंध में एक योजना, खाद्य सुरक्षा बिल - जयराम जी यहां बैठे हैं - वह मनमोहन सरकार लाई थी और उस समय यह लागू हुआ था। यह अच्छी बात है कि नई सरकारें आती हैं और यह देती हैं। मैं कहना चाहता हूं कि इसको चालू रखना चाहिए और देना चाहिए। गरीब को भोजन मिलना चाहिए, लेकिन यह नौबत क्यों आई क्या आपने इस बारे में कभी सोचा है? आज हालत यह है कि वह बेचारा परेशान है, वह नौकरी करना चाहता है, लेकिन नौकरी नहीं है। वह मुफ्त में अनाज नहीं लेना चाहता है। वह अपमान के साथ नहीं जीना चाहता है। जब हम नौकरी नहीं दे पा रहे हैं, रोजगार नहीं दे पा रहे हैं, तो वह घर में मजबूरी में बैठा है। आपने देखा होगा कि कोरोना के वक्त लाखों लोग पैदल आठ-आठ सौ किलोमीटर चलकर गए, क्योंकि चार घंटे का नोटिस दिया गया। अगर दो, चार, पांच या दस दिन का नोटिस होता, तो लोग कैसे

भी ट्रेन से पहुंच जाते। वे लौटकर नहीं आए और यह कभी कोशिश नहीं की गई कि उनको वापिस लाया जाए। वे गांव में बैठे हैं। हम उनको मुफ्त में अनाज देते हैं, यह अच्छी बात है, लेकिन हमें कम से कम उनको काम तो देना चाहिए। अगर दस हजार सरकारी नौकरियों की वैकेंसी निकलती है, तो चार-चार लाख लोग आवेदन करने आ जाते हैं, लाठीचार्ज करना पड़ता है। चाहे आप पुलिस में भर्ती के संबंध में देख लीजिए या टीचर्स की भर्ती के संबंध में देख लीजिए कि लोगों को कैसे लाठीचार्ज का सामना करना पड़ता है। यह चीज नहीं होनी चाहिए। हमें इस तरह से रोजगार के अवसर पैदा करने चाहिए कि ऐसी नौबत न आए।

छठा वायदा महंगाई के बारे में था, जिसके बारे में देरेक जी ने बोला, यहां पर सभी लोगों ने बोला। आप यह बता दीजिए कि कौन सी चीज सस्ती है - न गेहूं सस्ता है, न चावल सस्ता है, न तेल सस्ता है, न नमक सस्ता है, न चीनी सस्ती है। ...**(समय की घंटी)**... न सब्जी-दाल सस्ती है और सीमेंट, सरिया, ईट, मकान, दही, जलेबी तक सस्ती नहीं है। जब कुछ भी सस्ता नहीं है, तो क्या स्थिति है? रेल का किराया तक बढ़ रहा है, तो जो महंगाई दर है, उसको काबू करने की आवश्यकता है, क्योंकि महंगाई बहुत जबरदस्त तरीके से बढ़ती चली जा रही है। जो वायदा था, उसके मुकाबले महंगाई दर नहीं है।

सातवां वायदा स्वच्छ भारत का था। यह बहुत अच्छी बात है। हम सब लोग खुश रहे और यह एक-दो साल तक तो अच्छा चला। कई मंत्रियों ने तो झाड़ू लगाई, सड़कें साफ कीं, इधर-उधर सफाई की, खूब फोटो छपे और गांधी जी का चश्मा लगाकर जगह-जगह होर्डिंग्स और पोस्टर भी लगे। आज सफाई पर कोई बात ही नहीं हो रही है। जगह-जगह कूड़े के ढेर हैं। 'टॉयलेट : एक प्रेम कथा' यह एक फिल्म थी। जब भी इस सरकार में कोई काम शुरू होता है, तो पहले बॉलीवुड से एक फिल्म बनवा देते हैं और उस फिल्म के जरिए उसका पूरा प्रचार चलता है। आज गांव-गांव में टॉयलेट्स की हालत देखिए। ...**(समय की घंटी)**... हमारे भाजपा के सांसद ही बताते हैं कि किस तरह की स्थिति है। टॉयलेट्स की स्थिति यह है कि वे स्टोर्स बन गए हैं, गोदाम से बन गए हैं। लोग उनमें कपड़ा, सामान और दूसरी चीजें रख रहे हैं। क्योंकि उनमें पानी का समुचित इंतजाम नहीं है, उनकी सफाई का इंतजाम नहीं है, तो उन सभी बने बनाए टॉयलेट्स पर पैसा बरबाद हो रहा है, उनका उपयोग नहीं हो रहा है। सर, मेरा सरकार से अनुरोध है कि जिन टॉयलेट्स की बुरी हालत है, उनको भी देखकर काम किया जाए।

MR. CHAIRMAN: Please conclude.

श्री राजीव शुक्ला : सर, मुझे पांच मिनट का और टाइम दे दीजिए। सर, अब मैं सरकार को कुछ सुझाव दूंगा। सर, अब मेरे पास सरकार को देने के लिए कुछ सुझाव भी हैं। मैं पॉजिटिव डिस्कशन कर रहा हूँ। सर, आठवां वायदा सबका साथ, सबका विकास का है। ... **(व्यवधान)**... सर, मेरे दस प्वाइंट्स हैं, जो जल्दी ही खत्म होने वाले हैं। सर, आठवां वायदा सबका साथ, सबका विकास है।

जब मैं योजना मंत्री था तो हमारे माननीय मोदी जी राज्य के मुख्य मंत्री थे और वे वहां पर आते थे, तो उन्होंने योजना के संबंध में एक बहुत अच्छा प्रेजेंटेशन दिया था, जिसमें बताया गया था कि राज्यों को कैसे बिना भेदभाव के केन्द्र सरकार को मदद देनी चाहिए। किसी भी विपक्षी राज्य सरकार को...

MR. CHAIRMAN: You have taken much beyond your time.

श्री राजीव शुक्ला : सर, प्लीज़।

MR. CHAIRMAN: Last thirty seconds.

श्री राजीव शुक्ला : सर, किसी सरकार को विपक्षी दलों के साथ भेदभाव नहीं करना चाहिए। यह उनका बहुत अच्छा प्रेजेंटेशन था। सर, उन्हीं के सुझाव के आधार पर फ्लैगशिप स्कीम में राज्य सरकारों को 20 परसेंट की फ्लेक्सिबिलिटी दी गई थी। लेकिन आज हम देख रहे हैं कि जो विपक्ष की सरकारें हैं, उनको न जीएसटी का पूरा एलोकेशन मिलता है, न अन्य सहायता मिलती है, तो कैसे सबका साथ, सबका विकास होगा! अगर इस तरह से भेदभाव होगा, तो यह बड़ा मुश्किल होगा। यही नहीं, अगर आपको पता हो, तो नवां वायदा जीडीपी ग्रोथ का है। हमारे ज़माने में जीडीपी ग्रोथ 7.03 परसेंट रही और 9.00 परसेंट तक टच की थी, लेकिन अब 5.25 परसेंट है, हालांकि वे 6.00 परसेंट का क्लेम कर रहे हैं, लेकिन 5.25 परसेंट का आंकड़ा हमारे पास है। सर, दसवां वायदा जीएसटी है।

श्री सभापति : दसवां और आखिरी।

श्री राजीव शुक्ला : सर, बस यही आखिरी वायदा है। लिस्ट लंबी है, लेकिन उसे नहीं बोलेंगे। सर, आपको पता है कि जैसे भारत आज़ाद हुआ, उसी तरह से आधी रात में कर प्रणाली - यह कैसी सरल कर प्रणाली है, इसके बारे में मत पूछिए। आप व्यापारी से जाकर पूछ लीजिए, दुकानदार से जाकर पूछ लीजिए, वह परेशान है, जिस तरह का जीएसटी है। वे काफी तंग हो रहे हैं। इस जीएसटी के बारे में हमारे भाजपा के लोग ज्यादा अच्छी तरह से जानते हैं। व्यापारी वर्ग काफी इनके साथ रहा है, वे सब इनके पास आकर रोते हैं कि हमारी क्या स्थिति है। सर, जीएसटी का सरलीकरण भी होना चाहिए। सर, यह बहुत जरूरी है। सुधांशु जी ने रामायण की चौपाई पढ़ी थी। सर, हम चौपाई पढ़ते हैं,

“सचिव बैद गुरु तीनि जों, प्रिय बोलहिं भय आसा।”

आपका सेक्रेटरी, आपका डाक्टर और आपका गुरु, अगर डर के मारे आपके सामने आपकी तारीफ कर रहा है तो “राज धर्म तन तीनि कर होइ बेगिहीं नासा।” यह उनकी चौपाई के जवाब में तुलसीदास जी की चौपाई है।

श्री सभापति : आप इस बात को लागू कहां कर रहे हो?

श्री राजीव शुक्ला : सर, यह बात समझने की है।

श्री सभापति : श्री कार्तिकेय शर्मा।

श्री राजीव शुक्ला : सर, मेरे सुझाव तो रह गए हैं। सर, आप मेरी बात सुन लीजिए। सर, मेरे सुझाव रह गए हैं।

श्री सभापति : आप लिखकर दे दीजिएगा। Rajeev ji, you have taken 50 per cent more time than the time allocated. ...*(Interruptions)*... And every time you cross the time limit, I look at Jairam. ...*(Interruptions)*... All right, last thirty seconds.

श्री राजीव शुक्ला : सर, एक तो शेयर मार्केट से ही सारी खुशी नहीं होती है। शेयर मार्केट में जो भी हो, लेकिन पैसे का विकेंद्रीकरण होना चाहिए, कुछ लोगों के पास सिमट कर नहीं रहना चाहिए। लोग कहते हैं कि 10 परसेंट लोगों के पास 77 परसेंट वैल्यू है, ऐसा नहीं होना चाहिए। यह मेरा पहला सुझाव है।

दूसरा, हमारा निर्यात के मुकाबले में आयात ज्यादा है। मेरे ख्याल से इसकी वजह से बैलेंस ऑफ पेमेंट, जो करंट अकाउंट डेफिसिट है, ट्रेड डेफिसिट है, इन सब पर बहुत फर्क पड़ता है। इसलिए मेरा माननीया वित्त मंत्री जी से अनुरोध है कि किसी भी तरह से निर्यात को बढ़ाया जाए और हमारा आयात कम किया जाए।

तीसरा, इन्फ्रास्ट्रक्चर में आदरणीय गडकरी जी ने बहुत अच्छा प्रयास किया है, वे काफी अच्छा काम कर रहे हैं, लेकिन वर्ल्ड बैंक के हिसाब से अभी 1.5 ट्रिलियन डॉलर का इन्फ्रास्ट्रक्चर और बढ़ाना है। मेरा सरकार से अनुरोध है कि उसे और कोशिश करनी चाहिए।

MR. CHAIRMAN: Thank you. Now, Shri Kartikeya Sharma. ...*(Interruptions)*...

श्री राजीव शुक्ला : सर, मेरा लास्ट सुझाव है। मेरा एक सुझाव तो रह ही गया है। ईज ऑफ डूइंग बिजनेस वाला सुझाव है।

श्री सभापति : आप कुछ रिज़र्व में भी रखिए।

श्री राजीव शुक्ला : सर, ईज ऑफ डूइंग बिजनेस में लोग परेशान हैं। वे जीएसटी वालों से परेशान हैं। इसके संबंध में सरकार को कुछ कोशिश करनी चाहिए।

MR. CHAIRMAN: Kartikeya ji, you have three minutes. Go ahead.

SHRI KARTIKEYA SHARMA (Haryana): Sir, from inheriting an Indian economy which was slipping southwards to being painted as the global bright spot, with the Indian economy registering the fastest growth rate among large economies for two successful fiscals, and in the course, for the third time in the financial year 2024, is a stellar achievement of the Modi Government. That invites deep analysis.

[THE VICE-CHAIRMAN (SHRI V. VIJAYASAI REDDY) *in the Chair.*]

This journey of Indian economy was steered clear through the phases of global slowdown in 2019, Covid lockdowns, steep escalation in price of commodities due to war in Ukraine, global tensions and tightening of global financial conditions. India's economy has been the fastest-growing among the world's 20 largest economies for seven of the past nine years. And those were the only seven years in the past 76 years that India achieved this distinction.

India's USD 3.3 trillion GDP overtook that of the U.K. in the fiscal year ending March 31, 2022, making it the fifth-largest economy in the world. The Indian economy, according to the IMF estimates, will emerge as the world's third largest economy by 2027, hopping over Japan and Germany, as its GDP crosses USD 5 trillion dollars. By 2047, India aspires to be a developed economy under the visionary leadership of hon. Prime Minister Modi. Sir, I would like to quote a couplet by the famous poet Waseem Bareilvi.

*"दरिया का सारा नशा उतरता चला गया,
मुझको डुबोया और मैं उभरता चला गया।
दुनिया समझ में आई, मगर आई देर से,
कच्चा बहुत था रंग, उतरता चला गया।"*

Sir, we have achieved success in improving our GDP from 2.03 trillion dollars in 2014 to 3.75 trillion dollars now. In 2013-14, our per capita income was Rs.68,000 which has now increased to Rs.1,80,000 in 2022-23. In 2014, the capital expenditure was Rs.3.9 lakh crore and the Union Government under the leadership of the hon. Prime Minister has increased it to Rs.10 lakh crore by 2023.

A senior Member of Parliament before me spoke about the issue of States. The Union Government has increased the allocation to the States under various schemes from Rs.30 lakh crores during 2004 to 2014 to about Rs.100 lakh crore in the nine years from 2014 to 2023. Between 2004 and 2014, tax collection was Rs.19 lakh crore which has now increased to Rs.70 lakh crore in the nine years from 2014 to 2023.

GST collection has reached Rs.1.87 lakh crore in April, 2023 and the monthly average GST collection is Rs.1.69 lakh crore. Our foreign exchange reserves were 309 billion dollars. Today, they stand at 593 billion dollars. (*Time-bell rings.*)

Sir, sectors like hydrogen, semiconductor, electric vehicle, solar energy, defence, drones, space, mining..

THE VICE-CHAIRMAN (SHRI SHRI V. VIJAYASAI REDDY): Please conclude.

SHRI KARTIKEYA SHARMA: Thank you, Sir.

SHRI G.V.L. NARASIMHA RAO (Uttar Pradesh): Sir, when we speak about the resurgence of Indian economy, it is important for us to reflect on India's historical economic stature and see how over decades India has become stronger. Today, we are certainly celebrating as the fifth-largest economy. This is a great achievement for the country. From the tenth position in 2014, in a few years, we have reached the position of fifth-largest economy today. A report yesterday by the S&P states how India is going to be the third-largest economy by 2030. So by the time hon. Prime Minister completes his term in 2029 and gets ready for his fourth term, India would have become the third-largest economy in the world. If you go back a few centuries ago, in ancient India, we were the largest economy of the world. We were known as the golden bird meaning *sone ki chidiya* until 5th century A.D. This remained India's position in the global scenario. But a thousand years of rule by invaders, by foreign rulers, has robbed India not only of its rich wealth, it also robbed India of its confidence. So, when the hon. Prime Minister took over as the Prime Minister of the country, he has given a complete new direction to India's economy. He has instilled confidence in India's growth story and *Amrit Kaal* has truly begun. We are certainly passing through this *Amrit Kaal*. *Atmanirbhar Bharat* is the strategy for achieving India's pre-eminent position in the global economy. I would like to tell our friends across the Treasury Benches, the Opposition Benches. I would like them to know that in 2004, when the UPA came to power, India was the twelfth largest economy. They were in power for five years until 2009. India moved from the twelfth rank to the eleventh rank. They remained in power for another five years. In those five years, they could take India from eleventh rank to only tenth rank. But look at the geometric growth experienced during the rule of the hon. Prime Minister. I think, you have blamed it as the Hindu rate of growth. You have used, the Governments of the Congress denomination in the early years of Independence have used this term 'Hindu rate of growth' to deride Hindu religion. But during the ten years of your rule, what have you done to Indian economy? You claim to have given great growth during the years of Manmohan Singh regime but all that India could move was from the twelfth rank to the eleventh rank and going on to the tenth rank. But Prime Minister Modi, in a matter of nine years, has taken India to the fifth rank and in a matter of years, by the completion of his next term, we are going to be the third-largest

economy in the world. This is, certainly, a huge achievement for the country. That is what is giving the BJP and hon. Prime Minister and his leadership, a huge fillip in India's elections.

About inflation, I have busted their theory of growth: "We gave growth. We gave a high growth economy." And I told them how India's position remained globally almost at the same level through ten years of the UPA. Let me now bust their inflation claims. During the first five years of Prime Minister Narendra Modi, the average inflation rate in India was only 4.4 per cent, well below the RBI ordained level which is ranged between 4 per cent and 6 per cent. Look at the Congress Party's performance. Look at the UPA's performance. What was the inflation level in the UPA's rule? In four years, between 2004 and 2014, inflation levels were well below 10 per cent. It is a double digit inflation, what the UPA has given to this country. It was 13.9 per cent in 2009 and 2010. Under Prime Minister Modi, at a time when the world is experiencing one of the highest levels of inflation, India has been able to contain inflation well below even the RBI levels. Let me give you some numbers. The U.S. inflation level is above 7 per cent. Let me give you the exact number. The U.S. experienced over 7 per cent, the highest inflation in 40 years. The U.K. is experiencing one of the highest inflation in the last 30 years. It is currently 7.9 per cent, which was in June, 2023 and which is a high after 41 years. Europe is also struggling with inflation. Germany, which is Europe's largest economy, also has one of the highest inflation levels. It is only India which has not only maintained high growth during the post-Covid period, it has also maintained very, very low to moderate levels of inflation. So, friends from the Congress who claim that there is high inflation must look back. It is because any comparisons that you do, any comparison of any performance you have to do over-time and you have to do especially and you have to cross-sectionally and time-series performance which clearly tells us how Congress Governments have given only inflation and not a real growth. Let me give some more numbers. One of the highest levels of inflation in India's post-Independent period was 19.3 per cent in 1991-92 under the Congress leadership; in 1995-96, it was 12.8 per cent and under Shrimati Indira Gandhi, it even touched and crossed even 30 per cent for two years. This is the Congress story. Every time, Congress comes to power, they bring inflation along. It is only the BJP-led Governments, the NDA Governments and the Prime Minister Shri Narendra Modi which have given relief to the common man. जब कांग्रेस आती है, तो महँगाई लाती है। I think, this would be a nice slogan that would go along with them because in Karnataka where they came to power only in May this year, soon after they came to power, they hiked milk prices by Rs. 3 per litre and they hiked electricity charges,

though through a very indirect mechanism, by increasing purchase fuel and power-purchase cost elements in this. They have increased every commodity that a common man needs for his survival. So, the Congress Party's only guarantee is *Mehangai* guarantee, inflation guarantee and nothing else. If you look at our performance, India's GDP growth for the last year was 7.2 per cent, the fastest growing of all the major economies in the world. This high-growth trajectory has become possible because of a measured response, because of judicious economic policies that the Government pursued mainly during the Covid and the post-Covid era. Friends from the Opposition, all of them claimed that India's economy can only be revived by putting money directly into the hands of the people, by giving helicopter money, but all countries that have followed that kind of prescription have actually failed and these are the countries which are experiencing one of the highest inflation levels in half-a-century. Prime Minister Shri Narendra Modi's economic vision and economic policy is today being hailed as the best in the entire world. What has made this kind of an economic transformation, this kind of a turnaround possible, let me give a few illustrations and let me cite a few cases. One is the *Atmanirbhar* vision. I think, Covid, which is a challenging period for the entire globe, was used to unveil new economic vision that was *Atmanirbhar Bharat* vision that has actually helped India transform its economy. Also, our governance principle, Prime Minister's governance principle of "सबका साथ, सबका विकास, सबका विश्वास", actually translated into money reaching to the most needy people and ensuring that they do not suffer the hardships of the Covid period and they are able to lead a very happy and healthy life. Second is a digital revolution. I think, the whole world is over-awed by the success of Indian economic digital revolution. Today, in October, 2023, we have touched an all-time high of 11.4 billion UPI transactions crossing even 10 billion transactions that we got successively for three months and this resulted in a digital transaction of over Rs. 17.16 lakh crore. So, this, certainly, was a contributor. It transformed Indian economy from a cash-based economy into a digital economy. Then, clearing the banking mess -- what the UPA left for Narendra Modi ji was a complete banking sector mess -- this Government has not only cleaned up the mess in the banking sector, but, it has actually infused dynamism into the sector. Today, the Indian banking sector is one of the best performing banking sectors anywhere in the world. Many banks, even Central Bank has experienced difficulties abroad; Indian banking sector is going through its best periods. Gross NPAs or net NPAs are at their decadal lows and the resources of public sector banks have now been used for acting as pillars of *jan kalyan*. Even public sector banks have recorded profits of over Rs. 1 lakh crore in the last financial year and that money has been ploughed into financing

the welfare of the poor. We have seen transparent schemes like the GST which is a huge contribution of hon. Prime Minister. GST collections are at their highest levels. Sir, Rs. 1.72 lakh crore was the GST collection in October, 2023. This is the second highest ever. A few months ago, rather a year ago, Rs. 1 lakh crores was also considered to be a very important milestone to be achieved, and today we have crossed Rs. 1.73 lakh crore. This clearly shows the buoyancy in the Indian economy. It shows the resurgence in the Indian economy and anyone who disputes it can get their validation in these numbers. There is also a surge in direct tax revenues. The direct tax revenues are Rs. 10.6 lakh crores till 9th November. As against Rs. 10.6 lakh crores previous year, during the same period, which has registered a near 22 per cent healthy growth, even the net growth in corporate income tax collection shows a 12 and-a-half per cent rise. So, there is resurgence in the Indian economy across all sectors. The investments, both the private investment and the foreign direct investment, have shown a big improvement. The foreign direct investment during the UPA tenure...

THE VICE CHAIRMAN (SHRI V. VIJAYASAI REDDY): Please conclude.

SHRI G.V.L. NARASIMHA RAO: During the UPA tenure, it was 304 billion dollars which has more than doubled to 628 billion dollars so far. ...(*Time Bell rings*)... This is an increase of more than 100 per cent. So, with this kind of a performance, the country is poised to achieve its economic goal.

THE VICE CHAIRMAN (SHRI V. VIJAYASAI REDDY): Please conclude.

SHRI G.V.L. NARASIMHA RAO: Very soon, we will become third largest economy in the world and going back to achieve India's ancient glory under Prime Minister Narendra Modi. यही मोदी जी की गारंटी है।

DR. AMEE YAJNIK (Gujarat): Sir, I have been hearing the Treasury Benches speaking about the state of the economy and they speak only from 2014 onwards. I would like to remind them that we have to go back to 1991 when we had the new economic policy; that is the point when the borders for economy were opened for foreign investment to come in the country. When foreign investment policy was taken at that time, Dr. Manmohan Singhji was the Finance Minister. I would like to point out a few things before I just come to the main two points. Sir, structural reforms were ushered in and the structural reforms take a long time to result. It always takes a long

time; you can look at the world economy anywhere. So, 1991 was the starting point. So, we may have to refer to these points and not just jump to say that we have become independent only in 2014. Now, coming to the state of economy today, there are three main areas which I would like to say in a short time. First is the farmer section, the agriculture sector. Some of data is not even in the formal economy because they are landless farmers who are working on farms. That productivity is not reflecting in the formal economy. That farmer section of that particular sector is devoid of any reforms today. They are wanting some kind of reforms which is not reflecting in the economy. We are seeing landless farmers. We are seeing farmers who are wanting some kind of reforms and they want credit, they want equipments and several other things. The second sector which is very important and which nobody is talking about is the MSME sector. The MSME sector has got 630 lakh units which are micro units. Post Covid, quite a few high number, I don't want to go into the data of 15,000 or 20,000, have closed down. Where is the credit facility? You talk about schemes but have these schemes percolated to those units? Have those units revived? Has the labour force been able to re-enter these particular units? Has there been any technology transfer? You have been continuously talking about comparing with Germany, Europe, UK, US and you want to take only foreign, foreign, foreign. Have you tried to look internally, locally? You are giving food, ration to more than 50 per cent of the population. Eighty crore people are getting free ration. What about employment? Coming to employment later on, back to MSME sector, where are the credit facilities? Where is the credit which is required to revive a unit and give them life? This MSME sector is the backbone of the economy. You are not speaking about this backbone of this economy. You are not speaking of the MSME sector. You are not talking of technology transfer to this particular section. You are not even having the right data on the MSME whether they are surviving or they are going to revive or they are going to see that that the economy gets strengthened. Sir, the third is the gig workers. We have not got a workforce which is regular. They don't get even retirement perks. They don't get any healthcare because they are gig workers. You talk about these workers, they are not regular workers because the industry does not employ them. You have graduates who come out of universities because you have got tremendous private universities flourishing. You have different economic education policies for these universities. The graduates who come out are unemployed youths. Why are the youngsters of our country going abroad? I don't want to give the numbers of the diaspora outside but what about looking internally at our economy? All the data which is coming is foreign direct investment. But then what you have to look at what has happened to export and import? The export has

gone down. You are importing. So, where is Make in India? Where is Make in India? Let me tell you that all these schemes which they are naming, they were started by UPA. This National Manufacturing Policy, 2011 became Make in India. Now if you are making in India, where are the products? What are you doing? Why is there so much import of these components? Why are you not manufacturing? Why are you not employing your youth? Why are you not equipping them so that the economy becomes sound? You go on talking about third largest economy, third largest economy, third largest economy. So, let me tell you, Sir, that our country became the third largest economy in purchasing power parity in 2011. This indicates that India's overall economic output adjusted for the relative cost of living was the third highest in the world. This shows that it implies that a higher standard of living for Indian citizens. Today we talk about poverty but we don't have poverty alleviating programmes. On the contrary, we are making them handicaps by giving rations. We are not equating them; we are not empowering them to become able-bodied people who can be employed. You are not creating employment opportunities. But you want to talk about schemes that you have renamed. So, in the end, I would like to say that you have to look at the Global Hunger Index. Where do we stand? We have to look at malnutrition for children. Our children have wasted, stunted growth. You have to look at female infanticide. You have to look at morality for children. What are you doing in the healthcare system? So, when you talk about the state of the economy, you don't only have to talk about comparing with other countries. You have to look inward. When you make economy strong, then and then you can speak about the state of the economy and not the ruling dispensation head who are manning certain Ministries, it is not their work. It is work of the scheme. It was from 1991 onwards that the institutions were put in place. These institutions act as regulatory mechanisms. Where are these institutions? Why are these institutions not getting accountable for not performing? These are the non-performing assets apart from the non-performing assets of the banks. We have not been able to bring that money back. Forget about the black money you talked about, forget about Rs.15 lakh going to each one's account. We have not been able to say anything about that. The ruling dispensation has got some kind of a fixation. They are living post 2014. They forget their own childhood that they studied in good educational institutions. They don't give credit to their own parents, their own grandparents who got freedom to this country. And, they are only having a straight-jacket formula post-2014. But, what have you done after 2014? Where is education that is required? Where is skill that is required to equip our youngsters to see that they become good employers? They can also create employment for other people. Where is the economy's

backbone — MSME? What have you done for its revival? You are talking about portals, digital India, etc. Where is computer education? And, what are these portals doing? Sir, data on UDYAM portal shows closure of MSMEs! There are no details. Licences have been cancelled! They could not revive! They are all sitting idle! What about co-operatives you wanted to start at the village level? They don't get revived! You wanted to give employment to women. Where are women getting employment? They have not got re-entry in the workforce. They could not get back in the workforce post-COVID. They are sitting at home. So, what are you doing for empowerment of women? You might have brought women's reservation Bill with caveat. But, where is the empowerment of women? How will she become economically empowered? You are not giving her healthcare. You are not giving her nutritious food! So, Sir, these are the factors on which we need a proper data. Where is the data, Sir? There is no data. Where are those institutions providing data on all these indicators? These indicators will tell state of the economy of this country, not who is manning the country or who are manning the institutions.

THE VICE-CHAIRMAN (SHRI V. VIJAYASAI REDDY): Please conclude.

DR. AMEE YAJNIK: Sir, I am on one last point. Unless and until we change the game, we cannot succeed. We cannot succeed by changing names. You may change the name of all policies, of all schemes. But, if you cannot perform, you become a non-performing asset! The state of the economy, students, youngsters of this country are reading, watching and looking at the Nehruvian era and the Rajiv Gandhi era for computerization and all kinds of digital work which is now happening on platform which we had created.

THE VICE-CHAIRMAN (SHRI V. VIJAYASAI REDDY): Please conclude, Dr. Amee Yajnik.

DR. AMEE YAJNIK: And, that is why the state of the economy is not as it is projected by the ruling dispensation. Thank you very much, Sir.

THE VICE-CHAIRMAN (SHRI V. VIJAYASAI REDDY): Now, Jose K. Mani. You have three minutes.

SHRI JOSE K. MANI (Kerala): Sir, economic well-being of our citizens transcends political affiliations. It is a matter of national urgency. The economic indicators,

unfortunately, paint a concerning picture. While the Government claims economic growth, the rising unemployment rate tells a different story, impacting the lives of millions.

Sir, to assess whether economy is growing, to assess economic activity and to find out whether economy is robust, we need to assess the lower strata of people which consists of farmers, labourers and workers. We have to see whether their standard of living has improved. If you look at the plight of this stratum of people, we find that they are struggling for existence, they are struggling for survival, they are struggling to make the ends meet. Not only that, we find from the data, the gap between the 'Haves' and 'Have-nots' has increased. Sir, about 40 per cent of national wealth concentrated in one per cent of population! This shows that wealth has been amassed by a smaller portion of the population. This really shows that the Government is pro-corporate and pro-industry. There is nothing wrong in pro-industry. But, it should not be at the expense of the farmers and the lower strata of the society. The agrarian crisis continues to haunt our farmers and the suicide and distress persist in the rural sector. According to the National Crime Records Bureau, every day 154 people, that is, farmers and daily-wage labourers commit suicide in India. It is a huge number. I think, it is the largest in the world. So, there is, definitely, something wrong with the system. When you go in deep, you can find that when activities are there, these are not translated in the interest of farmers. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI V. VIJAYASAI REDDY): Please conclude, Mr. Jose K. Mani. ...*(Interruptions)*...

SHRI JOSE K. MANI: I can give you a live example. The rubber farmers of Kerala ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI V. VIJAYASAI REDDY): Please conclude. ...*(Interruptions)*...

SHRI JOSE K. MANI: Please give me just one more minute, Sir. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI V. VIJAYASAI REDDY): Rubber is a strategic product. That's why the Rubber Act was enacted in 1947 and the Rubber Board was introduced. ...*(Interruptions)*...Please conclude. Your time is over.

...(Interruptions)... Please, Mr. Mani. ...(Interruptions)... Please conclude.
...(Interruptions)...

SHRI JOSE K. MANI: If there is no political gain for the BJP in a State, they will not do any development at all there. ...(Interruptions)...

THE VICE-CHAIRMAN (SHRI V. VIJAYASAI REDDY): Please conclude.
...(Interruptions)...

SHRI JOSE K. MANI: It is discrimination. ...(Interruptions)...

THE VICE-CHAIRMAN (SHRI V. VIJAYASAI REDDY): Please conclude.
...(Interruptions)...

SHRI JOSE K. MANI: If there is no political gain, there will be no development in that State. ...(Interruptions)... The farmers would not be helped. ...(Interruptions)... Please help the rubber farmers in the interest of national development. Thank you very much.

THE VICE-CHAIRMAN (SHRI V. VIJAYASAI REDDY): Next speaker, Shri Mahesh Jethmalani, not present. Then, Shri Vaiko. You have three minutes.

SHRI VAIKO (Tamil Nadu): Mr. Vice-Chairman, Sir, I am so thankful to you for giving me this opportunity to participate in the discussion on the economic situation in the country.

India's current GDP is 3.75 trillion US dollars, which the present BJP Government claims that it would go to 5 trillion dollars in 2025. But, who will be benefitted by this growth? It is a jobless growth. Unemployment is increasing. As on October, 2023, it is 10.05 per cent. The educated unemployed youth in the country are struggling to get employment opportunities.

[THE VICE-CHAIRPERSON (SHRIMATI DARSHANA SINGH) *in the Chair.*]

We are witnessing every year one crore job loss in our country and the wages of the workers are falling drastically. We are witnessing the continuing agrarian crisis. You had promised doubling the income of farmers. Unfortunately, farmers' income did not get double, rather, at the same time, suicides of the farmers have got doubled, sadly. Our banks are in deep crisis. What is the remedy that they are putting forward? The bank NPAs are rising and the Government is providing further

concessions to the corporates by writing off their loans. But, they are not prepared to reduce or write off the loans of farmers, students, and small entrepreneurs in the MSME sector.

This country has also faced inflationary pressures over the years, influencing the current unemployment rate in India. High inflation rates can erode the purchasing power of consumers, leading to reduced demand for goods and services. This can have a cascading effect on business, resulting in cost-cutting measures, including layoffs and hiring and firing jobs, leading to higher unemployment rates. Already there is a declined growth rate of 4.3 per cent against 15.5 per cent year over year in trade, transport, hotel and communication industry.

As I said, inflationary pressures lead to price rise in the essential commodities, raw cotton prices, increase in the inputs for agriculture and livestock. Higher GST rate for the common items are reducing the purchasing power of the common man. The structure of public sector undertakings in your regime is crumbling. One by one, the public sector units are being sold to the corporate giants.

5.00 P.M.

When the crude oil is sold at a lower price in the international market, I am not able to understand why the Union Government is not reducing petroleum retail price to the common people. The price of LPG has been increased manifold in the last two years and it is now beyond the affordability of the poor people. You have a scheme called Ujjwala, but how many people are registered in that Scheme? And in that also, you have restricted the number of cylinders in a year. So, the Government should bring down the price of petrol, diesel and LPG, keeping in view the interest of the common man.

The spinning industry in Tamil Nadu has been facing unprecedented losses for several months. For the first time in the last 20 years, exports of yarn and textiles have declined by around 28 per cent. A mill having about 10,000 spindles would produce 2,500 kg of yarn per day, which is incurring a loss of Rs.1,00,000/- per day.

The structure of State finance is also very much affected, after the introduction of GST. Their revenue has come down. There is no proper distribution of GST collections to the States. The States which are supporting the ruling party at the Centre are given a favourable position as compared to the States which are ruled by the Opposition parties. Our State, Tamil Nadu, is not getting its rightful due from the GST collections, despite demands from the State Government. ...(*Time-bell rings.*)

One minute, Madam. The recent Michaung cyclone has created havoc on the coastal districts of Tamil Nadu, apart from Andhra Pradesh. Our fishermen have lost

the livelihood for the last six days. Their boats and nets have been washed away. The farmers have lost their standing crops due to water-logging. The whole city of Chennai is submerged due to unprecedented heavy rains for the last two days. (*Time-bell rings*)

THE VICE-CHAIRPERSON (SHRIMATI DARSHANA SINGH): Your time is over. Please conclude.

SHRI VAIKO: Though the State Government is doing its best by providing shelter and food at the community centres for the people living in the low-lying areas, it is the fury of the nature which is a big challenge. The Union Government should rush rescue and relief materials and financial assistance to the State without delay.

श्री समीर उरांव (झारखंड) : उपसभाध्यक्ष महोदया, आपने आज भारतीय अर्थव्यवस्था संबंधी विषय पर सदन में हो रही चर्चा में मुझे भाग लेने का अवसर दिया, इसके लिए आपका बहुत-बहुत धन्यवाद। पिछले नौ वर्षों में माननीय प्रधान मंत्री जी के नेतृत्व में हमारी सरकार के विभिन्न निर्णयों के कारण आज भारत की अर्थव्यवस्था विश्व में सबसे आगे बढ़ी है और यह बहुत तेजी से उभरती अर्थव्यवस्थाओं में से एक है।

उपसभाध्यक्ष महोदया, आज विश्व में भारतीय अर्थव्यवस्था पांचवीं सबसे बड़ी अर्थव्यवस्था है। समूचे विश्व को पिछले कुछ वर्षों में रूस-यूक्रेन युद्ध, इज़राइल-हमास युद्ध, कोरोना महामारी जैसे अनेकों संकटों का सामना करना पड़ा है। इन सारी समस्याओं के कारण विश्व के लगभग सभी देशों की अर्थव्यवस्थाओं पर नकारात्मक प्रभाव पड़ा है, परंतु माननीय प्रधान मंत्री जी की सोच एवं आर्थिक अनुशासन के कारण इन अनेक संकटों का सामना करने के पश्चात भी भारत की अर्थव्यवस्था स्थिरता के साथ समूचे विश्व का मार्गदर्शन कर रही है। आज सरकार की मजबूत आयात-निर्यात नीतियों के कारण देश के अंदर विदेशी मुद्रा का भंडार उच्च स्तर पर हो रहा है। सरकार द्वारा अनेक जन कल्याणकारी योजनाओं का संचालन इस देश के अंदर हमारे यशस्वी प्रधान मंत्री आदरणीय नरेंद्र मोदी जी के नेतृत्व में हो रहा है। सरकार द्वारा देश के अंदर जो जरूरतमंद लोग हैं, जो असहाय लोग हैं, जो विकलांग लोग हैं, उनके लिए मुफ्त में अनाज वितरण किया जा रहा है। वृद्ध लोगों को पेंशन योजनाओं के माध्यम से लाभ प्रदान करने का काम हमारे यशस्वी प्रधान मंत्री जी के नेतृत्व में हो रहा है। इतने बड़े स्तर पर इन सामाजिक योजनाओं पर खर्च के बाद भी देश की अर्थव्यवस्था सकारात्मक रूप से आगे बढ़ रही है।

उपसभाध्यक्ष महोदया, सरकार द्वारा एक देश, एक टैक्स के रूप में जीएसटी को लागू किया गया है। जीएसटी को लागू करने के पश्चात् व्यापारियों को टैक्स के नियमों में सरलता मिली है। इसके परिणामस्वरूप इस वित्तीय वर्ष में सरकार को ऐतिहासिक रूप से अब तक का सबसे बड़ा जीएसटी संग्रह प्राप्त हुआ है। वर्ल्ड बैंक तथा इंटरनेशनल मॉनिटरी फंड जैसी संस्थाओं द्वारा आगे के वर्षों में भी भारतीय अर्थव्यवस्था को विश्व में बहुत तेजी से बढ़ती हुए अर्थव्यवस्थाओं में से एक देखा जा रहा है। उपसभाध्यक्ष महोदया, इसी के कारण आज देश के प्रत्येक क्षेत्र में विदेशी

निवेश में वृद्धि हुई है। विश्व के अनेक देशों की तुलना में पिछले कुछ वर्षों में सर्वाधिक विदेशी निवेश यदि किसी देश को प्राप्त हुआ है, तो वह भारत है। उपसभाध्यक्ष महोदया, पेंडेमिक समय में हमारे प्रधान मंत्री ने वोकल फॉर लोकल के सूत्र के आधार पर हमारे स्थानीय उत्पादकों को बढ़ावा दिया है। यहां के युवकों के माध्यम से, यहां के लोगों के माध्यम से वोकल फॉर लोकल को काफी आगे बढ़ाया है। जैसे हम जनजातीय क्षेत्र से आते हैं, झारखंड से आते हैं, झारखंड में वन क्षेत्र है, वहां वनोत्पाद है, नॉन टिंबर फॉरेस्ट प्रोड्यूस है, वहां पर हमारे प्रधान मंत्री जी के नेतृत्व में जनजातीय कार्य मंत्रालय ने वन धन विकास केंद्रों के माध्यम से बहुत अच्छा काम किया है। वहां जनजातीय क्षेत्रों में हमारी माताओं ने, युवकों ने ऐसी वन उपज का कलेक्शन करके, उसकी प्रोसेसिंग करके, उसको विपणन के क्षेत्र में आगे बढ़ाया है। प्रधान मंत्री जी ने पेंडेमिक टाइम में यहां की उत्पादकता को बढ़ाया है, पौष्टिकता को बढ़ाया है और यहां के खाद्यान्न पदार्थों में जो इम्यूनिटी पावर थी, उसको दुनिया के देशों में मेडिकल इक्विपमेंट्स के साथ पहुंचाने का काम किया है। वहां उनकी उत्पादकता बढ़ने के कारण से उनकी आमदनी बढ़ रही है। हम आज से पहले, 10 साल पहले गांवों में जाते थे, तो उस समय हम वहां पर कुछ नहीं देखते थे, लेकिन आज जब मैं 10 साल के बाद वहां जाता हूं, इन नौ वर्षों के अंदर गया हूं और लोगों से पूछता हूं कि यह क्या है, तो वे बताते हैं कि हमने यहां पर एक मिनी राइस मिल बनाई है और आस-पास जो भी धान की उपज होती है, उससे हम यहां चावल बनाते हैं तथा इससे हमारी आमदनी बढ़ रही है। इस प्रकार से देश की अर्थव्यवस्था में एक गांव की भी सहभागिता हो रही है। इस तरह से भारत की अर्थव्यवस्था को बढ़ाने में गांव भी सहभागी हो रहे हैं। उपसभाध्यक्ष महोदया, मैं आपको बताना चाहता हूं कि वर्ष 2014 में जब हमारे माननीय मोदी जी प्रधान मंत्री बने थे तब भारत का जीडीपी 112 लाख करोड़ के आस-पास था। आज भारत का जीडीपी 300 लाख करोड़ के आस-पास हो गया है। वर्ष 2025 तक सरकार ने भारत को पांच ट्रिलियन डॉलर की इकोनॉमी बनाने का लक्ष्य रखा है। सरकार की आर्थिक उपलब्धियों का लाभ देश की आम जनता को भी हुआ है। वर्ष 2014 में देश में प्रति व्यक्ति आय लगभग 17,000 रुपए थी और पिछले 9 वर्षों में सरकार की नीतियों के कारण और प्रधान मंत्री जी की दृढ़ इच्छा शक्ति के कारण, उनकी मेहनत के कारण आज प्रति व्यक्ति आय लगभग 1 लाख, 75 हजार रुपए हो गई है।

उपसभाध्यक्ष महोदया, पिछले 9 वर्षों में देश का एक्सपोर्ट लगभग दोगुना हो गया है, सरकार निरंतर देश की आर्थिक उन्नति के लिए हर मोर्चे पर कार्य कर रही है। अतः मुझे विश्वास है कि सरकार की आर्थिक नीति और नीयत के कारण जल्द ही भारत विश्व की सर्वोच्च अर्थव्यवस्था में पहुंच जाएगा। निश्चित रूप से देश के यशस्वी प्रधान मंत्री जी के नेतृत्व में एक भारत, श्रेष्ठ भारत, आत्मनिर्भर भारत और स्वावलंबी भारत की यात्रा में देश के लोग उनके सहभागी बनकर आगे बढ़ रहे हैं। हम आने वाले दिनों में, 2024 में निश्चित रूप से विश्व की अर्थव्यवस्था में तीसरे स्थान पर पहुंचेंगे। हम आदरणीय प्रधान मंत्री जी के नेतृत्व में पहले स्थान तक भी पहुंच सकते हैं, ऐसा मुझे विश्वास है। बहुत-बहुत धन्यवाद।

SHRI G.K. VASAN (Tamil Nadu): Madam Vice-Chairperson, the country has demonstrated resilience and adaptability in the face of persistent global challenges. We all know that natural disaster like Covid has cost the economy of this country.

Even yesterday, in Chennai and neighbouring districts of Chennai, because of the cyclone-triggered rain, water bodies have been overflowing and surplus water release has caused damage to the infrastructure of Chennai and nearby districts. The Army, NDRF and State agencies are involved in the relief and resume operations. But the damage caused to the Chennai city and the neighbouring districts need more attention immediately. I request the Central Government to take care of the need of the people of Chennai and the people living in neighbouring districts at the time of this unfortunate disaster which they are not able to bear because of the velocity of the rain. I request the State Government also to work on a war-footing to bring life to normalcy in the districts and the city which have been fully destroyed by the continuous rain for the past 24 hours. To conclude, delta farmers in Tamil Nadu have been severely affected due to crop loss. Their crops have been marooned because for 10-15 days there had been a sign of cyclone and heavy rains in Tamil Nadu and now they are not able to bear the pain of rain. I request both the Governments to help the farmers to adequately compensate them for their loss. I am sure, Madam, according to a general assessment, I would say, the state of Indian economy presents a picture of optimism but, at the same time, I urge the Government to take steps to tackle pressing issues like unemployment and inflation which will bring at complete ease the living conditions of all citizens of the country, including youth and women who manage our households. Finally, farmers are the backbone of our country. I am sure the Government will look at the farmers in a very lenient way and help them. Thank you.

उपसभाध्यक्ष (श्रीमती दर्शना सिंह) : धन्यवाद श्री जी. के. वासन जी। श्री राकेश सिन्हा, आपके पास पंद्रह मिनट का समय है।

श्री राकेश सिन्हा (नामनिर्देशित) : उपसभाध्यक्ष महोदया, जब हम अर्थव्यवस्था पर चर्चा करते हैं, तो हमें देखना पड़ेगा कि देश कहाँ पहुंचा और हम किस विरासत के साथ चले थे। हमारे कांग्रेस के मित्र बैठे हुए हैं, यानी कांग्रेस परिवार यहाँ बैठा हुआ है। अन्य दल भी या तो उनके साथ थे या उनके गर्भ से निकली हुई पार्टियाँ थीं। महोदया, भारत में विकसित भारत संकल्प यात्रा निकल रही है। मुझे इसका सौभाग्य प्राप्त हुआ और मुझे लगता है कि सदन के प्रत्येक सदस्य को ऐसा सौभाग्य लेना चाहिए। देश कहाँ पहुंच रहा है और देश के लोग किस आत्मविश्वास के साथ विकास यात्रा में शामिल हैं - यह देखने का यह अभूतपूर्व अवसर है। बिहार का बेगूसराय जिला, जो मेरा गृह जिला है, वहाँ एक बभनगामा गाँव है। महोदया, विकास यात्रा का रथ वहाँ पहुंचा था, सैकड़ों लोग आए थे और उसमें 80 प्रतिशत महिलाएं शामिल थीं। उनके आत्मविश्वास को मैं देख सकता था। उनमें से एक शोभा कुमारी जी से मैंने प्रश्नोत्तर किया। शोभा कुमारी उस बभनगामा गाँव की थीं, जहाँ उनकी दादी और माँ ने चूल्हे में गोयठे के साथ अपना जीवन बिताया था। शोभा कुमारी को

उज्ज्वला योजना का जो लाभ मिला, जिस आत्मविश्वास के साथ वे उसे बता रही थीं, मुझे ऐसा लगा कि प्रधान मंत्री, नरेन्द्र मोदी जी ने जो 'सबका साथ, सबका विकास, सबका विश्वास, सबका प्रयास' की बात कही थी, उसका साक्षात् स्वरूप देखने को मिला।

मैं एक दूसरे गाँव में गया, वह बथौली गाँव है। वहाँ मैं सुनीता कुमारी जी से मिला। सुनीता कुमारी की शिक्षा क्या थी, मैं नहीं जानता हूँ, लेकिन 'जीविका योजना' के कारण उन्होंने समाज में बढ़ते हुए अपने सम्मान की बात कही। आपात स्थिति में सस्ती दर पर उन्हें जो ऋण मिला, उन्होंने उसकी चर्चा की। मेरा तीसरा पड़ाव रघुनाथपुर, साहेबपुर कमाल का था। उसी जिले में साहेबपुर कमाल ब्लॉक में रघुनाथपुर करारी एक गाँव है। वहाँ सुनीता कुमारी मिलीं। मैंने अपने भाषण में उस कहानी का जिक्र किया, जिसको मैं टेलीविजन चैनल पर कई बार बोल चुका हूँ कि जब मैं छोटा था और मेरी माँ गोयठे से चूल्हे पर भोजन बना रही थीं, तो उनकी एक सखी आई और बोलीं, उन्होंने किसी का नाम लिया, वह नाम मुझे याद नहीं था, लेकिन वह कहानी मेरे मस्तिष्क पटल पर अंकित हो गई कि जब वह महिला शौच के लिए गई, तो किसी व्यक्ति ने उनके ऊपर टॉर्च जलाया और वे वापस आ गईं। जब मैं यह कहानी बता रहा था, तो मैं महिलाओं के दृश्य को देख रहा था और सबने कहा कि आपने जो सुनाया, वैसी ही घटनाएँ एक या दूसरे रूप में घटती रही हैं। जब मैंने प्रेमलता कुमारी जी से पूछा, तो उन्होंने कहा कि शौचालय मिलना मेरे जीवन और मेरे परिवार के लिए सबसे बड़े सम्मान का विषय है। यह बात मैं इसलिए कह रहा हूँ कि गरीबी को मापने का जो नया मापदंड बना है, वह है मल्टीडायमेंशनल पॉवर्टी। नीति आयोग ने यूएनडीपी और ऑक्सफोर्ड पॉवर्टी एंड ह्यूमन डेवलपमेंट इनिशिएटिव, जो ऑक्सफोर्ड की एक संस्था है, इन दोनों के साथ मिल कर नेशनल मल्टीडायमेंशनल पॉवर्टी इंडेक्स बनाया। उपसभाध्यक्ष महोदया, 2014 से लेकर 2023 तक जो मल्टीडायमेंशनल पॉवर्टी 24 प्रतिशत थी, वह लगभग 14 प्रतिशत हो गई, यानी 9 प्रतिशत से अधिक गरीबी कम हुई। जब मैं विरासत की बात कह रहा था, जिस प्रेमलता की बात मैंने कही, जिस सुनीता कुमारी की बात मैंने कही, जिस शोभा देवी की बात मैंने कही, जब इनके दादाजी थे, तब कांग्रेस पार्टी सोशलिस्टिक पैटर्न ऑफ सोसायटी का नारा दे रही थी, समाजवादी प्रकार के समाज के निर्माण का नारा दे रही थी, लेकिन न शौचालय था, न घर था, न समृद्धि थी, न सम्मान था। जब उनके पिताजी आए, तब कांग्रेस पार्टी गरीबी हटाओ का नारा दे रही थी, लेकिन उनका परिवार उसी शौचालय के बिना, उसी घर के बिना, उसी सम्मान के बिना जी रहा था।

(सभापति महोदय पीठासीन हुए)

आज परिस्थितियाँ बदलीं। इस सोशलिस्टिक पैटर्न ऑफ सोसायटी का नारा आपने 1948 में दिया, 8 साल के बाद आपने कहा कि हम डेमोक्रेटिक सोशलिज्म बनाएँगे। शब्दों का हेरफेर करके आप देश की जनता को गुमराह करते रहे और 1956 के बाद 1970 में आपने कहा कि हम गरीबी हटाएँगे, लेकिन देश वहीं का वहीं खड़ा रहा। सभापति महोदय, 1980 के दशक में अंतर्राष्ट्रीय संस्था International Monetary Fund की टिप्पणियाँ क्या होती थीं और नेहरू युग में जब हमारे खाद्य मंत्री विदेश जाते थे, तो अमेरिका के कांग्रेस में, सीनेट में क्या बोला जाता था, उन टिप्पणियों को दोहराकर मैं भारत के अपमान को लोगों के मन में फिर से लाना नहीं चाहता हूँ।

किस प्रकार से हमारे खाद्य मंत्री को कहा गया कि आप कटोरा लेकर अमेरिका आए हैं! जिस प्रकार का अपमान भारत को सहना पड़ा, उसी सीनेट में भारत के प्रधान मंत्री जी के लिए जो स्टैंडिंग ओवेशन हो रहा था, वह भारत की समृद्धि का, भारत के सम्मान का और अंतरराष्ट्रीय राजनीति में भारत के महत्व का एक परिणाम है। यह नेहरू युग और मोदी युग का एक महत्वपूर्ण अन्तर रेखांकित हो रहा है। मैंने multi-dimensional poverty की बात कही। दूसरा इंडिकेटर sustainable development का है। 2015 में 139 देशों ने एक Sustainable Development Goals तैयार किया। 1 जनवरी, 2016 से sustainable development लागू हुआ। 2015 में युनाइटेड नेशंस के Sustainable Development Summit में प्रधान मंत्री नरेन्द्र मोदी जी ने जिन दो बातों को रेखांकित किया, वह सबको गौर से सुनना चाहिए। "Sustainable development of one-sixth of humanity will be of great consequence to the world and our beautiful planet. It will be a world of fewer challenges and greater hopes." आज वह sustainable development, हमने जिसका एक समय 2030 निर्धारित किया है, पूरी दुनिया को sustainable development में लाने के लिए इस देश को इस बात के लिए गर्व करना चाहिए कि प्रधान मंत्री नरेन्द्र मोदी जी के नेतृत्व में हमारी सरकार की आर्थिक कार्य संस्कृति, हमारी सरकार की उस दृष्टि के कारण आज जो goal निर्धारित हुआ है, जो लक्ष्य निर्धारित हुआ है, उस लक्ष्य से हम आगे चल रहे हैं। हम उससे 1.2 आगे चल रहे हैं। पूरी दुनिया देख रही है कि ब्राजील और साउथ अफ्रीका जैसे धनी देशों की तुलना में भारत 1.2 आगे है, यानी हम sustainable development को 2030 के आने से पहले प्राप्त कर लेंगे।

सभापति महोदय, इसमें एक तीसरा पक्ष भी आता है। स्थूल बातों की चर्चा हुई, जिसमें per capita income GDP की है, मैं उसे दोहराना नहीं चाहता हूँ, लेकिन देश में कुछ ऐसी सूक्ष्म बातें होती हैं, जो छोटे स्थान पर रहने वाले लोगों के जीवन को प्रभावित करती हैं। मल्टीडाइमेंशनल पॉवर्टी के जो 12 इंडिकेटर्स हैं, उनमें शिक्षा भी है, इंफ्रास्ट्रक्चर भी है। मैं इनकी कई बातों में से एक बात का जिक्र करता हूँ - जन औषधि केंद्र। कैसे सामान्य व्यक्ति का जीवन इससे प्रभावित हुआ है। बड़े घरों में रहने वाले, बड़ी गाड़ियों से चलने वाले, दशकों तक सत्ता का भोग करने वाले शायद जन औषधि केंद्र के महत्व को नहीं समझ पाएंगे। 7 मार्च, 2022 को प्रधान मंत्री जी जन औषधि केंद्र के एक लाभार्थी से बात कर रहे थे, जिनका नाम एंथोनी था। वे पटना के थे। प्रधान मंत्री जी ने एंथोनी से पूछा कि आपको क्या लाभ हुआ? इस पर एंथोनी ने जो कहा, वह आँखें खोल देने वाली बातें हैं। उन्हें प्रत्येक महीने 1,200 से 1,500 रुपये की दवाई करनी पड़ती थी, जो काम अब सिर्फ 250 रुपये में हो रहा है। आज देश में 10,010 जन औषधि केंद्र खुल गए हैं। उसी बातचीत के क्रम में प्रधान मंत्री जी ने जब एक दूसरे लाभार्थी, मिस्टर बेहेरा से पूछा, तो मिस्टर बेहेरा ने कहा कि प्रत्येक महीने उनको 2,000 से 2,500 रुपये की बचत हो रही है। जो लोग अर्थव्यवस्था के ऊँचे शिखर पर बैठे हुए हैं, उनको शायद प्रत्येक महीने 2,000 और 2,500 रुपये का महत्व मालूम नहीं होगा, लेकिन जिन्होंने गरीबी देखी है, जो गाँव में रहे हैं, जो गरीबी से जूझते रहे हैं, उनके लिए 2,000 और 2,500 रुपये का महत्व है। भारत के प्रधान मंत्री नरेन्द्र मोदी जी ने ऐसे तमाम लोगों को जन औषधि केंद्र से लाभान्वित किया है।

महोदय, एक दूसरा पक्ष देखिए। कैसे सूक्ष्म बातें देश के सम्मान को बढ़ाती हैं! 2020 में लाल किले से प्रधान मंत्री नरेन्द्र मोदी जी ने एक बात कही थी। हमारी माताएँ और बहनें पीढ़ियों से

स्वास्थ्य की एक ऐसी प्राकृतिक समस्या से जूझ रही थीं, जिसके लिए उनके पास शब्द नहीं थे। प्रधान मंत्री, नरेन्द्र मोदी जी ने सेनेटरी नैपकिन को सामान्य महिलाओं तक पहुंचाने की बात करके उस टैबू को तोड़ा। मैं आपको आज से छः महीने पहले का आंकड़ा बता रहा हूँ कि 21 करोड़ सेनेटरी नैपकिन सिर्फ जन-औषधि केन्द्र से बिके हैं। वहाँ जाने वाली महिलाएं अत्यंत ही सामान्य परिवार की डिप्राइव्ड महिलाएं हैं। इस मल्टिडाइमेंशनल पॉवर्टी में जब भारत के प्रधान मंत्री, नरेन्द्र मोदी जी ने स्वच्छता अभियान शुरू किया, तो मैं जानता हूँ कि उस वक्त हमारे विपक्ष के कई साथियों ने उसका किस प्रकार से मखौल उड़ाया था। आज देश स्वच्छता अभियान में 21 प्रतिशत डेप्रिवेशन से आगे बढ़ चुका है। ठीक इसी प्रकार से, फ्यूल डेप्रिवेशन में लगभग 14 प्रतिशत आगे बढ़ चुका है। गरीबी दूर करने के लिए प्रधान मंत्री, नरेन्द्र मोदी जी की जो एक दृष्टि है, जो एक योजना है, उसका एक स्वरूप देखिए। आईएमएफ हम पर क्या टिप्पणी करता था और आईएमएफ के अधिकारियों ने हमारे बारे में अभी क्या कहा है? डायरेक्ट बेनिफिट ट्रांसफर (डीबीटी) के बारे में उन्होंने कहा कि यह एक तार्किक चमत्कार है। It is a logical marvel. ऐसा क्यों कहा गया? मैं सदन के सामने दो आंकड़े प्रस्तुत करना चाहता हूँ। 2023-24 में 3,28, 000 करोड़ का डीबीटी होने का अनुमान है। जो उसकी एस्टिमेटेड सेविंग है, तो सिर्फ फर्टिलाइजर मिनिस्ट्री को 18,000 करोड़ की सेविंग है। रूरल डेवलपमेंट मिनिस्ट्री को 40,000 हजार करोड़ की सेविंग है। पेट्रोलियम मिनिस्ट्री को 72,000 करोड़ की सेविंग है और सबसे अधिक फूड एंड पब्लिक डिस्ट्रीब्यूशन में 1,35,000 करोड़ की एस्टिमेटेड सेविंग है। काँग्रेस पार्टी hole in the bucket, यानी बाल्टी में छेद की कहानी रचती रही। ट्राइबल बेल्ट में जो पैसा जाता था, जिसके लिए राम दयाल मुंडा जी, जो ट्राइबल स्कॉलर थे, उन्होंने कहा था - "you are piping money in a leakage system". प्रधान मंत्री, नरेन्द्र मोदी जी ने उस सारे लीकेज सिस्टम को बंद कर दिया है। जैसा कि मैंने कहा कि 2,73,000 करोड़ की एस्टिमेटेड सेविंग इस देश को मिल रही है, जो गरीबों तक पहुंचती है और पहुंचेगी।

महोदय, मैं आज पश्चिमी बंगाल के अपने मित्र को सुन रहा था। वे गरीबी और बेरोजगारी की चिंता व्यक्त कर रहे थे। मुझे दुख है कि मार्क्सवादी कम्युनिस्ट पार्टी ने अपने लंबे शासनकाल में पश्चिमी बंगाल की क्या स्थिति कर दी थी। मैं उम्मीद करता था कि इसे दूसरी पार्टी आकर सुधारेगी। यदि किसी राज्य में आज लोएस्ट पर कैपिटा इनकम है, तो वह पश्चिमी बंगाल में है, इसलिए आज चुनौती उन राज्यों के लिए है कि देश में विकास की जो दृष्टि है, वे उसके साथ चलें। प्रधान मंत्री, नरेन्द्र मोदी जी ने अमृत काल का नारा दिया। पोलिटीशियन और स्टेट्समैन में एक महत्वपूर्ण अंतर होता है। जो राजनीतिज्ञ होता है, वह सिर्फ पाँच साल के दौर में से देखता है। इस देश को 1947 से पाँच साल के दौर से देखा जाता रहा है, इसलिए देश में नीतियों के नाम पर पॉपुलिज्म, अल्ट्रा पॉपुलिज्म की बातें होती थीं। प्रधान मंत्री, नरेन्द्र मोदी ने अमृत काल की बात कही। एक समय योजना आयोग दस साल आगे का पर्सपेक्टिव प्लान बनाता था। ..(समय की घंटी).. सभापति महोदय, मैं एक मिनट में समाप्त करता हूँ। अमृत काल में 25 साल के लिए देश के लिए जो लक्ष्य रखा गया, उस अमृत काल का लक्ष्य क्या है? एसबीआई ने एक स्टडी की है। आज हम सात करोड़ लोग टैक्सपेयर्स हैं, लेकिन एसबीआई की जो स्टडी हुई, जो वैज्ञानिक तरीके से की गई थी, उसके अनुसार, 2047 में 48 करोड़ लोग टैक्सपेयर्स होंगे, जिनमें 83 परसेंट लोग टैक्स पे करेंगे। वे सिर्फ टैक्स फाइल ही नहीं करेंगे, बल्कि टैक्स पे भी करेंगे। इसके साथ ही, पर

कैपिटा इनकम 50 लाख रुपये होगी। सभापति महोदय, मध्यम वर्ग का जो फलक बढ़ रहा है, तो 2047 तक देश में 61 प्रतिशत मध्यम वर्ग होगा, इसलिए मैं कहना चाहता हूँ कि राजनीति बदलती है। आप आलोचनात्मक रहें, लेकिन आज देश विकास के दौर से गुजर रहा है। जब दुनिया में भारत के प्रधान मंत्री जाते हैं, तो उससे देश की प्रतिष्ठा बढ़ रही है, रिवर्स माइग्रेशन हो रहा है। जो इंजीनियर्स और डॉक्टर्स 1947 के बाद से हमारे आईआईटीज़ और एनआईटीज़ से पढ़कर, हमारे मेडिकल कॉलेजेज़ से पढ़कर अमेरिका, जापान और इंग्लैंड जाते थे, वे अब भारत की ओर आ रहे हैं। आज पहली बार दुनिया के अखबार यह लिख रहे हैं कि reverse migration will make an impact on Silicon Valley. इस स्थिति के लिए मैं भारत के प्रधान मंत्री नरेन्द्र मोदी जी को साधुवाद देना चाहता हूँ कि उन्होंने इस देश को प्रगति के पथ पर ले जाकर आज खड़ा किया है, जिसमें 'सबका साथ, सबका विश्वास, सबका विकास और सबका प्रयास' है। इन्हीं शब्दों के साथ, आपका बहुत-बहुत धन्यवाद।

MR. CHAIRMAN: Hon. Members, nine speakers are already listed. The tone of the discussion was set with positivity by Shri Derek O'Brien. I have got request from a number of Members, including those from the main Opposition Party, that they are keen to participate. I would accommodate them. We have had a very fruitful debate and I am sure it will lead to good conclusions. I have, therefore, decided that the discussion will continue tomorrow as well.

Now we will take Special Mentions. Shri Gulam Ali on Demand for establishment of Fodder Corporation of India to fight stubble burning.

SPECIAL MENTIONS

Need for Establishment of Fodder Corporation of India to fight stubble burning

SHRI GULAM ALI (Nominated): Establishment of a Fodder Corporation of India, modelled after the successful Food Corporation of India, is imperative to combat the escalating menace of environmental degradation, the adverse effects of stubble burning and scarcity of fodder. The agricultural and animal husbandry sectors, crucial components of India's economy, face a pressing challenge with the traditional practice of burning stubble/crop residues, scarcity of fodder, high prices and animal dying due to hunger, contributing significantly to air pollution and animal devoid of adequate fodder. A dedicated Fodder Corporation would play a pivotal role in addressing this issue by promoting sustainable agricultural practices. It could incentivize farmers to adopt alternative methods for managing crop residues, such as converting them into fodder for livestock. By establishing efficient collection centres

and processing units, the Corporation can streamline the conversion of crop residues into nutrient-rich fodder, reducing the reliance on environmentally harmful practices like stubble burning.

Moreover, the Fodder Corporation can act as a catalyst for rural development by creating employment opportunities and promoting the use of eco-friendly technologies. By integrating modern farming techniques and providing training to farmers, the Corporation can enhance agricultural productivity while mitigating the environmental impact of traditional practices. In essence, the establishment of a Fodder corporation of India is not just a necessity but a strategic imperative for fostering sustainable agriculture, preserving the environment, and safeguarding the well-being of future generations. It represents a forward-thinking approach to balance agricultural needs with environmental conservation, ensuring a harmonious coexistence between farming practices and ecological integrity.

I urge the Government to establish Fodder Corporation of India.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I associate myself with the Special Mention made by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. JOHN BRITTAS (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

Demand for Mega Food Storage Plan

SHRI SUBHAS CHANDRA BOSE PILLI (Andhra Pradesh): Sir, the World's Largest Grain Storage Plan in cooperative sector seeks to address crucial objectives of

strengthening market infrastructure and ensuring better prices for farmers. However, the scheme has faced conflicts with Farmer Producer Organizations (FPOs) and inefficiencies in agriculture cooperatives. India's track record in maintaining infrastructure compounds the issue, and the storage capacity for perishable produce remains insufficient. Managing food quality has been problematic as the PDS have been known to distribute poor quality grains due to outdated storage infrastructure. There has been a lack of proactive measures and investment in addressing post-harvest losses, causing farmers to bear the brunt of these issues.

Post-harvest losses in India are due to insufficient infrastructure, including suboptimal storage capacity. Inadequate handling and packaging, along with deficient transportation infrastructure lead to physical injury and contamination. Price fluctuations increase losses for farmers, while insufficient pest and disease management practices further spoil crops. Financial constraints, coupled with limited access to credit, hinder investment in improved facilities and technologies. I would request the hon. Minister of Food and Public Distribution to modernize the existing storage, include a separate capacity for horticultural crops and introduce more schemes focusing on processing perishable items. Thank you.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I associate myself with the Special Mention made by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I too associate myself with the Special Mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I too associate myself with the Special Mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I too associate myself with the Special Mention made by the hon. Member.

DR. JOHN BRITTAS (Kerala): Sir, I too associate myself with the Special Mention made by the hon. Member.

MR. CHAIRMAN: Shri Niranjan Bishi, 'Demand for a broad based and inclusive National Tourism Policy'. Not present. Shri Tiruchi Siva, 'Concern over high vacancies in Central universities'.

Issue of high vacancies in Central Universities

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, higher educational institutions significantly contribute to shaping young talent and the future of the country. But for years many administrative and teaching positions have remained vacant in various Central universities. This causes reduced student enrolment, issues on infrastructure development, research funding and student services, increased workload on existing faculty and restricted research output and innovation.

Over 6,500+ faculty positions are vacant across the country - Delhi University (900), Allahabad University (622), Banaras Hindu University (532) and Aligarh Muslim University (498) and JNU (326), Jamia Millia Islamia (223), Tripura University (146), Central University of Kashmir (116), Central University of Haryana (120), Hemwati Nandan Bahuguna Garhwal University (236) as per Ministry of Education, 2022.

The condition is dire especially for the University of Delhi, one of India's premier institutions. Delhi University and its colleges started selection for permanent positions after a gap of 10 years only last September.

Faculty shortages can be solved by engaging research scholars and visiting faculty but contract/*ad hoc* employment are a short-term solution. Transparency in the selection committee mechanisms and Academic Performance Indicator calculations with equal emphasis on interviews and experience is integral. Education outlay was hiked by 8 per cent in the Union Budget 2023-24, this needs further improvement. For a future perspective, pedagogic reforms and synchronization of recruitment processes with best global practices are needed. I urge the Government to look into the matter. Thank you very much, Sir.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I associate myself with the Special Mention made by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I too associate myself with the Special Mention made by the hon. Member.

SHRI SANDOSH KUMAR P (Kerala): Sir, I too associate myself with the Special Mention made by the hon. Member.

SHRI A.A. RAHIM (Kerala): Sir, I too associate myself with the Special Mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I too associate myself with the Special Mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I too associate myself with the Special Mention made by the hon. Member.

DR. JOHN BRITTAS (Kerala): Sir, I too associate myself with the Special Mention made by the hon. Member.

DR. V. SIVADASAN (Kerala): Sir, I too associate myself with the Special Mention made by the hon. Member.

SHRIMATI JEBI MATHER HISHAM (Kerala): Sir, I too associate myself with the Special Mention made by the hon. Member.

MR. CHAIRMAN: There should be a word of appreciation. After a long gap, Delhi University, under Vice-Chancellor, Professor Yogesh Singh has effected massive recruitment very transparently, very effectively. The point is well-taken. Now, Shri Krishan Lal Panwar; Demand of Housing for Schedule Caste. There is a disclaimer; Shri Derek was looking at me. I am the Chancellor of Delhi University; therefore, I know about it.

Demand of Housing for Schedule Caste

श्री कृष्ण लाल पंवार (हरियाणा) : महोदय, मैं आपके माध्यम से सदन का ध्यान एक गंभीर विषय की ओर आकर्षित करना चाहता हूँ। मान्यवर, यद्यपि प्रधान मंत्री आवास योजना के माध्यम से गरीबों को काफी राहत मिली है, लेकिन एक तो लंबे समय से छोटे-छोटे घरों में इनके परिवार बढ़े हो गए तथा बहुत से गांवों में या तो पंचायती जमीन नहीं थी या चकबंदी नहीं हुई है।

मान्यवर, मेरा भारत सरकार से आग्रह है कि ऐसे तमाम मामलों में जमीन अधिग्रहण करके गरीबों के लिए रिहायशी मकान बनाए जाएं। इसके अतिरिक्त मेरा यह भी सुझाव है कि जिस परिवार में 5 से ज्यादा वयस्क लोग हों, उसकी दो यूनिट मान कर उसे दो रिहायशी मकान दिए जाएं। इसी से प्रधान मंत्री जी का गरीब कल्याण योजना का सपना साकार होगा।

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I associate myself with the Special Mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I too associate myself with the Special Mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I too associate myself with the Special Mention made by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I too associate myself with the Special Mention made by the hon. Member.

MR. CHAIRMAN: Now, Shri R. Girirajan; Demand for including Tamil Nadu in National Cyclone Risk Mitigation Project and establishing Multipurpose Cyclone Centre at vulnerable locations.

Demand to include Tamil Nadu in the "National Cyclone Risk Mitigation Project" and establish Multipurpose Cyclone Centre at vulnerable locations

SHRI R. GIRIRAJAN (Tamil Nadu): Sir, of the 7,516 Km long coastline of India, close to 5,700 Km is prone to cyclones and tsunamis; 68 per cent of the cultivable area is vulnerable to drought and hilly areas are at risk from landslides. The Coastal areas of Tamil Nadu are increasingly vulnerable to tropical cyclones and the consequent recurrent loss of life and property. The establishment of Multipurpose Cyclone Centre is the main objective of the National Cyclone Risk Mitigation Project and it is to minimize vulnerability to cyclones and make people and infrastructure disaster resilient in harmony with conservation of the coastal eco-system in the cyclone hazard prone area. In the first phase, though the Government had constructed 567 such Multipurpose Cyclone Centres in Odisha, Andhra, Gujarat and West Bengal, but not a single MCC was constructed in Tamil Nadu, which has been ravaged frequently than any other State in the country. Out of 353 MCC's in the second phase, 112 in Gujarat, 27 in Kerala, 11 in Karnataka, 13 in Maharashtra, 150 in West Bengal, 40 in Goa are to be constructed. Tamil Nadu was ravaged continuously from Tsunami in 2004 and Cyclones Thane, Nilam, Vardah, Ockhi, Gaja, Nivar and Mandous.

I urge the Union Government to include Tamil Nadu in the "National Cyclone Risk Mitigation Project" to establish Multipurpose Cyclone Centre at vulnerable

locations and take appropriate measures for prevention, mitigation, capacity-building and preparedness to combat cyclonic storms in the coming years. Thank you, Sir.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I associate myself with the Special Mention made by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I too associate myself with the Special Mention made by the hon. Member.

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I too associate myself with the Special Mention made by the hon. Member.

SHRI SANDOSH KUMAR P (Kerala): Sir, I too associate myself with the Special Mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I too associate myself with the Special Mention made by the hon. Member.

DR. JOHN BRITTAS (Kerala): Sir, I too associate myself with the Special Mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I too associate myself with the Special Mention made by the hon. Member.

SHRI A.A. RAHIM (Kerala): Sir, I too associate myself with the Special Mention made by the hon. Member.

SHRIMATI JEBI MATHER HISHAM (Kerala): Sir, I too associate myself with the Special Mention made by the hon. Member.

SHRI K.R.N. RAJESHKUMAR (Tamil Nadu): Sir, I too associate myself with the Special Mention made by the hon. Member.

DR. V. SIVADASAN (Kerala): Sir, I too associate myself with the Special Mention made by the hon. Member.

MR. CHAIRMAN: Shri Lahar Singh Siroya; demand for boosting destination wedding economy in Bharat.

Demand to boost Destination Wedding Economy in Bharat

SHRI LAHAR SINGH SIROYA (Karnataka): Sir, I draw attention to the potential and creating awareness about destination weddings in India and its impacts on our economy. Recently, hon. Prime Minister Narendra Modi spoke about rich families celebrating destination wedding in foreign locations and urged citizens to choose Bharat as their wedding destination. There is a great possibility of creating destination wedding economy in Bharat.

While weddings are traditionally viewed as personal celebrations, their collective impact on the economy is substantial. Wedding festivities contribute significantly to the thriving service sector such as banquet halls, hotels, event management, catering, floral decoration, travel services, photography, music orchestras etc. Hon. Chairman, Sir, the consumption of these diverse services generates numerous job opportunities.

According to estimates from the Confederation of All India Traders, around 5,000 destination weddings are held abroad each year with an estimated expenditure of Rs. 50,000 crore. This trend underscores the need for concerted efforts to retain these celebrations within our country. Bharat boasts a plethora of enchanting locales, ranging from breath-taking natural landscapes, sacred temple towns to royal palaces and secluded islands. These places have the potential to become destinations not only for Indian weddings but also for international events. The spiritual aspect and civilizational interest of our land will further attract foreign nationals and Indians staying abroad.

I urge the Government to take proactive initiatives such as policy formulation, creation of dedicated portal, or launch of an informative campaign, which would raise awareness about the possibilities of hosting destination weddings within our country and contributing positively to our economy.

DR. FAUZIA KHAN (Maharashtra): Sir, I associate myself with the Special Mention raised by hon. Member.

DR. JOHN BRITTAS (Kerala): Sir, I also associate myself with the Special Mention raised by hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Special Mention raised by hon. Member.

MR. CHAIRMAN: The next speaker is Shrimati Jebi Mather Hisham; Demand for enhancement of salary and other service benefits of Anganwadi employees.

**Demand for enhancement of salary and other service benefits to Anganwadi
Employees**

SHRIMATI JEBI MATHER HISHAM (Kerala): Sir, the Anganwadi workers and helpers who are shouldering the immense responsibility of catering to the nutritional and various other developmental needs of the children and also to the nutritional programmes for the adolescent girls and pregnant women, are now in distress. There is no hike in their salary for the past seven years. The present monthly salary of Anganwadi helpers is Rs. 12,000 and that of Anganwadi workers is Rs. 8,000 in Kerala. This should be enhanced to a minimum of Rs. 21,000. There should be a provision to bring about their salary revision along with that of Government employees. Even though subscription amount is being collected towards Anganwadi workers' and helpers' welfare fund, benefits are not enhanced in accordance with the amount collected.

Anganwadi employees are facing various difficulties in performing their duties on a daily basis. They are not given performance grant for the data collection work in respect of various programmes and projects implemented at various levels starting from the Panchayat level. Since all of them do not have smartphones, they find it practically difficult to upload this data. Every expense including the payment of electricity and water bills of the Anganwadi centres, travel expenses for attending official meetings, etc., have to be borne by them, which is burdening them even more.

In this context, I urge the Central Government to appoint a high-level Commission to study the factual position and to make necessary recommendations for the betterment of Anganwadi helpers and workers.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I associate myself with the Special Mention raised by hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the Special Mention raised by hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Special Mention raised by hon. Member.

DR. JOHN BRITTAS (Kerala): Sir, I also associate myself with the Special Mention raised by hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Special Mention raised by hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the Special Mention raised by hon. Member.

MR. CHAIRMAN: The next speaker is Shri Babubhai Jesangbhai Desai; Concern over air, water and soil pollution.

Air, Water and Soil pollution

श्री बाबूभाई जेसंगभाई देसाई (गुजरात) : महोदय, हमारे पर्यावरण, स्वास्थ्य और अर्थव्यवस्था पर प्रदूषण के गंभीर परिणामों के लिए तत्काल और ठोस कार्रवाई की आवश्यकता है। भारत वायु, जल और मिट्टी प्रदूषण सहित बहुआयामी प्रदूषण चुनौतियों का सामना कर रहा है। हमारे शहर वायु प्रदूषण के खतरनाक स्तर से जूझ रहे हैं, जिससे लाखों लोगों का श्वसन स्वास्थ्य खतरे में पड़ गया है।

फसल अवशेष जलाना, वाहन उत्सर्जन, औद्योगिक अपशिष्ट और निर्माण गतिविधियाँ इस संकट में महत्वपूर्ण योगदान देती हैं। वायु प्रदूषण को कम करने के लिए नवीकरणीय ऊर्जा अपनाने, सार्वजनिक परिवहन वृद्धि और कड़े उत्सर्जन मानदंडों पर ध्यान केंद्रित करने के लिए मजबूत नीतियों और निवेश का पता लगाना अनिवार्य है।

हमारी नदियाँ और झीलें औद्योगिक अपशिष्ट, सीवेज और कृषि अपवाह से दूषित हो रही हैं। इससे न केवल हमारे जल संसाधन, बल्कि उन पर निर्भर लोगों का स्वास्थ्य भी खतरे में पड़ता है। हमारे जल निकायों की सुरक्षा के लिए कड़े नियम, अपशिष्ट जल उपचार सुविधाएं और सामुदायिक भागीदारी सहित व्यापक उपाय महत्वपूर्ण हैं। इसके अलावा, रसायनों के अंधाधुंध उपयोग और अनुचित अपशिष्ट निपटान विधियों के कारण हमारी मिट्टी का क्षरण कृषि उत्पादकता और मानव स्वास्थ्य के लिए खतरा पैदा करता है। हमारी भूमि की रक्षा के लिए टिकाऊ कृषि पद्धतियों और अपशिष्ट प्रबंधन रणनीतियों को प्रोत्साहित करना आवश्यक है।

अतः मैं सरकार से प्रदूषण से निपटने के लिए प्राथमिकता देने का आग्रह करता हूँ।

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I associate myself with the Special Mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. JOHN BRITTAS (Kerala): Sir, I associate myself with the Special Mention made by the hon. Member.

Concern over fiscal stability of States

DR. JOHN BRITTAS (Kerala): Sir, States face fiscal debilitation, with fiscal deficit now set at 3.5 per cent of GSDP and 0.5 per cent linked to power sector reforms, while Centre's estimate stands at 5.9 per cent. In 2018-19, Centre raised 62.7 per cent of aggregate resources, while States bore 62.4 per cent of aggregate expenditure, covering only 44.8 per cent from their own resources. The rest came from vertical resources, transfers and contracting debt.

There is a notable revenue devolution imbalance, exemplified by Kerala's declining tax share from 3.875 per cent during the Tenth Finance Commission period, when Kerala's share of India's population, as per benchmark 1971 Census, was 3.89 per cent, to around 1.925 per cent now when State's population share is 2.76 per cent. Besides, use of population figures of 2011 Census, in lieu of 1971 Census, in determining horizontal devolution of revenue resources, led to decline in the share of Southern States. Inclusion of Cess and Surcharges in divisible pool, as there is significant increase in Centre's gross tax revenue from 8.16 per cent in 2011-12 to 28.08 per cent in 2021-22, amounting to Rs. 7.06 lakh crores, thereby reducing States' effective share in Central taxes.

Another constriction is the new stipulation to reckon public account balances and borrowings by State entities when fixing States' net borrowing limits, while off-budget borrowings of Central entities are neither considered as Government's debt nor reckoned for fixing its borrowing limits. Sir, 34 per cent of Union revenue is estimated from borrowings and other liabilities.

Hence, I urge the Government to take steps to ensure fiscal stability of States.

SHRI A.A. RAHIM (Kerala): Sir, I associate myself with the Special Mention made by the hon. Member.

SHRI SANDOSH KUMAR P (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. V. SIVADASAN (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Special Mention made by the hon. Member.

Air pollution in Delhi NCR

श्री सुरेन्द्र सिंह नागर (उत्तर प्रदेश) : महोदय, दिल्ली एनसीआर में हवा प्रदूषण में वृद्धि हुई है, जिसका अधिकांश दोष किसानों पर लगाया जा रहा है। पराली जलाना हवा प्रदूषण का कारण है, लेकिन यह दिल्ली एनसीआर में प्रदूषण गतिविधियों के कुल योगदान का केवल लगभग 38% होता है। वाहन इमिशन, लगभग 38-40% इमिशन का हिस्सा हैं।

महोदय, दिल्ली एनसीआर के वायु प्रदूषण के लिए 'अन्य राज्यों' में पराली जलाए जाने की घटनाओं को जिम्मेदार माना जा रहा है। यहाँ विडंबना यह है कि पराली जलाने की घटनाओं का उच्चतम प्रतिशत पंजाब में सामने आया है - 2022 की इसी अवधि के मुकाबले 63% अधिक। राज्यों को भी पराली जलाने से रोकने के लिए तत्काल कदम उठाने चाहिए। इस संबंध में, मैं हरियाणा - जहाँ 2022 से पराली जलाने की घटनाओं में 39.7% की कमी और उत्तर प्रदेश में 2017-2022 के बीच पराली जलाने की घटनाओं में 65.65% की कमी आई है - ऐसे राज्यों के नेतृत्व की सराहना करता हूँ, जिन्होंने नीतिगत बदलाव लागू किए हैं और पराली जलाने के विकल्पों, जैसे बायो डीकंपोजर को बढ़ावा दिया है।

महोदय, अंत में किसानों पर दोष लगाने के बजाय, दिल्ली एनसीआर को पड़ोसी राज्यों के साथ मिलकर वाहनों, निर्माण और विध्वंसक गतिविधियों सहित सभी स्रोतों से प्रदूषण को संबोधित करने के लिए पहल करनी चाहिए। मैं माननीय पर्यावरण, वन और जलवायु परिवर्तन मंत्री से दिल्ली एनसीआर में वायु गुणवत्ता प्रबंधन प्रथाओं में हस्तक्षेप करने का अनुरोध करूंगा।

DR. JOHN BRITTAS (Kerala): Sir, I associate myself with the Special Mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Special Mention made by the hon. Member.

Demand for release of funds under National Health Mission (NHM) to West Bengal

DR. SANTANU SEN (West Bengal): Thank you, Sir. My Special Mention is on 'Demand for release of funds under the National Health mission to West Bengal' regarding which our hon. Chief Minister, Madam Mamta Banerjee, has also written a letter to hon. Prime Minister a few days back.

In our endeavour, we are providing affordable, accessible and quality healthcare to all free of cost in West Bengal. There has been a significant increase in our budgetary allocation to healthcare in the last 12 years and many important public health initiatives, such as construction of super-specialty hospitals, Swasthyasathi, Sishusathi, Matrima, Chokher Alo, etc., have been successfully launched in the last few years and a large number of people have benefited out of these.

Under the National Health Mission also, West Bengal has always been frontrunner in implementation of different public health programmes. As a part of NHM, our State has been performing exceedingly well for setting up Health and Wellness Centres in the State.

You may be happy to know that, at present, there are around eleven thousand functional Health and Wellness Centres benefiting to more than three lakh people every day. These buildings have been constructed since 2011 in accordance with colour branding of State.

I am informed that fund release under NHM to West Bengal has been withheld due to non-compliance of certain colour branding guidelines for Health and Wellness Centres, despite other conditions being fulfilled. Withholding of fund release would adversely deprive the poor people of their benefit.

Kindly appreciate that changes in the colour brand by way of repainting so many buildings would involve significant infructuous expenditure.

I urge the Government for release of NHM fund for West Bengal and for removal of specific colour branding conditions for the Health and Wellness Centres for fund release under NHM, so that the poor people do not suffer from lack of quality health services.

DR. JOHN BRITTAS (Kerala): Sir, I associate myself with the Special Mention made by the hon. Member.

SHRI SANDOSH KUMAR P (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRIMATI MAUSAM NOOR (West Bengal): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRIMATI JEBI MATHER HISHAM (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI PRAKASH CHIK BARAIK (West Bengal): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. V. SIVADASAN (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

MR. CHAIRMAN: Hon. Members, the remaining Special Mentions will be taken up tomorrow.

The House stands adjourned to meet at 11.00 am on Wednesday, the 6th December, 2023.

The House then adjourned at fifty-nine minutes past five of the clock till eleven of the clock on Wednesday, the 6th December, 2023.

